

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, AT CHENNAI
OA NO. 303 OF 2024 (S.Z.)**

IN THE MATTER OF:

1. K. Balasubramanian,
S/o. Mr. Kaliannan

2. Ramkumar Krishnan,
S/o. Krishnan

...Applicants

VS

1. The Govt. of Tamil Nadu,
Rep by its Secretary, Chennai and 4 Ors.

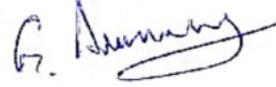
... Respondents

**ADDITIONAL TYPED SET OF PAPERS FILED BY THE APPLICANT
INDEX**

S. No	Date	Description of Document	Page No.
1.	18.03.2025	Objection to the report of District Collector dated 27.01.2025	1-5
2.	08.05.1998	GO.Ms. No. 127	6-9
3.	13.03.1989	GO.Ms. No. 213	10-12
4.	05.01.2024	Details of water body received through RTI	13-15
5.	29.01.2024	Details of agricultural produce received through RTI from Agricultural department	16-17
6.	05.06.2024	Details of agricultural produce received through RTI from Agricultural department	18-24

7.	11.06.2024	Details received from Forest Department, Namakkal	25-27
8.	20.06.2024	Details of check dams	28-39
9.	20.06.2024	Details of water bodies	40-43
10.	2017-18	Census of water bodies	44-48
11.	25.07.2024	Letter from agricultural department	49-57
12.	25.07.2024	Communication from Thasildar, Moganur to conduct inspection	58-59
13.	-	A register with photographs	60-94

Dated at Chennai on this the 18th day of March, 2025.



COUNSEL FOR APPLICANT

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, AT CHENNAI
OA NO. 303 OF 2024 (S.Z.)**

IN THE MATTER OF:

1. K. Balasubramanian,
S/o. Mr. Kallannan

2. Ramkumar Krishnan,
S/o. Krishnan

...Applicants

VS

1. The Govt. of Tamil Nadu,
Rep by its Secretary, Chennai and 4 Ors.

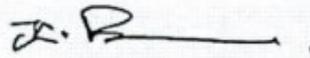
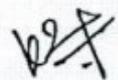
... Respondents

**OBJECTION TO THE REPORT DATED 27.01.2025 FILED BY THE 5th
RESPONDENT DISTRICT COLLECTOR**

I, K.Balasubramanian, S/o. Mr. Kaliannan, aged about 51 years, residing at 19/1, Rasikumaripalayam, Mohanur, Namakkal- 630 015., now temporarily come down to Chennai, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Applicant herein, and as such I am well acquainted with the facts of the case. I have filed the present Application praying for the following relief;

"1. To quash the order of the 2nd Respondent made in GO.Ms. No. 75 dated 08.07.2024, pertaining of acquisition of lands with regard to water bodies, grazing and agricultural lands which enrich the ecosystem.

2. To restrain the Respondents 1 to 5, from further proceedings with project for the purpose of SIPCOT Industrial Park.

3. To restrain the Respondents 1 to 5, from further proceeding by converting the Meikal lands and the water bodies for the purpose of SIPCOT Industrial park.
....."

2. I am filing the present objection to the report dated 27.01.2024 and on behalf of the 2nd Applicant also.
3. I humble submit that the 5th Respondent herein has failed to appreciate the correct facts in hand.
4. I deny all the averments contained in the report except which are specifically admitted hereunder.
5. It is submitted that the 5th Respondent in its report has stated that no water bodies to be alienated to SIPCOT Industrial Park. I totally deny this averment as false and misleading.
6. For better appreciation of facts and records to this Hon'ble Tribunal the following table of water bodies, which is to be acquired, along with their Survey number is extracted hereunder, as per map issued by the 4th Respondent Authority;

VALAYAPATTI VILLAGE

Survey No. (Water Body)	Classification	Survey No. (Water Body)	Classification
7	Odai	270	River
17	Odai	297	Odai

[Handwritten signature]

18	Odai	315	Vadikal
19	Odai	316	Vadikal
25/2	Odai	317	Vadikal
30/1	Odai	349, 353, 355, 360, 361	Vadikal
46/6B	Odai	366	Vadikal
47/5	Odai	375	Vadikal
70	Odai	386	Vadikal
75	Odai	388/2	Odai
80/A	Odai	428/2	Odai
80/B	Odai	430, 439, 456/1, 472, 473, 486/1, 524/1, 524/2, 533	Vayakal
92	Odai	577	Well
93	Odai	611	Odai
94	Odai	666	Odai
95	Odai	667	Odai
126	Odai	668	Odai
142A	Odai	669	Odai

J. B.
V. S.

142B	Odai	670	Odai
157/7	Odai	695	Odai
158/1	Odai	696	Odai
160/2	Odai	699	Odai
191/1	Vadikkal	749/1	Odai
209	Vadikkal	756/1	Odai
210/1	Vadikkal	757/1	Odai
224	Vadikkal	672, 673/1, 677	Vayakal
242/2	Odai	600/2, 602, 609, 610	Vayakal
260/2	River (aaru)	542, 550, 576	Vayakal

7. It is further submitted that as per the map issued by the Sipcot the above survey numbers are proposed to be acquired, which are classified as water bodies. But to the shock and surprise the 5th Respondent is submitting a report excluding the water bodies. It is to be noted that without acquiring the above survey number (water bodies) other non-waterbody survey numbers cannot be acquired and the same is not feasible. Since the acquisition is for the purpose of SIPCOT it is not practically feasible for the authorities to acquire land in part.

[Handwritten signature]
[Handwritten initials]

8. It is humbly submitted that the proposed acquisition lands are all fertile agricultural lands and same can be seen from the communication received from the Agricultural department.
9. Further, based on complaint from the 1st Applicant, the Commissioner, Revenue Department, Namakkal vide letter dated 25.07.2024, in Na.Ka. No. 3806/2022/A7, has requested the Thasildar, Moganur, to conduct inspection and submit report on the missing 25 Government water bodies, 45 private water bodies in the impugned area.

For the reasons state above, this Hon'ble Tribunal may be pleased to take these objections on record and allow the above Application as prayed for and thus render justice.

Solemnly affirmed at Chennai

on this the 18 day of March, 2025

and has signed his name in my presence.

[Signature]

[Signature]

BEFORE ME

[Signature] 188/11
K. Durai Varman

ADVOCATE::CHENNAI

485, Law Chamber
1st floor, Court Building
Chennai - 604.

8.9.2 Ban on setting up of highly polluting industries with in 5 km from rivers (G.O. 127 & 223)

தமிழ்நாடு அரசு
கருக்கம்

சுற்றுச்சூழல் - நீர் ஆதாரங்களின் தன்மையை பாதுகாத்தல் - நீரை அதிக அளவில் மாசுபடுத்தும் தொழிற்சாலைகள் நிறுவுவதை வரன்முறைப்படுத்தல் - நீர் ஆதாரங்களிலிருந்து 5 கி.மீ. தூரம் வரை தொழிற்சாலைகள் நிறுவுவதை தடைசெய்தல் - ஆணைகள் வெளியிடப்படுகின்றன.

சுற்றுப்புறம் & வனத் (சுக 3) துறை

அ.ஆ.நிலை எண் 127

நாள் 8.5.98

பார்வை:

1. அரசாணை (நிலை) எண்.1இல் சுற்றுப்புறம் & வனத்துறை நாள் 6.2.84
2. அரசாணை (நிலை) எண்.213, சுற்றுப்புறம் & வனத்துறை நாள் 30.3.89

ஆணை:

6.2.84 ஆம் நாளிட்ட சுற்றுப்புறம் மற்றும் வனத்துறை அரசாணை (நிலை) எண்.1 இல் ஆறுகள், ஓடைகள் மற்றும் அணைகளிலிருந்து 4 கி.மீ.தூரம் வரை எந்தவித அதிக மாசு ஏற்படுத்தும் தொழிற்சாலைகளையும் நிறுவக்கூடாது என்றும் அதிகமாக மாசு ஏற்படுத்தும் தொழிற்சாலைகள் பற்றிய பட்டியலை அனைத்து உள்ளாட்சி நிறுவனங்களுக்கும் தெரிவிக்க வேண்டும் என தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம் கேட்டுக் கொள்ளப்பட்டது. 30.3.1989 ஆம் நாளிட்ட சுற்றுப்புறம் மற்றும் வனத்துறை அரசாணை (நிலை) எண் 213இல் குறிப்பிடப்பட்ட அதிக மாசு ஏற்படுத்தும் தொழிற்சாலைகளை சில நீர் ஆதாரங்களிலிருந்து 1 கி.மீ. தொலைவிற்குள் அமைக்கக்கூடாது என அரசு ஆணையிட்டுள்ளது. (அந்த நீர் ஆதாரங்களின் விவரப் பட்டியலும் அவ்வாணையில் இணைக்கப்பட்டுள்ளது).

2. தோல் தொழிற்சாலைத் தொடர்பாக உச்சநீதி மன்றத்தில் வேலூர் நல மக்கள் மன்றத்தின் மூலமாக தொடுக்கப்பட்ட வழக்கில் உச்ச நீதிமன்றம் வெளியிட்ட உத்தரவிற்கிணங்க அரசாணை (நிலை) எண். 213 சுற்றுப்புறம் வனத்துறை, நாள் 30.3.89ஐ உடனடியாக தீவிரமாக கடைபிடிக்க வேண்டும் எனவும் அரசாணையின் இணைப்பில் கூறப்பட்டுள்ள தொழிற்சாலைகள் எதுவும் புதியதாக தடை செய்யப்பட்ட பகுதியில் நிறுவக்கூடாது எனவும் மேலும் அதற்காக நிறுவப்பட்டுள்ள குழுமம் இத்தொழிற்சாலைகளைப் பற்றி ஆராய்ந்து ஏற்கனவே நிறுவப்பட்டுள்ள தொழிற்சாலைகளை ஆய்வு செய்து தேவைப்படின வேறிடத்திற்கு மாற்றுமாறும் உத்தரவிடப்பட்டுள்ளது.

3. மக்களிடையே மாசு கட்டுப்பாடு பற்றிய விழிப்புணர்வு ஏற்படுவதற்கு முன் பல தொழிற்சாலைகள் காவிரி, பெண்ணையாறு, பாலாறு, வைகை, தாமிரபரணி மற்றும் அதன் உப நதிகளின் அருகில் தொடங்கப்பட்டுவிட்டன. தொழிற்சாலைகள் வெளியேறும் கழிவுநீர் மற்றும் தொழிற்சாலை கழிவுநீர் ஆகியவற்றால் நிலம் மற்றும் நீரின் தன்மை வெகுவாக பாதிக்கப்பட்டுள்ளது. இதனை தடுத்து நிறுத்தாமல் தொடர்ந்து அனுமதிக்கப்படும் போது நீர் வளமும் அதன் தன்மையும், மக்கள் நலமும், பிற -உயிர்வாழ் இனங்களின் நலமும் பாதிக்க வாய்ப்புள்ளது. தற்போது தொழிற்சாலைகள் பொது கழிவுநீர் சுத்திகரிப்பு நிலையம் / தனியார் சுத்திகரிப்பு நிலையங்கள் அமைத்து செயல்படும்படி அரசினால் வற்புறுத்தப்பட்டு வருகிறது.

4. தற்போது சில தொழிற்சாலைகள் நீர் ஆதாரங்களிலிருந்து, நீரை பயன்படுத்தி தொழில் வளாகங்கள் ஏற்படுத்தப்படுகின்றன. நீரின் தன்மையை சரிவர பாதுகாக்கவும், நீர்வளம், மக்கள் நலம், உயிர்வாழ் இனங்களின் நலன் ஆகியவைகளைக் கருத்தில் கொண்டும், உயர்நீதிமன்றம் மற்றும் உச்ச நீதிமன்றங்களின் தீர்ப்பின் அடிப்படையிலும் இலட்சக்கணக்கான மக்களின் நலனை கருத்தில் கொண்டு நீர் ஆதாரங்களின் தன்மையை பாதுகாக்கவும், அதே நேரத்தில் தொழில் வளர்ச்சி குன்றாமல் இருக்கவும் நீரை அதிக அளவில் மாசுபடுத்தும் தொழிற்சாலைகள் தொடங்கப்படுவதை வரன்முறைப்படுத்துவது பற்றி ஒரு கொள்கை முடிவு எடுக்க வேண்டிய நிலை அரசிற்கு ஏற்பட்டுள்ளது.

5. மேலே உள்ள பத்தி 4இல் கண்டுள்ள சூழ்நிலைகளின் அடிப்படையில் அரசாணை (நிலை) எண் 213 சுற்றுப்புறம் & வனத்துறை நாள் 30.3.89ஐ சற்று விடுவது தீவிரமாக அயல்படுத்த

கீழ்க்கண்டவாறு ஆணையிடுகிறது.

1. அரசாணை (நிலை) எண்.213, சுற்றுப்புறம் & வனத்துறை, 30.3.89ஐ முழு அளவில் தீவிரமாக நடைமுறைப்படுத்தப்படல் வேண்டும்
2. தமிழ்நாட்டில் முக்கிய நீர் ஆதாரங்களான காவிரி மற்றும் அதன் உபநதிகள், பெண்ணையாறு, பாலாறு, வைகை மற்றும் தாமிரவரணி ஆகிய நதிகளிலிருந்து 5 கி.மீ. தூரத்திற்கள் நீரை அதிக அளவில் மாசுபடுத்தும் எந்த தொழிற்சாலையும் (சிவப்பு வகை) நிறுவப்பட அனுமதி அளித்தல் கூடாது.
3. பிறவகை தொழிற்சாலைகளான ஆரஞ்சு மற்றும் பச்சை தொழிற்சாலைகளுக்கு நீர் ஆதாரங்களிலிருந்து நீரை எடுப்பதற்கு அனுமதி வழங்குவதற்கு முன்னரும், புதிய தொழில் வளாகங்கள் ஏற்படுத்துவதற்கு முன்னரும் முறையே பொதுப்பணித்துறை, தொழில் துறை, மற்றும் பிற துறைகள் சுற்றுச்சூழல் மற்றும் வனத்துறையை கலந்து ஆலோசிக்கப்படல் வேண்டும். இனி வரும் காலங்களில் புதியதாக தொடங்கவிருக்கும் தொழிற்சாலைகளுக்கு இந்த நடைமுறை பொருந்தும்.
4. ஆரஞ்சு மற்றும் பச்சை வகை தொழிற்சாலைகள் நிறுவுவதற்கான விதிமுறைகளின் வரைமுறைகள் குறித்து, உள்ளாட்சி நிறுவனங்களுக்கு தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம், தெளிவாக்கி நடவடிக்கை எடுக்கவேண்டும்.

(ஆளுநரின் ஆணைப்படி)

கே.எஸ்.ஸ்ரீபதி
அரசு செயலாளர்

[Note: The Government in Letter (Ms.) No. 93/EC.3/2019, dt. 17.09.2019 issued amendment to G.O. (Ms.) No. 127, Environment and Forests Department, dated 08.05.1998 by exempting the foundry units (new foundry units as well as expansion of existing foundries), subject to the following conditions.

1. (a) New/Proposed foundry establish with Induction Furnace/Cupola Furnace with wet or dry Scrubber are exempted under G.O.(Ms.) No. 127, Environment and Forests Department, dated 08.05.1998.
(b) Existing industry having valid consent order are permitted to go for expansion with existing furnaces by addition of Induction/Cupola furnace for the expansion quantity or conversion of existing furnaces to Induction Furnace/Cupola Furnace with NPC designed Wet Scrubber or Dry Scrubber are exempted under G.O. (Ms.) No. 127 Environment and Forests Department, dated 08.05.1998.
(c) Any conversion/modernization of the plant other than the furnaces having valid consent order permitted under G.O. (Ms.) No. 127 Environment and Forests Department, dated 08.05.1998.
2. Foundry units generate more than 10 KLD of sewage shall install STP for treatment and to have adequate land so as to gardening the treated sewage at the norms of 35 KL/hectare of land for disposal of treated sewage. Medium scale foundries (generation of sewage is 5-10 KLD) shall install septic tank with dispersion trench and small scale foundries (generation of sewage is <5KLD) shall install septic tank with soak pit for treatment and disposal of sewage.
3. All the new foundries/expansion of the existing foundries shall dispose the

waste water from scrubber for mould preparation or into elevated solar evaporation pan. There shall not be any discharge of waste water into land or water sources directly or indirectly.

4. All foundries irrespective of use of any type of sand, the used sand to be recycled directly or indirectly about 75-80%. The burnt sand and slag has to be disposed either for fire bricks/fly ash bricks/hollow bricks making. Residues from Solar Evaporation Pan shall be disposed along with burnt sand.
5. All the foundries combinedly or individually shall dispose the solid wastes such as slag for construction purposes or making fire clay bricks/fly ash bricks/hollow blocks after pulverizing.]

**தமிழ்நாடு அரசு
கருக்கம்**

சுற்றுச்சூழல் - நீர் ஆதாரங்களைப் பாதுகாத்தல் - 8.5.98 ஆம் நாளிட்ட சுற்றுச் சூழல் மற்றும் வனத்துறை அரசாணை (நிலை) எண். 127க்கு திருத்தம் வெளியிடப்படுகிறது.

சுற்றுமூலம் & வனத் (கக 3) துறை

அரசு ஆணை (1டி) எண். 223

நாள்: 2.9.98

பார்வை:

1. 30.3.89 ஆம் நாளிட்ட சுற்றுச் சூழல் மற்றும் வனத்துறை அரசாணை (நிலை) எண். 213.
2. 8.5.98 ஆம் நாளிட்ட சுற்றுச் சூழல் மற்றும் வனத்துறை அரசாணை (நிலை) எண். 127.

ஆணை:

30. 3.89 ஆம் ஆம் நாளிட்ட சுற்றுச் சூழல் மற்றும் வனத்துறை அரசாணை (நிலை) எண். 213 இல் இன்ன பிறவற்றுடன், இவ்வாணையில் இணைப்பு 1 இல் கண்டுள்ள 14 வகையான தொழிற்சாலைகள் இவ்வாணையில் இணைப்பு II இல் கண்டுள்ள நீர் ஆதாரங்களிலிருந்து 1 கி. மீட்டர் தூரத்திற்குள் நிறுவப்பட அனுமதி அளித்தல் கூடாது என்று ஆணையிடப்பட்டது. பின்னர் 8.5.98 ஆம் நாளிட்ட சுற்றுச் சூழல் மற்றும் வனத்துறை அரசாணை (நிலை) எண். 127 இல் இன்ன பிறவற்றுடன் காவிரி மற்றும் அதன் உபநதிகள், பெண்ணையாறு, பாலாறு, வைகை மற்றும் தாமிரவரணி ஆகிய நதிகளிலிருந்து 5 கி. மீட்டர் தூரத்திற்குள் நீரை அதிக அளவில் மாசுப்படுத்தும் எந்த தொழிற்சாலையும் (சிவப்பு வகை) நிறுவப்பட அனுமதி அளித்தல் கூடாது என்று ஆணையிடப்பட்டது.

2. 30.03.89 ஆம் ஆம் நாளிட்ட அரசாணையின் இணைப்பு 1 இல் கண்டுள்ள குறிப்பாக 14 வகை தொழிற்சாலைகள் இந்த 8.5.98 ஆம் நாளிட்ட அரசாணையில் கண்டுள்ள முக்கிய நீர் ஆதாரங்களிலிருந்து 5 கி. மீட்டர் தூரத்திற்குள் அமைக்க அனுமதித்தல் கூடாது என்று அரசு கருதுவதால் 8.5.98 ஆம் நாளிட்ட சுற்றுச் சூழல் மற்றும் வனத்துறை அரசாணை (நிலை) எண். 127க்கு கீழ்க்கண்ட திருத்தத்தை அரசு இவன் வெளியிடுகிறது.

திருத்தம்

8.5.98 ஆம் நாளிட்ட சுற்றுச் சூழல் மற்றும் வனத்துறை அரசாணை (நிலை) எண். 127 இல் பத்தி 5 துணைப்பத்தி 2 இல் கண்டுள்ள சொற்பொடரான "தமிழ்நாட்டில் முக்கிய நீர் ஆதாரங்களாக காவிரி மற்றும் அதன் உபநதிகள், பெண்ணையாறு, பாலாறு, வைகை மற்றும் தாமிரவரணி ஆகிய நதிகளிலிருந்து 5 கி. மீட்டர் தூரத்திற்குள் நீரை அதிக அளவில் மாசுப்படுத்தும் எந்த தொழிற்சாலையும் (சிவப்பு வகை) நிறுவப்பட அனுமதி அளித்தல் கூடாது". இதற்குப் பதிலாக கீழ்க்கண்ட சொற்பொடரைப் படிக்கவும். "தமிழ்நாட்டின் முக்கிய நீர் ஆதாரங்களான காவிரி மற்றும் அதன் உபநதிகள், பெண்ணையாறு, பாலாறு, வைகை மற்றும் தாமிரவரணி நதிகளிலிருந்து 5 கி. மீட்டர் தூரத்திற்குள்

30.3.89 ஆம் நாளிட்ட கற்றுச் சூழல் மற்றும் வனத்துறை அரசாணை (நிலை) எண். 213 இன் இணைப்பு 1 இல் கண்டுள்ள 14 வகையான தொழிற்சாலைகள் நிறுவப்பட்ட அனுமதி அளித்தல் கூடாது.

(ஆளுநரின் ஆணைப்படி)

கே. எஸ். ஸ்ரீரதி
அரசுச் செயலாளர்

TRANSLATION 9A

8.9.2. Ban on setting up of highly Polluting Industries within 5 km from rivers (G.O. 127 & 223)

Government of Tamil Nadu
Summary

Environment - Protecting the nature of water bodies - Limiting the establishment of highly polluting industries - Prohibiting the establishment of industries up to 5 km from water bodies – Orders has been issued.

Environment and Forest Department (Suka 3) Department

G.O.Status. No. 127

Dated 08.05.98

Reference:

1. Order (Status) No. 1 Environment & Forest Department dated 6.2.84
2. Order (Status) No. 213; Environment & Forest Depart Dated 30.3.89

Order:

As per the Reference 1 cited Order (status) No. 1 Environment and Forest department dated 06.02.1984, the Tamil Nadu Pollution Control Board was asked to inform all the local bodies to prepare the list of highly polluting industries situated up to 1 km from the rivers, streams and dams and no highly polluting industries should be established up to 1 km from any rivers, streams and dams. In the Environment and Natural Resources Ordinance (Status) No. 213 dated 30.3.1989, the Government has mandated that highly polluting industries should not be set up within 1 km of certain water sources. (A detailed list of water sources is also attached in the same order).

2. Pursuant to the order issued by the Hon'ble Supreme Court of India in a case filed by the *Vellore Citizen Welfare Forum* regarding the leather industry, the Reference 2 cited Order (Status) No. 213 Environment and Forest dated 30.03.89 have been directed to strictly adhere immediately and no new factory mentioned in the annexure should be set up in the prohibited area and the committee constituted

for the same has been ordered to inspect the factories already established and to shift them to an alternative place if necessary.

3. Many industries have been established near Cauvery, Pennayar, Palaru, Vaigai, Thamiraparani and its tributaries before the awareness of pollution control among people. The quality of land and water is greatly affected by outlet of the industrial effluents and industrial effluents. If this is allowed to continue without prohibiting, it is likely to affect the water resources and its nature, the health of the people and the welfare of other living creatures. At present, the Government is forcing the factories to set up public sewage treatment plants / private treatment plants.

4. Currently industrial complexes are being set up by using water from some industrial water sources. In order to protect the quality of water, considering the water resources, people's welfare, the welfare of other living creatures and considering the welfare of millions of people based on the judgment of the Hon'ble Supreme Court and the High Court, and also does not decline the industrial development, the government has to take a policy decision about limiting the setting up of water polluting industries.

5. On the basis of the circumstances mentioned in paragraph 4, to slightly extend and vigorously implement the Order (Status) No. 23 Environment & Forest Department dated 30.3.89, Order as follows.

1. Order (Status) No. 213, Department of Environment & Forestry, dated 30.3.89 should be implemented strictly and thoroughly.
2. No permission for setting up of highly polluting industries shall be granted within 5 kms from the major water sources in Tamil Nadu such as Cauvery and its tributaries, Pennaiyar, Vaigai, Thamirabarani and Palaru.
3. Before granting permission to take water from water sources to other types of industries such as orange and green industries and setting up new industrial

complexes, Public Works Department, Industry Department, and other departments Environment and Forest Department should be consulted respectively. This method will be suitable for the newly started industries in the future.

4. Tamil Nadu Control Board should take steps to clarify the rules and regulations for setting up Orange and Green Industries.

(By order of the Governor)

KS Sripathy

Secretary to Government

[Note: *The Government in Letter (Ms.) No. 93/EC3/2019, dt. 17.09.2019 issued amendment to G.O. (Ma.) No. 127, Environment and Forests Department, dated 08.05.1998 by exempting the foundry units (new foundry units as well as expansion of existing foundries), subject to the following condition.*

1. (a) *New/Proposed foundry establish with Induction Furnace/Cupola Furnace with wet or dry Scrubber are exempted under G.O. (Ms.) No. 127, Environment and Forests Department, dated 08.05.1998.*
- (b) *Existing industry having valid consent order are permitted to go for expansion with existing furnaces by addition of Induction/Cupola furnace for the expansion quantity or conversion of existing furnaces to Induction/Cupola Furnace with NPC designed Wet Scrubber or Dry Scrubber are exempted under G.O. (Ms.) No. 127 Environment and Forests Department, dated 08.05.1998.*
- (c) *Any conversion/modernization of the plant other than the furnaces having valid consent order permitted under G.O. (Ms.) No. 127 Environment and Forests Department, dated 08.05.1998.*

2. *Foundry units generate more than 10 KLD of sewage shall install STP for treatment and to have adequate land so as to gardening the treated sewage at the norms of 35 KL/hectare of land for disposal of treated sewage. Medium scale foundries (generation of sewage is 5-10 KLD) shall install septic tank with dispersion trench and small-scale foundries (generation of sewage is <5KLD) shall install septic tank with soak pit for treatment and disposal of sewage.*
3. *All the new foundries/expansion of the existing foundries shall dispose the waste water from scrubber for mould preparation or into elevated solar evaporation pan. There shall not be any discharge of waste water into land or water sources directly or indirectly.*
4. *All foundries irrespective of use of any type of sand, the used sand to be recycled directly or indirectly about 75-80% The burnt sand and stag has to be disposed either for fire bricks/fly ash bricks/hollow bricks making. Residues from Solar Evaporation Pan shall be disposed along with burnt sand.*
5. *All the foundries combinedly or individually shall dispose the solid wastes such as slag for construction purposes or making fire clay bricks/fly ash bricks/hollow blocks after pulverizing.]*

Government of Tamil Nadu

Summary

Environment – Protection of Water Resources – Amendment to the Environment and Forests Order (Status) dated 8.5.98 No. 127 is published.

Environment & Forest (Suka 3) Department

Government Order (T) No. 223

Dated 2.9.98

Reference:

1. Environment and Forest Department Order dated 30.3.89 (Status) No. 213

2. Environment and Forest Department Order (Status) dated 8.5.90 No. 127

Order:

In the Environment and Forest Order (Status) No. 213, among others, 14 categories of industries mentioned in Annexure I of this order are no permission should be granted to setting up of industries within 1 km from water sources mentioned in Annexure II to this order. Then Environment and Forests Department Order (Status) dated 8.5.98 No. 127, among other things, it was decided that no industry should be allowed to set up within 5 km from the Cauvery and its tributaries, Pennyar, Vaigai, Palaru and Thamiraparani.

In particular 14 categories of industries mentioned in Annexure I of the order dated 30.03.89 are located within 5 km from the major water sources, as the Government is of the opinion that construction should not be permitted within a distance of 5 km, the Environment and Forest Department Order (Status) No. 8.5.90, the Government hereby publishes the following amendment to 127.

Correction

1.5.90 Revised Environment and Forestry Ordinance (Status) No. 127, the phrase found in Subsection 2 of Bandi 5, is 5 km from the Kair and its tributaries, Beimanyar, Palaru, Vayaga and Namiberani rivers as the main water source in Tamil Nadu. Any industrial activity that would cause excessive water discharge within meter distance shall not be allowed to be established". In response to this, read the following order "within 5 km from the major water sources of Tamil Nadu namely Kairi and its tributaries, Poiyaru, Pannu, Vaigai and Tamiraparani rivers. Within meter distance Environment and Forestry Ordinance (Nin) No. dated 30.3.80. 210 also allowing the establishment of factories of the kind mentioned in Annexure

As per the order of Mr

KS Sripathy Secretary to Govt.

Imposition of restrictions – Orders – Issued.

ENVIRONMENT AND FORESTS (EC-I) DEPARTMENT

G.O.Ms.No.213

Dated the 30th March 1989

Read:-

1. G.O.Ms.No.1, Environment Control Dated 6.2.84.
2. From the Member – Secretary, Tamil Nadu Pollution Control Board Lr.No.BMS (1)/ 18878/88/ Dated 23.8.88.
3. From the Chairman, Tamil Nadu Pollution Control Board Lr.BMS (1)/44365/88 dt.3.11.88 and letter of even No. Dated 30.12.88.

ORDER

In the Government Order first read above, the Government have ordered, among other things; that no industry causing serious water pollution should be permitted within one kilometer from the embankments of rivers, streams, dams etc., and that the Tamil Nadu Pollution Control Board should furnish a list of such industries to all local bodies. It has been suggested that it is necessary to have a sharper definition for water sources so that ephemeral water collections like rain water ponds, drains, sewerages (bio-degradable) etc., may be excluded from the purview of the above order. The Chairman, Tamil Nadu Pollution Control Board has stated that the scope of the Government Order may be restricted to reservoirs, rivers and public drinking water sources. He has also stated that there should be a complete ban on location of highly polluting industries within 1 kilometer of certain water sources.

2. The Government have carefully examined the above suggestions. The Government impose a total ban on the setting up of the highly polluting industries mentioned in Annexure – I to this order within one kilometer from the embankments of the water sources mentioned in Annexure – II to this order.

3. The Government also direct that under any circumstances if any highly polluting industry is proposed to be set up within one kilometer from the embankments of water sources other than those mentioned in Annexure – II to this order, the Tamil Nadu Pollution Control Board should examine the case and obtain the approval of the Government for it.

4. The receipt of this order may be acknowledged
(BY ORDER OF THE GOVERNOR)

D.SUNDARESAN

COMMISSIONER AND SECRETARY TO GOVERNMENT

Annexure – I to the G.O. Ms.No. 213 Dated 30.3.1989

LIST OF HIGHLY POLLUTING INDUSTRIES

1. Distilleries
2. Tanneries, Sago, Sugar, Dairies and Glue,
3. Fertilizer.
4. Pulp & Paper (With digester).
5. Chemical units generating trade effluent containing such pollutants which may pollute air, water and land before treatment and those chemicals which may

alter the environmental quality by undergoing physical, chemical and biological transformation.

6. Petroleum Refinery
7. Textile Dying Units.
8. Steel Plant (Electroplating, Heat Treatment etc.)
9. Ceramics.
10. Thermal Power stations (except Natural Gas / LNG/ CNG /Naphtha / Biomass based power plants, Power plants using dual fuel of biomass & coal upto 25 MW, Power Plants using waste heat recovery boiler without any auxiliary fuel) [Amendment issued vide Letter (Ms). No.85, EC.3/2019, Dated 26.08.2019]
11. Basic Drug Manufacturing Units
12. Pesticide
13. Asbestos
14. Foundries

[Note: The Government in G.O. Ms. No. 127/E&F/EC Dept./ECIII/dt. 8.5. 1998 read with G.O. MS.No. (ID) 223/E&F/EC.III/dt. 2.9.1998 have issued orders imposing a total ban of setting up of the above mentioned highly polluting industries within 5 kilometers from the embankments of the following rivers.

1. Cauvery and its tributaries
2. Ponnaiyar
3. Palar
4. Vaigai
5. Tamirabarani].

Annexure - II to the G.O.Ms. 213 dated 30.3.1989

LIST OF RIVERS, STREAMS, RESERVOIRS ETC.

Sl. No	Rivers	Tanks and Reservoirs	Canals
(1)	(2)	(3)	(4)
CHENNAI, THIRUVALLUR AND KANCHEEPURAM DISTRICT			
1.	Araniyaru	Chembarambakkam Tank	Upper Supply Channel (Poondi to Cholavaram)
2.	Koratalaiyar	Thenneri Hissa Tank	Lower Supply Channel (Cholavaram to Redhills)
3.	Cooum	Uthiramerur Tank	Cheyyar Anicut Main Channel.
4.	Adyar	Madurantagam Tank	
5.	Palar	Parayankalathur Tank	
6.	Nagari	Cooum Tank	
7.	Nandiyaru	Manimangalam Tank	
8.	Cheyyar	Poondi Reservoir	

7.	-	-	Uarattupallam Keshmir Canal
8.	-	-	Gunderi Pallam Reservoirs Right and left side - Canals
SALEM AND NAMAKKAL DISTRICTS			
1.	Cauvery	Mettur Reservoir	Mettur Canals (East & West Bank Canals)
2.	Thirumanimuthar	Yercadu Lake	-
3.	Vashishtanadhi	-	-
DHARMAPURI DISTRICT			
1.	Cauvery	Krishnagiri Reservoir	Krishnagiri Reservoir Main Canal
2.	Pennaiyaru	Chinnar Reservoir	Bargur Tank Supply Channel (West & East)
3.	Palar	Thunvalahalli Reservoir	Nedungal Anaicut Channel
4.	Chinnar I	Bargur Big Tank	Devanahalli Tank Supply Channel
5.	Chinnar II	Mettur Reservoir	Chinnar Reservoir Right side Channel
6.	Bargur River	Pambar	-
7.	Pambar	-	-
8.	Vaniar	-	-
9.	Chinnaru	-	-
10.	Palaru	-	-
VELORE AND THIRUVANNAMALAI DISTRICTS			
1.	Palar	Sathanur Reservoir	Mahendravadi Channel - Palar Anicut
2.	Poiney	Dusi Mamandur Tank	Kaveri Pak Channel - Palar Anicut
3.	Cheyvar	Kaveripakkam Tank	Sukkiramallur Channel - Palar Anicut
4.	Pennaiyar	-	Dari (Tammampathu) Channel - Palar Anicut
5.	Thurinjilaru	-	Kavi Channel - Palar Anicut
6.	-	-	Govindavadi Channel - Palar Anicut
7.	-	-	Poiney Eastern main Channel - Palar Anicut
8.	-	-	Poiney Western main Channel - Poiney Anicut
9.	-	-	Sathanur Reservoir Project Canal - Poiney Anicut
10.	-	-	Sathanur Reservoir Project Right bank Canal - Sathanur Reservoir

அனுப்புநர்

திரு.வை.சிவசுப்ரமணியன்,
பொது தகவல் அலுவலர்/
துணை வட்டார வளர்ச்சி அலுவலர்(பொது),
மோகனூர் வட்டாரம்,
நாமக்கல் மாவட்டம்

பெறுநர்

திரு. கே.பாலசுப்ரமணியன்,
19/1, இராசிசுமரிபாளையம் தெரு,
மோகனூர் அஞ்சல்,
மோகனூர் வட்டம்,
நாமக்கல் மாவட்டம்.
637015

ந.க.எண் அ3/526 / 2023.

நாள் 05 .012024

ஐயா,

பொருள்:-

தகவல் அறியும் உரிமைச் சட்டம் 2005 -ஊரக வளர்ச்சி அலகு,
நாமக்கல் மாவட்டம் - திரு. கே.பாலசுப்ரமணியன், 19/1,
இராசிசுமரிபாளையம் தெரு, மோகனூர் அஞ்சல் என்பவரின் தகவல்
அறியும் உரிமைச் சட்ட மனுவிற்கு தகவல் அனுப்புதல் - தொடர்பாக

பார்வை:-

1. திரு. கே.பாலசுப்ரமணியன், 19/1, இராசிசுமரிபாளையம் தெரு,
மோகனூர் அஞ்சல், நாமக்கல் மாவட்டம் என்பவரின் மனு நாள் -
12.12.2023(மனு இவ்வலுவலகத்திற்கு வரப்பெற்ற நாள்-13.12.2023)

பார்வையில் காணும் தங்களின் தகவல் அறியும் உரிமைச் சட்டம் 2005 மனுவிற்கு
நாமக்கல் மாவட்டம் மோகனூர் வட்டம் வளையப்பட்டி, புதுப்பட்டி, பரளி, அரூர் ஆகிய
கிராமங்களில் மோகனூர் ஊராட்சி ஒன்றியத்திற்கு சொந்தமான ஏரி, குளம், குட்டைகளின்
தகவல்கள் பின்வருமாறு வழங்கப்படுகிறது.

இனம்	தகவல் விவரம்
1	மனுதாரர் கோரும் தகவல் பொதுப்பணித்துறை கட்டுப்பாட்டில் உள்ளதால், பொதுப்பணித்துறைக்கு உட்பட்டது.
2	வளையப்பட்டி-1, என்.புதுப்பட்டி -0, பரளி-2, அரூர்-1
3	வளையப்பட்டி- ஏரி-1, என்.புதுப்பட்டி - ஏரிகள்-2, பரளி- ஏரிகள்-2, குட்டைகள்-2 அரூர்- ஏரி-1,

மா. பொது தகவல் அலுவலர்

துணை வட்டார வளர்ச்சி அலுவலர் (பொது),
மோகனூர் வட்டாரம்.

5/1/24

Registered Post with Acknowledgement Due

From

To

Thiru V. Sivasubramanian,
Public Relation Officer/
Deputy Town Planning Officer (PWD)
Mohanur Taluk, Namakkal District

K. Balasubramanian,
19/1, Rashi Kumari Palayam Street,
Mohanur Post, Mohanur Taluk,
Namakkal District 637015.

Na. Ka. No. A3/526/2023

Date: 05/01/2024.

Sir,

Sub: Right to Information Act, 2005 - Rural Development Department, Namakkal District - Thiru K. Balasubrahmanian, 19/1 Rashi Kumari Palayam Street, Mohanur post has given application under right to information act submission of information-regarding.

Ref: 1. Thiru Balasubrahmanyam, 19/1, Rasikumaripalayam Street, Mohanur post, Namakkal district has given petition dated 12/12/2023 received on 13/12/2023.

With reference to your petition submitted under Right to Information Act 2005, the following information is provided regarding the pond, lake & puddle belong to Mohanur Panchayat Villages, namely Aroor, pudhupatti, valayapatti in Mohanur Taluk Namakkal district:

S.No.	Details of information
1.	The information sort by the petitioner is coming under the control of public Works department and hence redirected to public work department
2.	Valayapatti -1 N. pudhupatti - 0 Parali -2 Aroor - 1
3.	Valayapatti-1 Lake. N. pudhupatti two lakes Parali - 2 lakes 2 ponds Aroor - 1 lake

Sd/- xxxxxxxxx
Public Information Officer/
Deputy Town Planning Officer (PWD) Mohanur Taluk
Mohanur Taluk

சரபங்கா பேசின் துணைப்பிரிவின் கட்டுப்பாட்டில் உள்ள தொட்டிகளின் பட்டியல், நாமக்கல்

Sl.No	நீர்ப்பாசன தொட்டியின் பெயர்	ஒருக்கால் ஆயக்கட் அளவு	சர்வே எண்	வருவாய் கிராமம்	ஆற்றின் ஆதாரம்
1	பச்சால் தொட்டி	70.870	46/2	பச்சால்	திருமணிமுத்தர்
2	சப்பு செட்டி எரி	7.720	94	கல்யாணி	திருமணிமுத்தர்
3	Andikottan kuttai	50.975	502	கல்யாணி	திருமணிமுத்தர்
4	Sarkar Nattamangalam Tank	55.680	158	Sarkar Nattamangalam	திருமணிமுத்தர்
5	இடையப்பட்டி தொட்டி	29.890	60	Thirumalai patti	திருமணிமுத்தர்
6	Kathiranallur Tank	110.430	229	கதிரநல்லூர்	திருமணிமுத்தர்
7	கண்ணூர்பட்டி பெரிய தொட்டி	60,000	173/2	கண்ணூர்பட்டி	திருமணிமுத்தர்
8	நவனி பெரிய தொட்டி	253.600	123/1	நவனி	திருமணிமுத்தர்
9	ஏலூர் தொட்டி	150.000	423	பனி	திருமணிமுத்தர்
10	பேளுக்குறிச்சி தொட்டி	41.230	66	பேளுக்குறிச்சி	திருமணிமுத்தர்
11	பள்ளிப்பட்டி தொட்டி	46.830	21	பந்து குழி	திருமணிமுத்தர்
12	தளிகை தொட்டி	47.910	86	தளிகை	திருமணிமுத்தர்
13	திண்டமங்கலம்	69.220	348	திண்டமங்கலம்	திருமணிமுத்தர்
14	டவிஸ்டர் தொட்டி	43.230	353, 226/1	டவிஸ்டர்	திருமணிமுத்தர்
15	கோனூர் தொட்டி	41.210	614 முதல் 88 வரை	கோனூர்	திருமணிமுத்தர்
16	கீழ் சதம்பூர் தொட்டி	72.970	346/1	கீழ் சதம்பூர்	திருமணிமுத்தர்
17	புதுப்பட்டி மேல் எரி	48.540	349	புதுப்பட்டி	கரைப்போட்டனார்
18	கோவிந்தம்பிள்ளை குளம்	58.530	312	புதுப்பட்டி	கரைப்போட்டனார்
19	திப்ரமாதேவி தொட்டி	127.490	175/1	திப்ரமாதேவி	கரைப்போட்டனார்
20	சரப்பள்ளி தொட்டி	66.580	115/1,2 & 3	சிங்காலம்பை	கரைப்போட்டனார்
21	கஸ்தூரிப்பட்டி தொட்டி	104.020	100	முத்தஞ்செட்டி	கரைப்போட்டனார்
22	லார்க் தொட்டி	71.330	198	ஓநாய்	கரைப்போட்டனார்
23	Karuppanpatti Eri	41.910	177/1	வரதராஜபுரம்	கரைப்போட்டனார்
24	பவித்திரம் தொட்டி	82.920	188	பவித்திரம்	ஐயர்
25	செவந்திப்பட்டி தொட்டி	59.140	81	செவந்திப்பட்டி	கரைப்போட்டனார்
26	பாப்பாங்குளம் குளம்	213.760	331/12	முத்துகாபட்டி	கரைப்போட்டனார்
27	பழையபாளையம் தொட்டி	94.220	59/4	பழையபாளையம்	கரைப்போட்டனார்

S.No	தீர்மான தொட்டியின் பெயர்	ஹெக்டைர் ஆயக்கட் அளவு	சர்வே எண்	வருவாய் கிராமம்	ஆற்றின் ஆதாரம்
28	சிவநாயக்கன்பட்டி குளம்	85.170	191	பழையபாளையம்	கரைப்போட்டனார்
29	துசூர் தொட்டி	222.430	189	துசூர்	கரைப்போட்டனார்
30	அரூர் தொட்டி	153.800	460/3	அரூர்	கரைப்போட்டனார்
31	அந்தப்புரம் குளம்	58.100	239	அந்தப்புரம்	கரைப்போட்டனார்
32	வேட்டம்பாடி குளம்	89.690	42	வேட்டம்பாடி	கரைப்போட்டனார்
33	புதுக்குளம் குளம்	55.560	2/2	Thirumalaigiri	கரைப்போட்டனார்
34	Thuthikulam Tank	99.680	305	துத்திகுளம்	கரைப்போட்டனார்
35	பெரியகுளம் குளம்	146.720	141	பெரியகுளம்	கரைப்போட்டனார்
36	செட்டிகுளம் குளம்	57.590	366/1	வளவந்தி கோம்பை	கரைப்போட்டனார்
37	பொம்மசமுத்திரம் தொட்டி	59.550	140/1	சேந்தமங்கலம்	கரைப்போட்டனார்
38	பொன்னார்குளம் குளம்	153.070	150/1	அக்கியம்பட்டி	கரைப்போட்டனார்
39	புதுக்குளம் குளம்	41.890	108/1	புதுக்கோம்பை	கரைப்போட்டனார்
40	செல்லிபாளையம் தொட்டி	22.650	81/3	செல்லிபாளையம்	கரல்பொத்தனார்
41	Erumapatti Periya Tank	36.770	359	Erumaipatti	கரைப்போட்டனார்
42	சர்க்கார் வளவந்தி தொட்டி	58.110	154	சர்க்கார் வளவந்தி	திருமணிமுத்தர்
43	பிரண்டகம் தொட்டி	65.460	85	பிரண்டகம்	திருமணிமுத்தர்
44	இருட்டானை தொட்டி	84.310	121	இருட்டானை	திருமணிமுத்தர்
45	செருக்கலை தொட்டி	116.950	254	Serukkalai	திருமணிமுத்தர்
46	இரும்பன்குளம் குளம்	100.200	51/1	மரவபாளையம்	திருமணிமுத்தர்

பொது தகவல் அலுவலர் மற்றும்
உதவி செயற்பொறியாளர், WRO, சரங்கா
பேசின் துணை பிரிவு, நாமக்கல்.

7/6/24

07/6/24

TRANSLATION 15A

Department of Water Resources List of Tanks Under the Control of Srabanga Basin Sub – Division, Namakkal

S.No.	Name of irrigation tank	Irrigation Length	Survey No.	Revenue village	Origin point
1.	Pacchal Tank	70.870	46/2	Pachani	Thirumanimutthar
2.	Suppu Chetty Lake	7.720	94	Kalyani	Thirumanimutthar
3.	Andikottan Kuttai	50.975	502	Kalyani	Thirumanimutthar
4.	Sarkar Nattamangalam Tank	55.680	158	Sarkar Nattamangalam	Thirumanimutthar
5.	Idaiyapatti Tank	29.890	60	Thirumalai patti	Thirumanimutthar
6.	Kathiranallur Tank	110.430	229	Kathiranallur	Thirumanimutthar
7.	Kannoorpatti Periya Tank	60.000	173/2	Kannoorpatti	Thirumanimutthar
8.	Navani Periya Tank	253.600	123/1	Navani	Thirumanimutthar
9.	Elur Tank	150.000	423	Pani	Thirumanimutthar
10.	Pelukkurichi Tank	41.230	66	Pelukkurichi	Thirumanimutthar
11.	Pallipatti Tank	46.830	21	Pandhu kuzhi	Thirumanimutthar
12.	Thaligai Tank	47.910	86	Thaligai	Thirumanimutthar
13.	Thindamangalam	69.220	348	Thindamangalam	Thirumanimutthar
14.	Twister Tank	43.230	353,22 6/1	Twister	Thirumanimutthar
15.	Konur Tank	41.210	64 to 88	Konur	Thirumanimutthar
16.	Keezh Sathambur Tank	72.970	346	Keezh Sathambur	Thirumanimutthar
17.	Pudhupatti Mel Lake	48.540	349	Pudhupatti	Karaippotanar
18.	Govindhampillai Pond	58.530	312	Pudhupatti	Karaippotanar
19.	Dhipramadevi Tank	127.490	175/1	Dhipramadevi	Karaippotanar
20.	Sarappalli Tank	66.580	115/1, 2&3	Singalaambai	Karaippotanar
21.	Kasturipatti Tank	104.020	100	Mutthanchetty	Karaippotanar
22.	Wark Tank	71.330	198	Oonaai	Karaippotanar
23.	Karuppanappati Eri	41.910	177/1	Vardharajapuram	Karaippotanar
24.	Pavitthiram Tank	82.920	188	Pavitthiram	Iyyar
25.	Sevindhupatti Tank	59.140	81	Sevindhupatti	Karaippotanar

15 B

26.	Pappangulam Pond	213.760	331/12	Muthukapatti	Karaippotanar
27.	Pazhaisyapalaiyam Tank	94.220	59/4	Pazhaisyapalaiyam	Karaippotanar
28.	Sivanayakkanpatti pond	85.170	191	Pazhaisyapalaiyam	Karaippotanar
29.	Dhusoor Tank	222.430	189	Dhusoor	Karaippotanar
30.	Arur Tank	153.800	460/3	Arur	Karaippotanar
31.	Andhappuram Tank	58.100	239	Andhappuram	Karaippotanar
32.	Vettampaadi Pond	89.690	42	Vettampaadi	Karaippotanar
33.	Pudhukulam Pond	55.560	2/2	Thirumalaigiri	Karaippotanar
34.	Thoothikulam Tank	99.680	305	Thoothikulam	Karaippotanar
35.	Periyakulam Pond	146.720	141	Periyakulam	Karaippotanar
36.	Chettykulam Pond	57.590	366/1	Valavanthi Kombai	Karaippotanar
37.	Pommasamutthiram Tank	59.550	140/1	Senthamangalam	Karaippotanar
38.	Ponnarkulam Pond	153.070	150/1	Akkiyampatti	Karaippotanar
39.	Pudhukulam Pond	41.890	108/1	Pudhukkombai	Karaippotanar
40.	Sellipalaiyam Tank	22.650	81/3	Sellipalaiyam	Karaippotanar
41.	Erumaipatti periya tank	36.770	359	Erumaipatti	Karaippotanar
42.	Sarkar Valavanthi Tank	58.110	154	Sarkar Valavanthi	Thirumanimutthar
43.	Pirandagam Tank	65.460	85	Pirandagam	Thirumanimutthar
44.	Irutpaanai Tank	84.310	121	Irutpaanai	Thirumanimutthar
45.	Serukkalal Tank	116.950	254	Serukkalal	Thirumanimutthar
46.	Idumbangulam Tank	100.200	51/1	Idumbangulam	Thirumanimutthar

//பதிவஞ்சல் ஒப்புதல் அட்டையுடன்//

வேளாண்மைத்துறை

அனுப்புநர்
திருமதி. பொ. பேபிகலா, எம். எஸ்ஸி(விவ),
பொது தகவல் அலுவலர்/
வேளாண்மை துணை இயக்குநர்(ம.தி)
வேளாண்மை இணை இயக்குநர் அலுவலகம்,
நாமக்கல்.

பெறுநர்
திரு.பாலசுப்ரமணியன்,
விவசாய முன்னேற்ற கழகம்,
19-1 ராசிசுமாரபாளையம் தெரு,
மோகனூர் (அஞ்சல்) (வட்டம்),
நாமக்கல் மாவட்டம்.

த.அ.உ.ச.மனு எண்.ஈ3/67/2024 நாள் 29.01.2024

ஐயா,

பொருள் : தகவல் அறியும் உரிமைச் சட்டம் 2005 -
தகவல் அறியும் உரிமைச் சட்டத்தின் கீழ்
தகவல்கள் கோரியது - தகவல் அளித்தல் -
தொடர்பாக.

பார்வை : 1) பொது தகவல் அலுவலர் மற்றும் மாவட்ட
ஆட்சியரின் நேர்முக உதவியாளர் (பொது)
கடித எண் முழு75900/2023 (சி3) நாள்
19.12.2023-ன்படி மனு இவ்வலுவலகத்தில்
பெறப்பட்ட நாள் 02.01.2024
2) இவ்வலுவலக அலுவலக முறைசாரா
கடித எண் இ4/7566/2023
நாள் 22.01.2024

பார்வை (1)ன்படி பெறப்பட்ட தங்களது மனுவில் கோரப்பட்ட
விவரங்களுக்கு பார்வை (2)ல் காணும் கடிதத்தின்படி பெறப்பட்ட விவரங்களின்
அடிப்படையில் கீழ்க்காணும் விவரம் அளிக்கப்படுகிறது.

வ.எண் 1-க்கான பதில்

நாமக்கல் மாவட்டத்தின் விவசாயிகளினுடைய தோட்டங்கள் வேளாண்மை
இணை இயக்குநர் அவர்களால் வீட்டுமனை விற்பனைக்காக ஆய்வு
செய்யப்படவில்லை. நகர் ஊரமைப்புத் துறையின் மூலம் ஆய்வறிக்கை
கோரப்படும் மனைப்பிரிவுகளுக்கு மட்டுமே வேளாண்மை இணை இயக்குநர்
அவர்களால் கள ஆய்வு செய்து மீண்டும் நகர் ஊரமைப்புத் துறைக்கு ஆய்வு
அறிக்கை அனுப்பப்படுகிறது.

வ.எண் 2-க்கான பதில்

01.01.90 முதல் 09.12.2023 முடிய விவசாய நிலங்களில் பயிர்
செய்யப்பட்டுள்ள பரப்பளவு ஆண்டு தோறும் கோரப்பட்டுள்ளது. சேலம்
மாவட்டத்திலிருந்து நாமக்கல் மாவட்டம் டிசம்பர் 1997 ல் பிரிக்கப்பட்டுள்ளது.
எனவே இவ்வலுவலகத்தில் இருக்கும் ஆவணங்களின் அடிப்படையில் கீழ்க்காணும்
விவரம் அளிக்கப்படுகிறது.

வ.எண்	ஆண்டு	மொத்த பரப்பளவு (எக்டர்)
1	2000-2001	218081
2	2001-2002	210235
3	2002-2003	192589
4	2003-2004	181091
5	2004-2005	187717
6	2005-2006	221587
7	2006-2007	240634
8	2007-2008	234762
9	2008-2009	202215
10	2009-2010	182544

11	2010-2011	197953
12	2011-2012	162182
13	2012-2013	134963
14	2013-2014	171619
15	2014-2015	180018
16	2015-2016	156303
17	2016-2017	111795
18	2017-2018	153264
19	2018-2019	154808
20	2019-2020	155327
21	2020-2021	200792
22	2021-2022	135965
23	2022-2023	187510

வ.எண் 3-க்கான பதில்

நகர் ஊரமைப்புத் துறை கோரப்படும் வீட்டு மனைப் பிரிவுகளுக்கு வேளாண்மை இணை இயக்குநர் அவர்களால் ஆய்வறிக்கை அனுப்பப்படுகிறது. அத்துறை மூலம் வீட்டு மனை பிரிவுகளுக்கு அங்கீகரிக்கப்பட்ட விவரம் ஏதும் இவ்வலுவலகத்தில் இல்லை. அதனால் இது தொடர்பான விவரங்கள் இவ்வலுவலகத்தில் பராமரிக்கப்படவில்லை என்ற விவரம் இதன் மூலம் தெரிவித்துக் கொள்ளப்படுகிறது.

வ.எண் 4-க்கான பதில்

மனைப்பிரிவிடக்கான அனுமதி வழங்குவதற்கு வேளாண்மைத் துறை உட்பட பல்வேறு துறைகளில் அலுவலர்கள் மூலம் கள ஆய்வு செய்து நகர் ஊரமைப்பு துறைக்கு அறிக்கை சமர்ப்பிக்கப்படுகிறது. அதனடிப்படையில் மனைப்பிரிவிடக்கான அனுமதி வழங்கப்படுவது தொடர்பான முடிவு நகர் ஊரமைப்புத் துறையைச் சார்ந்ததாகும். வருவாய் துறை ஆவணங்களின் அடிப்படையிலும் விண்ணப்பம் பெறப்பட்ட தேதியிலான வேளாண்மை இணை இயக்குநர் அவர்களின் கள ஆய்வின் அடிப்படையிலும் பயிர் சாகுபடி கிணறு (ம) இதர நீர்நிலைகள் உள்ளனவா என அறிக்கை வழங்கப்படுகிறது என்ற தகவல் தெரிவித்துக் கொள்ளப்படுகிறது.

வ.எண் 5-க்கான பதில்

தென்னை மரங்கள் வெட்டப்படுவது தொடர்பான புகார்கள் ஏதும் நாளது தேதி வரை பெறப்படவில்லை. நகர் ஊரமைப்புத் துறையின் மூலம் பெறப்படும் விண்ணப்பங்களுடன் சிட்டா, அ.பதிவேடு மற்றும் அடங்கல் ஆகிய வருவாய்த் துறை ஆவணங்கள் இணைத்து பெறப்படுகின்றன. அதன் அடிப்படையில் வேளாண்மை இணை இயக்குநர் அவர்களால் கள ஆய்வு செய்யப்பட்டு பயிர் சாகுபடி, கிணறு (ம) நீர் நிலைகள் உள்ளனவா என அறிக்கை நகர்ப்புற ஊரமைப்பு துறைக்கு வழங்கப்படுகிறது என்ற தகவல் இதன் மூலம் வழங்கப்படுகிறது.

இம்மனுக்கான மேல்முறையீடு ஏதும் இருப்பின் மேல்முறையீடு அலுவலர்/ வேளாண்மை இணை இயக்குநர், நாமக்கல் அவர்களுக்கு இக்கடிதம் கிடைக்கப்பெற்ற 30 தினங்களுக்குள் தங்களது மேல் முறையீட்டினை அளிக்குமாறு அன்புடன் தெரிவிக்கப்படுகிறது.

பொது தகவல் அலுவலர் /
வேளாண்மை இணை இயக்குநர்
(மத்திய திட்டம்)

நகல் - பொது தகவல் அலுவலர் / மாவட்ட ஆட்சியரின் நேர்முக உதவியாளர்
(பொது) நாமக்கல் தகவலுக்காக அனுப்பப்படுகிறது.

15/11/2023

TRANSLATION 17 A

Registered Post with Acknowledgement Due
AGRICULTURAL DEPARTMENT

From

To

Thiru P. Babykala, M.Sc., (Agri),
Public Relation Officer/
Deputy Director Agriculture (M.D.)
Agricultural Joint Directorate, Namakkal.

K. Balasubramanian,
Agricultural Development Corporation
19/1, Rasikumarapalayam Street,
Mohanur (Post), (Taluk),
Namakkal District – 637 015.

R.T.I. A. Petition No. E 3/67/2024

Dated: 29/01/2024

Sub: Right to Information Act, 2005 – Information sought under Right to Information Act –
Submission of information – reg.

- Ref: 1. Letter No. Moo.Mu.75900/2023 (C3) dated 19/12/2023 issued by the Public Information Officer cum Private Secretary of District Collector (PWD) and received by this office on 02/01/2024.
2. Informal Letter No. E4/7566/2023 of this office dated 22/01/2024.

With reference to the petition seeking information in reference 1 cited and based on the information received under reference 2 cited above, the following information is submitted:

The gardens belonged to Agriculturalists in Namakkal District were not inspected for the purpose of sale as housing plots by the

Answer for S.No.1

Agricultural Deputy Director. The plots sought for land survey through the Urban Land Department alone are referred for Land Survey by the Agricultural Deputy Director and report sent to the Urban Development Department.

Answer for S.N.2

The information regarding the extent of cultivation of agricultural lands during 01/01/1990 to 09/12/2023 were sought for. The Namakkal District has been separated from Salem District in the year 1997. Hence, the information is submitted with the available records:

S.N.	Year	Total extent (Hectare)
1.	2000-2001	218081
2.	2001-2002	210235
3.	2002-2003	192589
4.	2003-2004	181091
5.	2004-2005	187717
6.	2005-2006	221587
7.	2006-2007	240634

8.	2007-2008	234762
9.	2008-2009	202215
10.	2009-2010	182544
11.	2010-2011	197953
12.	2011-2012	162182
13.	2012-2013	134963
14.	2013-2014	171619
15.	2014-2015	180018
16.	2015-2016	156303
17.	2016-2017	111795
18.	2017-2018	153264
19.	2018-2019	154808
20.	2019-2020	155327
21.	2020-2021	200792
22.	2021-2022	135965
23.	2022-2023	187510

Answer for S.No.3

Survey report is sent by the deputy director, agriculture for the house site blocks as demanded by the rural development department. There are no particulars available in this office regarding the approval of house site blocks in the name of that department. Hence it is informed that there are no such details maintained in this office.

Answer for S.No.4

In order to issue approval, a report is being submitted to rural development department after thorough survey inspection done by officers from various departments including agricultural department. Based on that the decision has to be taken by rural development department regarding the issuance of permission for house sites. It is here by informed that based on the documents available with revenue department, date of petition, survey report submitted by the deputy director agriculture the land under cultivation, well and whether there are any water sources.

Answer for S.No.5

There are no complaints regarding cutting of coconut trees as on date. Applications received through rural development department are being enclosed along with chitta, A-registor and adangal. The following information is submitted that based on that an inspection is being done by the deputy director agriculture to see whether there are lands under cultivation, well and water sources and reports are being submitted to the rural development department.

It is hereby informed that if in case aggrieved by this information, an appeal may be presented before the appellate authority/ the deputy director agriculture, namakkal within 30 days from the date of receipt of this letter.

Sd/- xxxx
Public Information Officer/
Deputy Director Agriculture
(Central Scheme)

Copy to:
Public Information Officer/Private Secretary to District Collector (PWD) Namakkal for information.

பதிவஞ்சல் ஒப்புதல் அட்டையுடன்//

வேளாண்மைத்துறை

அனுப்புநர்
திரு.செ.கோவிந்தசாமி,பி.எஸ்.ஸி(விவ),
பொது தகவல் அலுவலர்/
வேளாண்மை துணை இயக்குநர்(ம.தி)(பொ)
வேளாண்மை இணை இயக்குநர் அலுவலகம்,
நாமக்கல்.

பெறுநர்
திரு.பாலசுப்ரமணியன்,
விவசாய முன்னேற்ற கழகம்,
19-1 ராசிசுமாரபாளையம் தெரு,
மோகனூர் (அஞ்சல்) (வட்டம்),
நாமக்கல் மாவட்டம் 637 015.

த.அ.உ.ச.மனு எண்.ஈ3/5229/2024 நாள் 05.06.2024

ஐயா,

பொருள் : தகவல் அறியும் உரிமைச் சட்டம் 2005 -
தகவல் அறியும் உரிமைச் சட்டத்தின் கீழ்
தகவல்கள் கோரியது - தகவல் அளித்தல் -
தொடர்பாக.

பார்வை : 1) மோகனூர், வேளாண்மை உதவி இயக்குநர்
அவர்களின் கடித எண் 10/2024-25 நாள்
08.05.2024-ன்படி மனு இவ்வலுவலகத்தில்
பெறப்பட்ட நாள் 09.05.2024
2) மோகனூர், வேளாண்மை உதவி இயக்குநர்
அவர்களின் கடித எண் 10/2024-25 நாள்
29.05.2024

பார்வை(1)ன்படி பெறப்பட்ட தங்களது மனுவிற்கு பார்வை (2)ல் காணும்
கடிதத்தின்படி பெறப்பட்ட விவரங்களின் அடிப்படையில் கீழ்க்காணும் விவரப்படி
அளிக்கப்படுகிறது.

கேள்வி எண்-1-க்கான கேள்விகளுக்கான பதில்

கேள்வி எண்-1 தெளிவாக இல்லாத காரணத்தினால் பதில் வழங்க
இயலவில்லை என்ற விவரம் இதன் மூலம் தெரிவித்துக் கொள்ளப்படுகிறது.

கேள்வி.எண்-2-க்கான கேள்விகளுக்கான பதில்

மோகனூர், வேளாண்மை உதவி இயக்குநர் அலுவலகத்தில் இருக்கும்
ஆவணங்களின் அடிப்படையில் 2019-20 முதல் 2023-24 ஆம் ஆண்டில் பரளி,
வளையப்பட்டி, அநூர் மற்றும் ந.புதுப்பட்டி ஆகிய கிராமங்களில் பயிரிடப்பட்டுள்
பயிர்களின் பயிர் சாகுபடி பரப்பு அறிக்கை இத்துடன் இணைத்து அனுப்பப்படுகிறது.

கேள்வி.எண்-3-க்கான கேள்விகளுக்கான பதில்

கடந்த 5 வருடங்களில் விவசாயிகளுக்கு வழங்கப்பட்ட மானியங்கள் விவரம்
300 பக்கங்களை கொண்டுள்ளது என்ற விவரம் இதன் மூலம் தெரிவித்துக்
கொள்ளப்படுகிறது.

தகவல் அறியும் உரிமைச் சட்ட பிரிவு 7(3)ன்படி ஆவணங்களின் நகல்
தேவைப்படும் பட்சத்தில் நகல்களுக்கான கட்டணம் (A4 Size) ஒரு பக்கத்திற்கு
ரூ.2/- வீதம் 300 பக்கத்திற்கு ரூ.600/- (ரூபாய் அறுநூறு மட்டும்) பாரத வங்கியில்
செலுத்து சீட்டின் மூலம் கீழ்க்காணும் கணக்குத் தலைப்பில் கீழ்க்காணும்
விவரப்படி செலுத்த வேண்டும்.

Other Administrative Service - 60 Other Services - 118
 under Right to Information Act, 2005 - AA - Collection of
 Fees under Right to Information (Fees) Rules 2005-227
 Non - Taxation Fees - 39 Translation and Printing Fees"
 (DPC 0070 60 118 AA 22739)

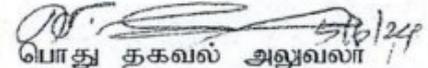
அல்லது

தேவயாக பணமாக இவ்வலுவலகத்தில் செலுத்தியோ

அல்லது

பொது தகவல் அலுவலர், நாமக்கல் அவர்களின் பெயரில்
 வங்கி கார்ட்டைக் கொண்டு வரைவோசலாகவோ தொகையினை செலுத்தி நகல்
 பெற்றுக் கொள்ளலாம்.

மேலும் இயந்திரங்கள் வேல்முறையீடு ஏதும் இருப்பின் மேல்முறையீடு
 அலுவலர் வேளாண்மை இணை இயக்குநர், நாமக்கல் அவர்களுக்கு இக்கடிதம்
 கிடைக்கப்பெற்ற 30 தினங்களுக்குள் தங்களது மேல் முறையீட்டினை அளிக்குமாறு
 அன்புடன் தெரிவிக்கப்படுகிறது.



பொது தகவல் அலுவலர்
 வேளாண்மை துணை இயக்குநர்
 (மத்திய திட்டம்)
 நாமக்கல்.

இணைப்பு - 2019-20 முதல் 2023-24 வரையிலான
 பமிர் சாகுபடி பரப்பு அறிக்கை

Handwritten note:
 1/2/2024

TRANSLATION 19 A

Registered Post with Acknowledgement Due **Agricultural Department**

From

To

Thiru S. Govindasamy, M.Sc., (Agri)
Public Information officer/
Agricultural Deputy Director (M.D.)(G)
Office of the Agricultural Deputy Director
Namakkal.

Thiru Balasubramanian,
Agricultural Development Corporation,
19/1, Rasikumarapalayam Street,
Mohanur Post & Taluk,
Namakkal District - 637 015.

R.T.I. Act Petition No.E3/5229/2024

dated: 05/06/2024

Sir,

Sub: Right to Information Act, 2005 – Information sought under the
Right to Information Act – Submission of Information – reg.

Ref: 1. Letter No.10/2024-25 sent by the Assistant Director,
Agriculture, Mohanur dated 08/05/2024 received in this
office on 09/05/2024.
2. Letter No.10/2024-25 of the Assistant Director,
Agriculture, Mohanur dated 29/05/2024.

The following information is given based on the information received through the letter
2nd cited above based on your petition 1st cited above.

Answer for Q:1

It is hereby informed that since the question is not clear, answer could not be given.

Answer for Q:2

Based on the availability of documents in the office of the Assistant Director,
Agriculture, Mohanur for the period from 2019-20 to 2023-24, the details of extent of
cultivation of food crops in Parali, Valayapatti, Arur and Na. Pudhupatti is enclosed herewith.

Answer for Q:3

It is hereby informed that the information regarding subsidy particulars of
Agriculturalists for the last 5 years contains 300 pages.

According to Section 7(3) of Right to Information Act, the copies of required document
shall be furnished on payment of cost for xerox copies (A4 Size) at the rate of Rs.2/- per page
totally Rs.600/- for 300 pages may be deposited in State Bank of India and on submission of
counterfoil the copies will be furnished. The payment mode and account details are given
below:

Other Administrative Service – 60 other services – 118 copies under Right to
Information Act, 2005 – AA – Collection of fee under Right to Information (Fees) Rules 2005-
227 – Non-Taxation Fees – 39 Translation and Printing Fees” (DPC 0070 60 118 AA 22739)

19 B

OR

Cash may be deposited in this office

OR

Copies may be obtained by issuing Cheque or D.D. in the name of Public Information Officer, Namakkal.

It is hereby informed that if in case aggrieved by this information, an appeal may be presented before the appellate authority/ the deputy director agriculture, namakkal within 30 days from the date of receipt of this letter.

Sd/- xxxx
Public Information Officer/
Deputy Director Agriculture
(Central Scheme)

Encl: Report submitted regarding extent of cultivation of crops for the period from 2019-20 to 2023-24

Telephone No. 04286-281369

Email ID: dfonamakkal@yahoo.co.in

வேளாண்மைத்துறை - பயிர் சாகுபடி பரப்பு அறிக்கை					
வருடம் 2019-20		பரப்பு : ஏக்கரில்			
வ.எண்	பயிர்	பரளி	வளையப்பட்டி	ஆரூர்	ந.புதுப்பட்டி
1	நெல்	25.00	2.00	30.00	15.00
2	சோளம்(இ)	5.00	30.00	5.00	92.00
3	சோளம்(மா)	210.00	160.00	140.00	487.00
4	தவண்சோளம்	0.00	0.00	0.00	0.00
5	கம்பு	0.00	0.00	0.00	0.00
6	மக்காசோளம்(இ)	6.00	5.00	5.00	46.00
7	மக்காசோளம்(மா)	30.00	30.00	5.00	65.00
8	உளுந்து(இ)	0.00	0.00	0.00	0.00
9	உளுந்து(மா)	5.00	4.00	0.00	11.00
10	பாசிப்பயறு(இ)	1.00	0.00	0.00	0.00
11	பாசிப்பயறு(மா)	3.00	1.00	0.00	7.00
12	தட்டைப்பயறு(மா)	0.00	0.00	0.00	0.00
13	துவரை(இ)	0.00	0.00	0.00	0.00
14	துவரை(மா)	0.00	0.00	0.00	0.00
15	கொண்டக்கடலை	0.00	0.00	0.00	0.00
16	நீலக்கடலை(மா)	0.00	0.00	0.00	15.00
17	கொண்டமா	1.00	0.00	0.00	0.00
18	சூரியகாந்தி(இ)	0.00	0.00	0.00	0.00
19	நீலக்கடலை(இ)	9.00	7.00	10.00	21.00
20	நீலக்கடலை(மா)	150.00	38.00	20.00	60.00
21	எள்(இ)	0.00	4.00	5.00	0.00
22	எள்(மா)	4.00	4.00	4.00	0.00
23	ஆமணக்கு(இ)	0.00	0.00	10.00	0.00
24	ஆமணக்கு(மா)	10.00	6.00	6.00	42.00
25	பருத்தி(இ)	0.00	0.00	0.00	1.00
26	பருத்தி(மா)	0.00	14.00	0.00	42.00
27	கரும்பு(நடவு)	0.00	0.40	5.00	0.00
28	கரும்பு(கட்டை)	6.47	0.00	6.15	0.00
29	தக்கைப்பூண்டு	0.00	0.00	0.00	0.00
30	சண்ப்பு	0.00	0.00	0.00	0.00
31	கோரை	0.00	0.00	0.00	0.00
32	தென்னை	0.00	0.00	0.00	0.00
33	எண்ணெய்ப்பனை	0.00	0.00	0.00	0.00
34	தவண்பட்டல்	0.87	0.00	1.00	0.00
	மொத்தம்	466.34	305.40	252.15	904.00


 வேளாண்மைத்துறை அறிவிப்பு
 மொகலூர் - 637 015.

வேளாண்மைத்துறை - பயிர் சாகுபடி பரப்பு அறிக்கை					
வருடம் 2020-21			பரப்பு : ஏக்கரில்		
வ.எண்	பயிர்	பரளி	வளைப்பட்டி	அருர்	ந.புதுப்பட்டி
1	நெல்	10.00	4.00	20.00	8.00
2	சோளம்(இ)	11.00	5.00	6.00	22.00
3	சோளம்(மா)	199.00	185.00	165.00	230.00
4	தீவனசோளம்	0.00	0.00	0.00	0.00
5	கம்பு	0.00	0.00	0.00	0.00
6	மக்காசோளம்(இ)	4.70	5.00	0.00	0.00
7	மக்காசோளம்(மா)	42.20	193.00	59.44	172.00
8	உளுந்து(இ)	0.00	0.00	0.00	0.00
9	உளுந்து(மா)	0.00	3.00	0.00	2.82
10	பாசிப்பயறு(இ)	0.00	0.00	0.00	0.00
11	பாசிப்பயறு(மா)	0.00	0.00	0.00	0.00
12	தட்டைப்பயறு(மா)	0.00	0.00	0.00	0.00
13	துவரை(இ)	0.00	0.00	0.00	0.00
14	துவரை(மா)	0.00	5.00	0.00	1.00
15	கொண்டக்கடலை	0.00	0.00	0.00	0.00
16	நிலக்கடலை(மா)	0.00	6.00	0.00	5.15
17	கொண்டக்கடலை(இ)	0.00	2.00	0.00	1.91
18	சூரியகாந்தி(இ)	0.00	0.00	0.00	0.00
19	நிலக்கடலை(இ)	9.00	0.00	5.00	6.00
20	நிலக்கடலை(மா)	90.00	34.00	11.00	10.00
21	எள்(இ)	0.00	0.00	0.00	6.00
22	எள்(மா)	13.85	22.00	13.90	0.00
23	ஆமணக்கு(இ)	0.00	2.00	2.20	6.00
24	ஆமணக்கு(மா)	15.55	18.00	4.00	0.00
25	பருத்தி(இ)	0.00	0.00	0.00	2.00
26	பருத்தி(மா)	0.00	13.00	20.00	0.00
27	கரும்பு(நடவு)	0.00	0.00	2.00	0.00
28	கரும்பு(கட்டை)	2.40	0.00	2.00	0.00
29	தக்கைப்பூண்டு	0.00	0.00	0.00	0.00
30	சண்பு	0.00	0.00	5.00	0.00
31	கோரை	0.00	0.00	0.00	0.00
32	தென்னை	0.00	0.00	0.00	0.00
33	எண்ணெய்ப்பனை	0.00	0.00	0.00	0.00
34	தீவனப்புல்	0.00	0.00	0.30	0.00
	மொத்தம்	397.70	497.00	315.84	472.88

வேளாண்மை உதவி இயக்குனர்,
மோகலூர் - 637 015.

வேளாண்மைத்துறை - பயிர் சாகுபடி பரப்பு அறிக்கை					
வருடம் 2022-23			பரப்பு : எக்டரில்		
வ.எண்	பயிர்	பரளி	வளையப்பட்டி	அருர்	ந.புதுப்பட்டி
1	நெல்	20.00	5.00	16.00	7.00
2	சோளம்(இ)	36.00	92.00	45.00	62.00
3	சோளம்(மா)	148.00	90.00	160.00	101.00
4	தீவனசோளம்	0.00	0.00	0.50	0.00
5	கம்பு	0.00	0.00	0.00	0.00
6	மக்காசோளம்(இ)	65.00	34.00	35.00	61.00
7	மக்காசோளம்(மா)	105.00	118.00	80.00	140.00
8	உளுந்து(இ)	0.00	0.00	0.00	0.00
9	உளுந்து(மா)	0.00	0.00	7.00	8.00
10	பாசிப்பயறு(இ)	0.00	0.00	0.00	0.00
11	பாசிப்பயறு(மா)	0.00	0.00	0.00	0.00
12	தட்டைப்பயறு(மா)	0.00	0.00	0.00	0.00
13	துவரை(இ)	0.00	0.00	0.00	0.00
14	துவரை(மா)	3.00	4.00	0.00	0.00
15	கொண்டக்கடலை	0.00	0.00	0.00	0.00
16	நரிப்பயறு(மா)	0.00	0.00	0.00	0.00
17	கொள்ளு(மா)	0.00	0.00	0.00	0.00
18	சூரியகாந்தி(இ)	0.00	0.00	2.00	1.00
19	நிலக்கடலை(இ)	37.00	8.00	22.00	25.00
20	நிலக்கடலை(மா)	70.00	25.00	30.00	1.00
21	எள்(இ)	3.00	4.00	2.00	4.00
22	எள்(மா)	0.00	0.00	0.00	0.00
23	ஆமணக்கு(இ)	1.00	0.00	1.00	0.00
24	ஆமணக்கு(மா)	0.00	0.00	12.00	0.00
25	பருத்தி(இ)	0.00	0.00	17.00	2.00
26	பருத்தி(மா)	2.00	65.00	10.00	0.00
27	கரும்பு(நடவு)	5.00	1.00	3.15	3.00
28	கரும்பு(கட்டை)	0.00	0.00	0.00	0.00
29	தக்கைப்பூண்டு	0.00	1.00	0.00	0.00
30	சணப்பு	0.00	0.00	0.00	0.00
31	கோரை	0.00	0.00	0.00	0.00
32	தென்னை	0.00	0.00	0.00	0.00
33	எண்ணெய்ப்பனை	0.00	0.00	0.00	0.00
34	தீவனப்புல்	1.50	0.00	0.65	0.00
	மொத்தம்	496.50	447.00	443.30	415.00

சென்னை உதவி இயக்குனர்,
மேகலூர் - 637 015.

வேளாண்மைத்துறை - பயிர் சாகுபடி பரப்பு அறிக்கை					
வருடம்		2023-24			
வ.எண்	பயிர்	பரளி	பரப்பு : ஏக்கரில்		
			வளையப்பட்டி	அஞர்	ந.பதுப்பட்டி
1	நெல்	16.00	5.00	16.00	7.00
2	சோளம்(இ)	72.00	38.00	57.00	62.00
3	சோளம்(மா)	199.00	150.00	183.00	108.00
4	தீவனசோளம்	3.00	0.00	0.00	0.00
5	கம்பு	0.00	0.00	0.00	0.00
6	மக்காசோளம்(இ)	79.00	42.00	45.00	66.00
7	மக்காசோளம்(மா)	116.00	136.00	96.00	67.00
8	உளுந்து(இ)	0.00	0.00	0.00	0.00
9	உளுந்து(மா)	4.00	4.00	4.00	2.00
10	பாசிப்பயறு(இ)	0.00	0.00	0.00	0.00
11	பாசிப்பயறு(மா)	0.00	0.00	0.00	0.00
12	தட்டைப்பயறு(மா)	0.00	0.00	0.00	0.00
13	துவரை(இ)	0.00	0.00	0.00	0.00
14	துவரை(மா)	0.00	0.00	0.00	0.00
15	கொண்டக்கடலை	0.00	0.00	0.00	0.00
16	நீரிப்பயறு(மா)	3.00	3.00	3.00	4.00
17	கொள்ளு(மா)	0.00	0.00	0.00	0.00
18	சூரியகாந்தி(இ)	0.00	0.00	0.00	4.00
19	நிலக்கடலை(இ)	40.00	13.00	25.00	27.00
20	நிலக்கடலை(மா)	67.00	25.00	30.00	3.00
21	எள்(இ)	9.00	3.00	0.00	3.00
22	எள்(மா)	0.00	0.00	2.00	0.00
23	ஆமணக்கு(இ)	4.00	1.00	3.00	2.00
24	ஆமணக்கு(மா)	7.00	7.00	13.00	0.00
25	பருத்தி(இ)	0.00	0.00	2.00	2.00
26	பருத்தி(மா)	2.00	59.00	39.00	0.00
27	கரும்பு(ருடவு)	0.00	0.00	0.00	0.00
28	கரும்பு(கட்டை)	6.00	0.00	3.00	0.00
29	தக்கைப்புண்டு	0.00	0.00	0.00	0.00
30	சண்பு	0.00	0.00	0.00	0.00
31	கோரை	0.00	0.00	0.00	0.00
32	தென்னை	0.00	0.00	0.00	0.00
33	எண்ணெய்ப்பனை	0.00	0.00	0.00	0.00
34	தீவனப்புல்	0.00	0.00	0.00	0.00
	மொத்தம்	627.00	486.00	521.00	357.00

வேளாண்மை உதவிக் குழுக்களர்,
மொகலூர் - 637 015.

TRANSLATION 24 A

Department of Agriculture – Crop Cultivation Area Report					
Year 2019 -2020			Area – Hector		
S.No.	Crop	Prani	Valaipatti	Aarur	Na.Pudupatti
1.	Nel	25.00	4.00	20.00	8.00
2.	Solam (E)	5.00	5.00	6.00	22.00
3.	Solam (ma)	210.00	185.00	165.00	230.00
4.	Thivana Solam	0.00	0.00	0.00	0.00
5.	Kampu	0.00	0.00	0.00	0.00
6.	Makasolam (E)	6.00	5.00	0.00	0.00
7.	Makasolam (ma)	30.00	193.00	59.44	172.00
8.	Ulunthu (E)	0.00	0.00	0.00	0.00
9.	Ulunthu (ma)	5.00	3.00	0.00	2.82
10.	pasi paruppu (E)	1.00	0.00	0.00	0.00
11.	pasi paruppu (ma)	3.00	0.00	0.00	0.00
12.	Thatta payaru (ma)	0.00	0.00	0.00	0.00
13.	Thuvarai (E)	0.00	0.00	0.00	0.00
14.	Thuvarai (ma)	0.00	5.00	0.00	1.00
15.	Kondakadalai	0.00	0.00	0.00	0.00
16.	ner payir (ma)	0.00	6.00	0.00	5.15
17.	Kollu (ma)	1.00	2.00	0.00	1.91
18.	Suriyakanthi (E)	0.00	0.00	0.00	0.00
19.	Nilakadali (E)	9.00	0.00	5.00	6.00
20.	Nilakadali (ma)	150.00	34.00	11.00	10.00
21.	Ellu (E)	0.00	0.00	0.00	6.00
22.	Ellu (ma)	4.00	22.00	13.90	0.00
23.	Amanaku (E)	10.00	2.00	2.20	6.00
24.	Amanaku (ma)	0.00	18.00	4.00	0.00
25.	Paruthi (E)	0.00	0.00	0.00	2.00
26.	Paruthi (ma)	6.47	13.00	20.00	0.00
27.	Karumpu (nadavu)	0.00	0.00	2.00	0.00
28.	Karumpu (kaitai)	0.00	0.00	2.00	0.00
29.	Thaikaipundu	0.00	0.00	0.00	0.00
30.	Sanapu	0.00	0.00	5.00	0.00
31.	Korai	0.00	0.00	0.00	0.00
32.	Thaennai	0.00	0.00	0.00	0.00
33.	Ennaipanai	0.00	0.00	0.00	0.00
34.	Thivanapul	0.87	0.00	0.30	0.00
35.	Total	466.34	305.40	252.15	904.00

24 B

Department of Agriculture – Crop Cultivation Area Report					
Year 2020 -2021			Area – Hector		
S.No.	Crop	Prani	Valaipatti	Aarur	Na.Pudupatti
1.	Nel	10.00	4.00	20.00	8.00
2.	Solam (E)	11.00	5.00	6.00	22.00
3.	Solam (ma)	199.00	185.00	165.00	230.00
4.	Thivana Solam	0.00	0.00	0.00	0.00
5.	Kampu	0.00	0.00	0.00	0.00
6.	Makasolam (E)	4.70	5.00	0.00	0.00
7.	Makasolam (ma)	42.20	193.00	59.44	172.00
8.	Ulunthu (E)	0.00	0.00	0.00	0.00
9.	Ulunthu (ma)	0.00	3.00	0.00	2.82
10.	pasi paruppu (E)	0.00	0.00	0.00	0.00
11.	pasi paruppu (ma)	0.00	0.00	0.00	0.00
12.	Thatta payaru (ma)	0.00	0.00	0.00	0.00
13.	Thuvarai (E)	0.00	0.00	0.00	0.00
14.	Thuvarai (ma)	0.00	5.00	0.00	0.00
15.	Kondakadalai	0.00	0.00	0.00	0.00
16.	ner payir (ma)	0.00	6.00	0.00	5.15
17.	Kollu (ma)	0.00	2.00	0.00	1.91
18.	Suriyakanthi (E)	0.00	0.00	0.00	0.00
19.	Nilakadali (E)	9.00	0.00	5.00	6.00
20.	Nilakadali (ma)	90.00	34.00	11.00	10.00
21.	Ellu (E)	0.00	0.00	0.00	6.00
22.	Ellu (ma)	13.85	22.00	13.90	0.00
23.	Amanaku (E)	0.00	2.00	2.20	2.00
24.	Amanaku (ma)	15.55	18.00	4.00	0.00
25.	Paruthi (E)	0.00	0.00	0.00	2.00
26.	Paruthi (ma)	0.00	13.00	20.00	0.00
27.	Karumpu (nadavu)	0.00	0.00	2.00	0.00
28.	Karumpu (kaitai)	2.40	0.00	0.00	0.00
29.	Thaikaipundu	0.00	0.00	5.00	0.00
30.	Sanapu	0.00	0.00	0.00	0.00
31.	Korai	0.00	0.00	0.00	0.00
32.	Thaennai	0.00	0.00	0.00	0.00
33.	Ennaipanai	0.00	0.00	0.00	0.00
34.	Thivanapul	0.00	0.00	0.30	0.00
35.	Total	397.70	497.00	315.84	472.88

24 C

Department of Agriculture – Crop Cultivation Area Report					
Year 2021 -2022			Area – Hector		
S.No.	Crop	Prani	Valaipatti	Aarur	Na.Pudupatti
1.	Nel	24.20	3.00	32.99	5.00
2.	Solam (E)	25.73	46.00	15.00	22.00
3.	Solam (ma)	178.00	176.00	188.00	227.00
4.	Thivana Solam	0.00	0.00	0.00	1.41
5.	Kampu	0.00	0.00	0.00	0.00
6.	Makasolam (E)	20.00	7.00	10.00	9.00
7.	Makasolam (ma)	65.00	30.00	7.00	85.00
8.	Ulunthu (E)	0.00	0.00	0.00	0.00
9.	Ulunthu (ma)	0.00	3.00	0.00	4.40
10.	pasi paruppu (E)	0.00	0.00	0.00	0.00
11.	pasi paruppu (ma)	0.00	0.00	0.00	0.00
12.	Thatta payaru (ma)	0.00	0.00	0.00	0.00
13.	Thuvarai (E)	0.00	0.00	0.00	1.00
14.	Thuvarai (ma)	2.10	0.00	0.00	0.00
15.	Kondakadalai	0.00	0.00	0.00	0.00
16.	ner payir (ma)	0.00	0.00	0.00	0.00
17.	Kollu (ma)	1.00	2.00	1.00	1.00
18.	Suriyakanthi (E)	0.00	0.00	0.00	0.00
19.	Nilakadali (E)	62.00	5.00	5.00	7.00
20.	Nilakadali (ma)	95.00	35.00	15.00	53.00
21.	Ellu (E)	1.84	0.00	3.00	3.54
22.	Ellu (ma)	0.00	4.00	2.00	0.00
23.	Amanaku (E)	0.40	0.00	0.00	1.00
24.	Amanaku (ma)	6.00	7.00	5.00	6.00
25.	Paruthi (E)	0.35	40.00	0.00	1.52
26.	Paruthi (ma)	0.00	0.00	25.00	0.00
27.	Karumpu (nadavu)	0.50	0.00	3.00	0.00
28.	Karumpu (kaitai)	3.00	0.00	2.00	0.00
29.	Thaikaipundu	0.00	1.00	1.00	0.00
30.	Sanapu	0.00	0.00	0.00	0.00
31.	Korai	0.00	0.00	0.00	0.00
32.	Thaennai	0.00	0.00	0.00	0.00
33.	Ennaipanai	0.00	0.00	0.00	0.00
34.	Thivanapul	1.1	0.00	0.55	0
35.	Total	486.22	359.00	315.54	427.86

24 D

Department of Agriculture – Crop Cultivation Area Report					
Year 2022 -2023			Area – Hector		
S.No.	Crop	Prani	Valaipatti	Aarur	Na.Pudupatti
1.	Nel	20.00	5.00	16.00	7.00
2.	Solam (E)	36.00	92.00	45.00	62.0
3.	Solam (ma)	148.00	90.00	160.00	101.00
4.	Thivana Solam	0.00	0.00	0.50	0.00
5.	Kampu	0.00	0.00	0.00	0.00
6.	Makasolam (E)	65.00	34.00	35.00	61.00
7.	Makasolam (ma)	105.00	118.00	80.00	140.00
8.	Ulunthu (E)	0.00	0.00	0.00	0.00
9.	Ulunthu (ma)	0.00	0.00	7.00	8.00
10.	pasi paruppu (E)	0.00	0.00	0.00	0.00
11.	pasi paruppu (ma)	0.00	0.00	0.00	0.00
12.	Thatta payaru (ma)	0.00	0.00	0.00	0.00
13.	Thuvarai (E)	0.00	0.00	0.00	0.00
14.	Thuvarai (ma)	3.00	4.00	0.00	0.00
15.	Kondakadalai	0.00	0.00	0.00	0.00
16.	ner payir (ma)	0.00	0.00	0.00	0.00
17.	Kollu (ma)	0.00	0.00	0.00	0.00
18.	Suriyakanthi (E)	0.00	0.00	2.00	1.00
19.	Nilakadali (E)	37.00	8.00	22.00	25.00
20.	Nilakadali (ma)	70.00	25.00	30.00	1.00
21.	Ellu (E)	3.00	4.00	2.00	4.00
22.	Ellu (ma)	0.00	0.00	0.00	0.00
23.	Amanaku (E)	1.00	0.00	1.00	0.00
24.	Amanaku (ma)	0.00	0.00	12.00	0.00
25.	Paruthi (E)	0.00	0.00	17.00	2.00
26.	Paruthi (ma)	2.00	65.00	10.00	0.00
27.	Karumpu (nadavu)	5.00	1.00	3.15	3.00
28.	Karumpu (kaitai)	0.00	0.00	0.00	0.00
29.	Thaikaipundu	0.00	1.00	0.00	0.00
30.	Sanapu	0.00	0.00	0.00	0.00
31.	Korai	0.00	0.00	0.00	0.00
32.	Thaennai	0.00	0.00	0.00	0.00
33.	Ennaipanai	0.00	0.00	0.00	0.00
34.	Thivanapul	1.50	0.00	0.00	0.00
35.	Total	496.50	447.00	443.30	415.00

Department of Agriculture – Crop Cultivation Area Report					
Year 2023 -2024			Area – Hector		
S.No.	Crop	Prani	Valaipatti	Aarur	Na.Pudupatti
1.	Nel	16.00	5.00	16.00	7.00
2.	Solam (E)	72.00	38.00	57.00	62.00
3.	Solam (ma)	199.00	150.00	183.00	108.00
4.	Thivana Solam	3.00	0.00	0.00	0.00
5.	Kampu	0.00	0.00	0.00	0.00
6.	Makasolam (E)	79.00	42.00	45.00	66.00
7.	Makasolam (ma)	116.00	136.00	96.00	67.00
8.	Ulunthu (E)	0.00	0.00	0.00	0.00
9.	Ulunthu (ma)	4.00	4.00	4.00	2.00
10.	pasi paruppu (E)	0.00	0.00	0.00	0.00
11.	pasi paruppu (ma)	0.00	0.00	0.00	0.00
12.	Thatta payaru (ma)	0.00	0.00	0.00	0.00
13.	Thuvarai (E)	0.00	0.00	0.00	0.00
14.	Thuvarai (ma)	0.00	0.00	0.00	0.00
15.	Kondakadalai	0.00	0.00	0.00	0.00
16.	ner payir (ma)	3.00	3.00	3.00	4.00
17.	Kollu (ma)	0.00	0.00	0.00	0.00
18.	Suriyakanthi (E)	0.00	0.00	0.00	4.00
19.	Nilakadali (E)	40.00	13.00	25.00	27.00
20.	Nilakadali (ma)	67.00	25.00	30.00	3.00
21.	Ellu (E)	9.00	3.00	0.00	3.00
22.	Ellu (ma)	0.00	0.00	2.00	0.00
23.	Amanaku (E)	4.00	1.00	3.00	2.00
24.	Amanaku (ma)	7.00	7.00	0.00	0.00
25.	Paruthi (E)	2.00	0.00	3.00	2.00
26.	Paruthi (ma)	0.00	59.00	39.00	0.00
27.	Karumpu (nadavu)	0.00	0.00	0.00	0.00
28.	Karumpu (kaitai)	6.00	0.00	3.00	0.00
29.	Thaikaipundu	0.00	0.00	0.00	0.00
30.	Sanapu	0.00	0.00	0.00	0.00
31.	Korai	0.00	0.00	0.00	0.00
32.	Thaennai	0.00	0.00	0.00	0.00
33.	Ennaipanai	0.00	0.00	0.00	0.00
34.	Thivanapul	0.00	0.00	0.00	0.00
35.	Total	627.00	486.00	521.00	357.00

தமிழ்நாடு வனத்துறை

மாவட்ட வன அலுவலகம்,
நாமக்கல் வனக்கோட்டம்,
நாமக்கல்.

ந.க.எண்.4821/2024/எம்2, நாள்: 11.06.2024

- பொருள் : தகவல் அறியும் உரிமைச் சட்டம் 2005 -
திரு.K.பாலசுப்பிரமணியன், விவசாய முன்னேற்றக் கழக
பொதுச்செயலாளர், மோகனூர் என்பவர் தகவல் அறியும்
உரிமைச் சட்டத்தின்படி தகவல் கோரியது - தொடர்பாக.
- பார்வை : திரு.K.பாலசுப்பிரமணியன், விவசாய முன்னேற்றக் கழக
பொதுச்செயலாளர், மோகனூர் மனு நாள்.15.05.2024.

பார்வையில் காணும் கடிதத்தில் தகவல் அறியும் உரிமைச் சட்டம் 2005-ன் கீழ்
கேட்கப்பட்ட விவரங்களுக்கு பின்வருமாறு பதில் அளிக்கப்படுகிறது.

வினா. எண்.	கோரப்பட்ட தகவல்கள்	அளிக்கப்படும் தகவல்கள்
1.	நாமக்கல் மாவட்டம் மோகனூர் வட்டம் வளையப்பட்டி என்.புதுப்பட்டி, அருள், பரளி ஆகிய கிராமங்களின் சுற்றுப்புறத்தில் உள்ள கஸ்தூரி மலையில் 01.01.1990 முதல் 15.05.2024 முடிய நாமக்கல் மாவட்ட வனத்துறையின் மூலம் இதுவரை எத்தனை மரக்கன்றுகள் நடப்பட்டுள்ளன.	கஸ்தூரிமரங்கள் கரடு பகுதியில் வனத்துறை மூலம் 2003 ஆம் ஆண்டு 25000 எண்ணிக்கையிலான பல இன மரக்கன்றுகள் நடப்பட்டுள்ளன.
2.	01.01.1990 முதல் 15.05.2024 கஸ்தூரி மலையைச் சுற்றிலும் தற்போது நான்கு ஊராட்சிகளிலும் தற்போது எத்தனை மரங்கள் உள்ளன. என்னென்ன வகையான மரங்கள் உள்ளன.	இது சம்மந்தமான ஆவணங்கள் இவ்வலுவலகத்தில் இல்லை.
3.	இந்த நான்கு ஊராட்சிகளில் தேசிய பறவையான மயில்கள் உள்ளன. எத்தனை மயில்கள் உள்ளது என்று வனத்துறையினர் மூலம் கணக்கெடுப்பு செய்யப்பட்டுள்ளதா	இந்த மயில்களின் எண்ணிக்கை குறித்து வனத்துறை மூலம் கணக்கெடுப்பு ஏதும் நடைபெறவில்லை.
4.	நாமக்கல் மாவட்டம் மோகனூர் வட்டம் அருளில் வனத்துறைக்குச் சொந்தமான மாண்கள் நிறைந்து காணப்படுகின்றன. அங்கு எத்தனை ஆயிரம் மாண்கள் உள்ளன என்று கணக்கெடுக்கப்பட்டுள்ளதா மற்றும் இப்பகுதியில் என்னென்ன வன விலங்குகள் வனப்பகுதியைச் சுற்றியுள்ள போன்ற தகவல்கள் தேவைப்படுவதால் அனுப்பி வைக்க ஆவன செய்யுமாறு அன்புடன் கேட்டுக்கொள்கிறேன்.	இது சம்மந்தமான ஆவணங்கள் ஏதும் இவ்வலுவலகத்தில் பராமரிக்கப்படவில்லை.

விண்ணப்பதாரர் கோரிய தகவல்களுக்கு பதில் தகவல்கள் தரப்பட்டுள்ளன. இப்பதிலுரை திருப்தி அளிக்கவில்லை என்றாலோ அல்லது மேலும் தகவல்கள் தேவைப்பட்டாலோ விண்ணப்பதாரர் கீழ்க்காணும் அலுவலருக்கு 30 தினங்களுக்குள் மேல்முறையீடு செய்யலாம்.

மேல் முறையீட்டு அலுவலர்
மாவட்ட வன அலுவலர்,
நாமக்கல் வனக்கோட்டம்,
மாவட்ட ஆட்சியர் அலுவலக வளாகம்,
நல்லிபாளையம் (அஞ்சல்),
நாமக்கல் - 637 003.

பொது தகவல் அலுவலர்,
மாவட்ட வன அலுவலகம்,
நாமக்கல்-வனக்கோட்டம்.

பெறுநர் :

திரு. K.பாலசுப்பிரமணியன்,
விவசாய முன்னேற்றக்கழக
பொதுச்செயலாளர்,
19/1, ராசிகுமரிபாளையம் தெரு,
மோகனூர் அஞ்சல்,
நாமக்கல் - 637 015.

TRANSLATION 26 A

Telephone No. 04286-281369
Email ID: dfonamakkal@yahoo.co.in

TAMIL NADU FOREST DEPARTMENT

District Forest Office,
Namakkal Forest Division,
Namakkal.

Na. Ka. No.4821/2024/M2, dated 11/06/2024

Sub: Right to Information Act, 2005 - Thiru K. Balasubramanian, Agriculture Development Corporation, General Secretary, Mohanur has sought for information under the Right to Information Act – reg.

Ref: Petition dated 15/05/2024 of Thiru K. Balasubramanian, Agriculture Development Corporation, General Secretary, Mohanur.

With reference to the letter cited above under the Right to Information Act, 2005 the following details are furnished.

Q. No.	Details sought	Information furnished
1.	How many trees are erected in the Kasthuri mount and its locality of Parali, Arur, N. Pudhupatti, Valayapatti Villages, Mohanur Taluk, Namakkal District for the period from 01/01/1990 to 15/05/2024	Nearly 25000 trees are erected in Kasthurirangan Forest by the Forest Department from the period 2003.
2.	How many trees are available in the panchayats of surrounding of Kasthurirangan mount for the period from 01/01/1990 to 15/05/2024. What kind of trees are available.	There is no particulars found in this regard.
3.	National bird peacocks are available in these four panchayats. Whether the forest department has taken any sensex to find out how many peacocks are still available.	No Sensex was not taken in this regard to find out how many peacocks available.
4.	Deers are found in the forest area of Arur, Mohanur Taluk, Namakkal District. Whether any sensex has been taken to find out how many deers are available and further to find out what kinds of animals are found in the forest area and send me the report.	No such details are maintained in this office in this regard.

TRANSLATION 26 B

Reply information is given for the queries sought for by the Applicant. If the details are not satisfied or any other details are required, the Applicant may apply for appeal within 30 days.

Appellate Authority, District Forest Officer, Namakkal Forest Division, Office of the District Collector, Nallipalayam (Post), Namakkal – 637 003.

Sd/- xxxxx
Public Information Officer,
District Forest Office,
Namakkal Forest Division

To:
Thiru. K. Balasubramanian, Agricultural Development Corporation, General Secretary, 19/1,
Rasikumarapalayam Street, Mohanur Post, Namakkal District 637 015.

E-mail id : dfonamakka@yahoo.co.in
Phone no: 04286 281369.

ந.க.எண். 8507/2023/எம்2,

மாவட்ட வன அலுவலகம்,
நாமக்கல் வனக்கோட்டம்,
நாமக்கல்.

நாள் : 11.10.2023

பொருள் : புகார் மனு - திரு.பாலசுப்ரமணியன், விவசாய முன்னேற்றக் கழக பொதுச் செயலாளர், மோகனூர் அஞ்சல், நாமக்கல் மாவட்டம் என்பவர் - நாமக்கல் மாவட்டம், மோகனூர் வட்டம், அருள் கிராமத்தில் உள்ள பொதுப்பணித்துறை நீர்வள ஆதார அமைப்பின் கீழ் விவசாய ஏரிமரங்களை (Computer No. 1740005) உள்ள புற்புதர்களில் உள்ள மாண்கள் ஏரி பகுதியினை சுற்றியுள்ள விவசாய நிலங்கள் உள்ள பயிர்களை கடித்து சேதம் செய்வதால், அவற்றை பிடித்து கஸ்தூரி மலைக்கரடு மற்றும் அதற்கு அருகாமையில் இருக்கின்ற 300 ஏக்கருக்கு மேற்பட்ட மேய்ச்சல் புறம்போக்கு நிலத்தில் மாண்கள் சரணாலயம் அமைத்து தரக் கோரியது - தொடர்பாக.

பார்வை : திரு.பாலசுப்ரமணியன், விவசாய முன்னேற்றக் கழக பொதுச் செயலாளர், மோகனூர் அஞ்சல், நாமக்கல் மாவட்டம் என்பவர் மனு நாள்.19.09.2023

மனுவில் குறிப்பிடப்பட்டுள்ள நாமக்கல் மாவட்டம், மோகனூர் வட்டம், அருள் கிராமப்பகுதியில் உள்ள ஏரி பகுதியில் மரங்கள் முழுவதும் அப்பறப்படுத்தப்பட்டுவிட்டது. மேலும், ஏரியை சுற்றிலும் உள்ள பட்டா நிலம் மற்றும் புறம்போக்கு நிலங்களில் வேலிக்கருவேல் முட்புதர்கள் அதிகமாக உள்ளதால் அப்பகுதியிலுள்ள மாண்கள் முட்புதர்களில் வாழிடமாக வாழ்ந்து வருகின்றன.

ஏரி பகுதியில் மரங்கள் ஏதும் இல்லாததால் மாண்கள் அருகிலுள்ள விவசாய நிலங்கள் வழியாக அவ்வப்பொழுது வந்து செல்கின்றன. மாண்கள் மிகவும் பயந்த சுபாவம் உடையதுடன், இதய துடிப்பு அதிகமுள்ள உயிரினம் என்பதால், அவற்றை பிடித்து வேரிடத்தில் விடுவதற்கு முற்பட்டால் உயிர்சேதம் ஏற்படும் வாய்ப்பு அதிகம் உள்ளது. எனவே தங்கள் கோரிக்கையினை பரிசீலனை செய்ய வழிவகை இல்லை என்பது தெரிவித்துக்கொள்ளப்படுகிறது.

மும்/- கா.இராஜாங்கம்,
மாவட்ட வன அலுவலர்
நாமக்கல் வனக்கோட்டம்,
நாமக்கல்.

பெறுநர்

திரு.பாலசுப்ரமணியன்,
விவசாய முன்னேற்றக் கழக பொதுச் செயலாளர்,
மோகனூர் அஞ்சல்,
நாமக்கல் மாவட்டம் - 637 015.

//உ.ந.உ.ப.//

7

கண்காணிப்பாளர்.

TRANSLATION 27 A

Telephone No. 04286-281369
Email ID: dfonamakkal@yahoo.co.in

Na. Ka. No.8507/2023/M2

District Forest Office,
Namakkal Forest Division,
Namakkal.

Date: 11/10/2023

Sub: Complaint Petition – One, Thiru Balasubramanian, Agricultural Development Corporation, General Secretary, Mohanur Post, Namakkal District – the Deers found near the bushes in the lake belongs to water sources of Public Work Department of Arur Village, Mohanur Taluk, Namakkal Village are spoiling the crops in the surroundings of lake and hence sought to develop Deer Sanctuary in the 300 Acres of Meichal Poramboke lands and also leave the deers in the Kasthuri Mount Forest – reg.

Ref: Thiru Balasubramanian, Agriculture Development Corporation, General Secretary, Mohanur Post, Namakkal District Petition dated 19/09/2023.

The trees which were situated in the Lake point of Arur Village, Mohanur Taluk, Namakkal District have been removed. Apart from that since the surroundings of lake area has been developed with Oak Trees and hence it has become dwelling place for the deers.

Since there are no trees in the surroundings of lake area the deers are frequently passing through this area. Since the deer are more sensitive animal, there may be loss of life if attempted to transport them. hence it is informed that there is no opportunity to consider this query.

Sd/- xxxxxxxx
K. Rajangam,
District Forest Officer,
Namakkal Forest Division,
Namakkal.

To

Thiru Balasubramanian,
Agricultural Development Corporation
General Secretary,
Mohanur Post,
Namakkal District 637 015.

//BY ORDER//

Sd/- xxxxxxxx
SUPERINTENDENT

அனுப்புநர்-

திரு.மு. சக்திவேல்,
பொதுதகவல் அலுவலர் /
துணைவட்டாரவளர்ச்சி அலுவலர்
(ஊராட்சிகள்),
மோகனூர் வட்டாரம்.

பெறுநர்

விவசாய முன்னேற்ற கழகம்,
19/1, ராசிகுமரிபாளையம் தெரு,
மோகனூர் அஞ்சல்,
மோகனூர் வட்டம்,
நாமக்கல் மாவட்டம்
பின்கோடு - 637015
செல்- 9443548316

ந.க.எண்.தி5/224 /2024

நாள். 20.06.2024.

அய்யா,

பொருள் -

தகவல் அறியும் உரிமைச்சட்டம் - 2005 - விவசாய முன்னேற்ற கழகம்
என்பவர் - பரளி, புதுப்பட்டி, அருர் மற்றும் வலையப்பட்டி ஊராட்சி -
தடுப்பணைகள் கட்டப்பட்டிருப்பது குறித்த விவரங்கள் - தகவல்
வழங்க கோரியது - தொடர்பாக.

பார்வை -

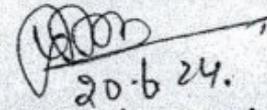
விவசாய முன்னேற்ற கழகம், 19/1, ராசிகுமரிபாளையம் தெரு,
மோகனூர் அஞ்சல், மோகனூர் வட்டம், நாமக்கல் மாவட்டம்
பின்கோடு - 637015 என்பவரின் விண்ணப்பம் இவ்வலுவலகத்திற்கு
கிடைக்கப் பெற்ற நாள் - 24.5.2024)

பார்வையில் காணும் தகவல் பெறும் உரிமை சட்டம் 2005இன்கீழ் வரப்பெற்ற மனுவிற்கு
சட்டப்பிரிவு 2(f)இன்படி திட்டப்பிரிவிற்குட்பட்ட 1 மற்றும் 2 இனங்களுக்கான தகவல்
கீழ்க்கண்டவாறு மனுதாரருக்கு வழங்கப்படுகிறது.

இனம் 1 மற்றும் 2இற்கான தகவல்

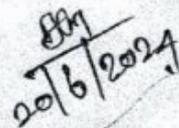
ஊரக வளர்ச்சி துறையில் மோகனூர் ஊராட்சி ஒன்றியம், பரளி, புதுப்பட்டி, அருர் மற்றும்
வலையப்பட்டி ஊராட்சிகளில் உள்ள தடுப்பணைகள் (Check Dam) குறித்த இணையதளத்தில்
உள்ள 10 பக்கங்களின் விவரங்கள் தங்களுக்கு தகவலாக வழங்கப்படுகிறது.

இணைப்பு- தடுப்பணைகள் விவரங்கள் - 10 பக்கங்கள்


20.6.24.

பொது தகவல் அலுவலர் /

துணை வட்டார வளர்ச்சி அலுவலர் (ஊராட்சிகள்)
மோகனூர் வட்டாரம்


20/6/2024

TRANSLATION 28 A

From

Thiru M. Sakthivel.
Public Information Officer/
Deputy Rural Development Officer,
Panchayats, Mohanur Taluk.

To

Agricultural Development Corporation,
19/1, Rasikumarapalayam Street,
Mohanur Post, Mohanur Taluk,
Namakkal District – 637 015
Cell: 94435 48316.

Na. Ka. No.T5/224/2024

Date: 20/06/2024

Sir,

Sub: Right to Information Act, 2005 – Agricultural Development Corporation – Parali, Pudhupatti, Arur and Valayapatti Panchayat – Details of construction of Checkpoints – reg.

Ref: Agricultural Development Corporation, 19/1, Rasikumarapalayam Street, Mohanur Post, Mohanur Taluk, Namakkal District PIN Code-637 015 Application received in this office on 24/05/2024.

As per the Section 2(f) of Right to Information Act, 2005, the letter cited above has been received seeking information, the details sought for in queries 1 and 2 are answered as follows:-

The details regarding Checkpoints of Valayapatti, Arur, Pudhupatti and Parali Panchayats in Mohanur Panchayat Union, the Rural Development Department is furnishing the said details collected from website 10 pages are available. The said 10 pages details are furnished as information.

Encl: Checkpoints details – 10 pages.

Sd/- xxxxx

20/06/2024

Public Information Officer/
Deputy Regional Development Officer (Panchayats)
Mohanur Taluk.

R6.12 Dynamic Report for Monitoring and details of works

The Mahatma Gandhi National Rural Employment Guarantee Act

Note:

Select all mandatory field then submit *

Work status will be ongoing in case expenditure analysis not equal to all *

State:

Work Category:

Work Start Fin Yr:

District:

Proposed Status:

Work Status:

Block:

Expenditure Analysis:

Filter:

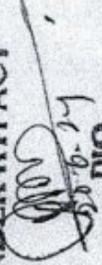
Panchayat:

Expenditure Estimates:

SNo.	District Name	Block Name	Panchayat Name	Work Start Fin Year	Work Status	Work Code	Work Name	Master Work Category Name	Work Category Name	Work Type	Agency Name	Sanction Amount (in Rs)	Total Amount paid since inception (in Rs)	Total Mandays	No. Of Units	Is Secure	Is Convergence	Work Started Date	Work Completed Date
1	2 TL	3 A	4 TL	5 TL	6 TL	7 TL	8 TL CONSTRUCTION OF CC CHECK DAM IN VADIVELGOUNDENUR RELATING TO KUTTAL TO VALAYAPATTY MAIN ROAD SCH/O AROOR	9 TL A--PUBLIC WORKS	10 TL Water Conservation and Water Harvesting	11 TL Constr of Masonry/CC Gram Anicut for Community	12 TL CC Gram Panchayat	13 TL 349000	14 TL 308004	15 TL 180	16 TL 1	17 TL NO	18 TL NO	19 TL NO 23-11-2018	20 TL 27-08-2019
2	NAMAKKAL	MOHANUR	AROOR	2018-2019	Completed	2908006005/WC/2904472764	Construction of Check Dam Concrete in Sukkarpatti Supply Channel at Aroor 19 20	A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation and Water Harvesting	Constr of Masonry/CC Gram Anicut for Community	CC Gram Panchayat	469000	458140	210	1	YES	NO	2026-12-2019	12-09-2020
3	NAMAKKAL	MOHANUR	AROOR	2019-2020	Completed	2908006005/WC/2904635256	Construction of Check Dam Concrete in Sukkarpatti Colony Supply Channel at Aroor 19 20	A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation and Water Harvesting	Constr of Masonry/CC Gram Anicut for Community	CC Gram Panchayat	469000	458140	210	1	YES	NO	2026-12-2019	12-09-2020

Download In Excel Report last Updated on: 13/06/2024

ISSUED UNDER RTI ACT


P.O.,
MOHANUR.

R6.12 Dynamic Report for Monitoring and details of works

The Mahatma Gandhi National Rural Employment Guarantee Act

Note:

Select all mandatory field then submit *1

Work status will be ongoing in case expenditure analysis not equal to all *1

State: District:

Work Category: Proposed Status:

Work Start Fin Yr: Work Status:

Block:

Expenditure Analysis:

Filter:

Panchayat:

Expenditure Estimates:

SNNo.	District Name	Block Name	Panchayat Name	Work Start Fin Year	Work Status	Work Code	Work Name	Master Work Category Name	Work Category Name	Work Type	Agency Name	Sanction Amount(in Rs)	Total Amount paid since inception (in Rs)	Total Mandays	No. Of Secure Units	Is Convergence	Work Started Date	Work Completed Date	
1	2 TL	3 A	4 TL	5 TL	6 TL	7 TL	8 TL Construction of Gabion Check Dam	9 TL A--PUBLIC WORKS	10 TL Water Conservation and Water Harvesting	11 TL Constr of Gabion Antcut for Community	12 TL Gram Panchayat	13 TL	14 TL	15 TL	16 TL	17 TL	18 TL	19 TL	20 TL
1	NAMAKKAL MOHANUR AROOR		2019-2020	Completed	2908006005/WC in 72904625754	Sukkampatty NATURAL RESOURCES Channel HO MANAGEMENT Arur 17 18	RELATING TO NATURAL RESOURCES	Water Conservation and Water Harvesting	Constr of Gabion Antcut for Community	Gram Panchayat	125000	110960	60	1	YES	NO	03-10-2019	05-03-2020	

ISSUED UNDER RTI ACT

Download In Excel Report last Updated on: 13/06/2024

[Signature]
 20-6-24
 PIO,
 MOHANUR.

The Mahatma Gandhi National Rural Employment Guarantee Act

R6.12 Dynamic Report for Monitoring and details of works

Note:

Select all mandatory field then submit *

Work status will be ongoing in case expenditure analysis not equal to all *

State: TAMIL NADU District: NAMAKKAL Block: MOHANUR Panchayat: N PUDUPATTI
 Work Category: Water Conservation Proposed Status: Constr of Boulder Anicut Filter: ALL Expenditure Analysis: ALL
 Work Start Fin Yr: ALL Work Status: Completed

Submit

SN.	District Name	Block Name	Panchayat Name	Work Start Fin Year	Work Status	Work Code	Work Name	Master Work Category Name	Work Category Name	Work Type	Agency Name	Sanction Amount (in Rs)	Total Amount paid since inception (in Rs)	Total MANDAYS	No. Of Units	Is Secure	Is Convergence	Work Started Date	Work Completed Date	
1	NAMAKKAL	MOHANUR	N PUDUPATTI	2018-2019	Completed	2908006013/WC at 7904412071	Construction of Boulder Check Dam N.Pudupatti H/O N.Pudupatti 17-18	A-PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation and Water Harvesting	10 TL	11 TL	12 TL	13 TL	14 TL	15 TL	16 TL	17 TL	18 TL	19 TL	20 TL
												77000	69455	0	1	NO		NO 01-04-2018	24-09-2019	

Download In Excel Report last Updated on: 13/06/2024

ISSUED UNDER RTI ACT

[Signature]
20.6.24

PIO,
MOHANUR.

Rs.12 Dynamic Report for Monitoring and details of works

ISSUED UNDER RTI ACT

MOHANUR,

Govt of India
Ministry of Rural Development
Department of Rural Development
13-Jun-2024 03:08:13 PM
Back Home

Note: Select all mandatory field then submit *

Work status will be ongoing in case expenditure analysis not equal to all *

State: **TAMIL NADU** District: **NAMAKKAL** Block: **MOHANUR** Panchayat: **N.PUDUPATTI**

Work Category: **Water Conservation a** Proposed Status: **Constr of Masonry/CC** Expenditure Analysis: **ALL** Panchayat Expenditure Estimates: **ALL**

Work Start Fin Yr: **ALL** Work Status: **Completed** Filter: **ALL** Submit

SNo.	District Name	Block Name	Panchayat Name	Work Start Fin Year	Work Status	Work Code	Work Name	Master Work Category Name	Work Category Name	Work Type	Agency Name	Sanction Amount (in Rs)	Total Amount paid since inception (in Rs)	Total No. Of Mandays Units	Is Secure	Is Convergence	Work Started Date	Work Completed Date
1	NAMAKKAL	MOHANUR	PUDUPATTI	2019-2020	Completed	2908006020/WC	Construction of Check Dam	A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation and Water Harvesting	Constr of Masonry/CC Gram Panchayat		349000	312497	176	1	NO	NO 01-07-2019	12-09-2020
2	NAMAKKAL	MOHANUR	PUDUPATTI	2019-2020	Completed	2908006013/WC	Construction of Check Dam	A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation and Water Harvesting	Constr of Masonry/CC Gram Panchayat		349000	337083	180	1	NO	NO 03-09-2019	15-04-2021
3	NAMAKKAL	MOHANUR	PUDUPATTI	2020-2021	Completed	2908006013/WC	Construction of Check Dam	A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation and Water Harvesting	Constr of Masonry/CC Gram Panchayat		658000	616099	436	1	YES	NO 01-06-2020	21-07-2023
4	NAMAKKAL	MOHANUR	PUDUPATTI	2020-2021	Completed	2908006013/WC	Construction of Check Dam	A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation and Water Harvesting	Constr of Masonry/CC Gram Panchayat		545000	518942	262	1	YES	NO 07-10-2020	21-07-2023

The Mahatma Gandhi National Rural Employment Guarantee Act

R6.12 Dynamic Report for Monitoring and details of works

Note:

Select all mandatory field then submit *!

Work status will be ongoing in case expenditure analysis not equal to all *!

State: District: Panchayat:
 Proposed Status: Block: Expenditure Analysis:
 Work Status: Filter: Expenditure Estimates:

SN.	District Name	Block Name	Panchayat Name	Work Start Fin Year	Work Status	Work Code	Work Name	Master Work Category Name	Work Category Name	Work Type	Agency Name	Sanction Amount(in Rs)	Total Amount paid since inception (in Rs)	Total Mandays	No. Of Units	Is Secure	Is Convergence	Work Started Date	Work Completed Date		
1	NAMAKKAL	MOHANUR	PARALI	2017-2018	Completed	2908006017/WC/2904412079	Construction Of Boulder Check Dam at Kanganipatti H/O Parali 17-18	A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation and Water Harvesting for Community	Constr of Boulder Check Dam	Gram Panchayat	77000	77000	1671	17	18	19	20	19-11-2018	10-20-2018	
2	NAMAKKAL	MOHANUR	PARALI	2018-2019	Completed	2908006017/WC/2904412100	Construction Of Boulder Check Dam at Kelparali H/O Parali 17-18	A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation and Water Harvesting for Community	Constr of Boulder Check Dam	Gram Panchayat	75764	75764	0	1	NO	NO	NO	NO	04-2018	09-2019

Download In Excel Report last Updated on: 13/06/2024

ISSUED UNDER RTI ACT

(Signature)
P.B.
MOHANUR.

The Mahatma Gandhi National Rural Employment Guarantee Act

R6.12 Dynamic Report for Monitoring and details of works

Note:

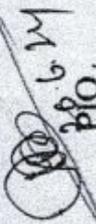
Select all mandatory field then submit *!
Work status will be ongoing in case expenditure analysis not equal to all *

State: District: Block: Panchayat:
 Work Category: Proposed Status: Expenditure Analysis: Expenditure Estimates:
 Work Start Fin Yr: Filter:

SNo.	District Name	Block Name	Panchayat Name	Work Start Year	Work Status	Work Code	Work Name	Master Work Category Name	Work Category Name	Work Type	Agency Name	Sanction Amount (in Rs)	Total Amount paid since inception (in Rs)	Total Mandays	No. Of Units	Is Secure	Is Convergence	Work Started Date	Work Completed Date
1	2 TL	3 ▲	4 TL	5 TL	6 TL	7 TL	8 TL CONSTRUCTION OF CC CHECK DAM IN KANGANAIPATTY RELATING TO NATURAL RESOURCES KUTTAL SC H/O PARALI	9 TL A--PUBLIC WORKS	10 TL Water Conservation and Water Harvesting Community	11 TL	12 TL	13 TL	14 TL	15 TL	16 TL	17 TL	18 TL	19 TL	20 TL
1	NAMAKKAL MOHANUR PARALI		2018-2019	Completed	2908006017/WC /2904472769							349000	296192	0	1	NO		NO.15-11-2018	09-07-2019

[Download In Excel](#) Report last Updated on: 13/06/2024

ISSUED UNDER RTI ACT


P.G.M.
PIO.
MOHANUR.

ISSUED UNDER RTI ACT
20.6.24
PIO.
MOHANUR.

R6.12 Dynamic Report for Monitoring and details of works

The Mahatma Gandhi National Rural Employment Guarantee Act

Note:
Select all mandatory field then submit *!
Work status will be ongoing in case expenditure analysis not equal to all *!

State: **TAMIL NADU**
District: **NAMAKKAL**
Proposed Status: **Constr of Gabion Anicut**
Work Status: **Completed**

Work Category: **Water Conservation a**
Work Start Fin Yr: **ALL**

Block: **MOHANUR**
Expenditure Analysis: **ALL**
Filter: **ALL**

Panchayat: **PARALI**
Expenditure Estimates: **ALL**

Submit

SNo.	District Name	Block Name	Panchayat Name	Work Start Year	Work Status	Work Code	Work Name	Master Work Category Name	Work Category Name	Work Type	Agency Name	Sanction Amount (in Rs)	Total Amount paid since inception (in Rs)	Total Mandays	No. Of Units	Is Secure Convergence	Work Started Date	Work Completed Date	
1	2 TL	3 ▲	4 TL	5 TL	6 TL	7 TL	8 TL Construction of Gabion Check Dam in Kanganipatti Supply Channel at Parali 17-18	9 TL A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	10 TL	11 TL Water Conservation Gabion and Water Anicut for Harvesting Community	12 TL	13 TL	14 TL	15 TL	16 TL	17 TL	18 TL	19 TL	20 TL
1	NAMAKKAL	MOHANUR	PARALI	2017-2018	Completed	2908006017/WC/2904415424	Construction of Gabion Check Dam in Parali Supply Channel at Parali 17-18	A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation Gabion and Water Anicut for Harvesting Community	Gram Panchayat	125000	88390	0	1	NO		NO 01-04-2017	04-09-2019	
2	NAMAKKAL	MOHANUR	PARALI	2022-2023	Completed	2908006002/WC/2904415440	Construction of Gabion Check Dam in Parali Supply Channel at Parali 17-18	A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation Gabion and Water Anicut for Harvesting Community	Gram Panchayat	165000	105899	70	1	NO		NO 01-08-2022	24-11-2023	
3	NAMAKKAL	MOHANUR	PARALI	2022-2023	Completed	2908006017/WC/2904415426	Construction of Gabion Check Dam in Parali Supply Channel at Parali 17-18	A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation Gabion and Water Anicut for Harvesting Community	Gram Panchayat	165000	110957	72	1	NO		NO 01-08-2022	28-11-2023	
4	NAMAKKAL	MOHANUR	PARALI	2022-2023	Completed	2908006025/WC/2904415432	Construction of Gabion Check Dam in Othayur Supply Channel H o Parali	A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation Gabion and Water Anicut for Harvesting Community	Gram Panchayat	165000	102523	72	1	NO		NO 01-08-2022	28-11-2023	

R6.12 Dynamic Report for Monitoring and details of works

Note:

Select all mandatory field then submit *

Work status will be ongoing in case expenditure analysis not equal to all *

State: **TAMIL NADU** District: **NAMAKKAL** Block: **MOHANUR** Panchayat: **VALAYAPPATTI**
 Work Category: **Water Conservation** Proposed Status: **Constr. of Boulder Abic** Expenditure Analysis: **ALL** Expenditure Estimates: **ALL**
 Work Start Fin Yr: **ALL** Filter: **ALL** Submit

SN.	District Name	Block Name	Panchayat Name	Work Start Year	Work Status	Work Code	Work Name	Master Work Category Name	Work Category Name	Work Type	Agency Name	Sanction Amount (in Rs)	Total Amount paid since inception (in Rs)	Total Mandays	No. Of Units	Is Secure	Is Convergence	Work Started Date	Work Completed Date
1	2 TL	3 A	4 TL	5 TL	6 TL	7 TL	8 TL	9 TL	10 TL	11 TL	12 TL	13 TL	14 TL	15 TL	16 TL	17 TL	18 TL	19 TL	20 TL
1	NAMAKKAL	MOHANUR	VALAYAPPATTI	2017-2018	Completed	2908006024/WC/2904412123	Construction Of Boulder Check Dam at Valayapatti H/O Valayapatti 17-18	A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation and Water Harvesting	Constr of Boulder	Gram Panchayat	77000	69794	0	1	NO	NO	NO01-04-2017	23-08-2019
2	NAMAKKAL	MOHANUR	VALAYAPPATTI	2019-2020	Completed	2908006001/WC/2904412001	Construction Check Dam at Kurumbapatty Supply Channel East H/O Valayapatti 17 18	A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation and Water Harvesting	Constr of Boulder	Gram Panchayat	77000	70119	44	1	NO	NO	NO03-09-2019	11-11-2019
3	NAMAKKAL	MOHANUR	VALAYAPPATTI	2022-2023	Completed	2908006025/WC/2904412020	Construction Check Dam at West Supply Channel 2 H O Valayapatti 17 18	A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation and Water Harvesting	Constr of Boulder	Gram Panchayat	110000	69766	44	1	NO	NO	NO01-08-2022	24-11-2023

Download In Excel Report last Updated on: 13/06/2024

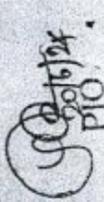
ISSUED UNDER RTI ACT

[Signature]
20.6.24.
PIO,
MOHANUR.

5	NAMAKKAL MOHANUR VALAYAPPATTI 2019-2020 Completed	2908006024/WC /2904622414	Valayapatty pt KM 100m Construction of CC Check Dam at Rettempatty Supply Channel Near Burial Ground H o Valayapatti Construction of CC Check Dam at Rettempatty Supply Channel Near Chinnia Gounder Thottam H o Valayapat Construction of CC Check Dam at Rettempatty Supply Channel Near Gandhi Thottam H o Valayapatti Construction of CC Check Dam at Rettempatty Supply Channel Near Periyasamy Thottam H o Valayapatti	A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation Masonry/CC Gram Anicut for Panchayat Community	406000	350189	208	1	YES	NO 01-04-2019 10-03-2021
6	NAMAKKAL MOHANUR VALAYAPPATTI 2019-2020 Completed	2908006024/WC /2904622422		A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation Masonry/CC Gram Anicut for Panchayat Community	417000	329629	213	1	YES	NO 01-04-2019 10-03-2021
7	NAMAKKAL MOHANUR VALAYAPPATTI 2019-2020 Completed	2908006024/WC /2904622424		A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation Masonry/CC Gram Anicut for Panchayat Community	417000	372784	211	1	YES	NO 01-04-2019 10-03-2021
8	NAMAKKAL MOHANUR VALAYAPPATTI 2019-2020 Completed	2908006024/WC /2904622425		A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation Masonry/CC Gram Anicut for Panchayat Community	438000	382079	231	1	YES	NO 01-04-2019 10-03-2021

Download In Excel Report last Updated on: 13/06/2024

ISSUED UNDER RTI ACT


P.O.
MOHANLIR,

ISSUED UNDER RTI ACT

Govt. of India
Ministry of Rural Development
Department of Rural Development
13-Jun-2024 03:08:13 PM
[Back](#) [Home](#)


P. MOHANUR.

The Mahatma Gandhi National Rural Employment Guarantee Act

R6.12 Dynamic Report for Monitoring and details of works

Note: Select all mandatory field then submit *

Work status will be ongoing in case expenditure analysis not equal to all *

State: District:

Work Category: Proposed Status:

Work Start Fin Yr: Work Status:

Block: Panchayat:

Expenditure Analysis: Expenditure Estimates:

Filter:

SN.	District Name	Block Name	Panchayat Name	Work Start Year	Work Status	Work Code	Work Name	Master Work Category Name	Work Category Name	Work Type	Agency Name	Sanction Amount(in Rs)	Total Amount paid since inception (in Rs)	Total Mandays	No. of Units	Is Secure	Is Convergence	Work Started Date	Work Completed Date	
1	NAMAKKAL	MOHANUR	VALAYAPPATTI	2018-2019	Completed	2908006024/WC/7904516034	Construction of CC Check Dam in Kurumpatty supply channel at Valayappatty pt KM 450m	A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation and Water Harvesting	Constr of Masonry/CC Gram Anicut for Community	Panchayat	349000.309126.4481	14 TL	15 TL	16 TL	17 TL	18 TL	19 TL	20 TL	NO 30-07-2018 24-08-2019
2	NAMAKKAL	MOHANUR	VALAYAPPATTI	2018-2019	Completed	2908006024/WC/7904516040	Construction of CC Check Dam in Kurumpatty supply channel at Valayappatty pt KM 1600m	A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation and Water Harvesting	Constr of Masonry/CC Gram Anicut for Community	Panchayat	532000	475718	224	1	NO	NO	NO 30-07-2018 30-01-2020		
3	NAMAKKAL	MOHANUR	VALAYAPPATTI	2018-2019	Completed	2908006024/WC/79045153164	Construction of Cement Concrete check Dam in Kurumpatty supply channel at Valayappatty	A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation and Water Harvesting	Constr of Masonry/CC Gram Anicut for Community	Panchayat	349000	311699	0	1	NO	NO	NO 31-07-2018 13-05-2019		
4	NAMAKKAL	MOHANUR	VALAYAPPATTI	2019-2020	Completed	2908006024/WC/7904516024	Construction of CC Check Dam in Kurumpatty supply channel at	A--PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation and Water Harvesting	Constr of Masonry/CC Gram Anicut for Community	Panchayat	349000.307431.7271		180	1	NO	NO	NO 01-04-2019 24-08-2019		

RG.12 Dynamic Report for Monitoring and details of works

Note: Select all mandatory field then submit *!

Work status will be ongoing in case expenditure analysis not equal to all *!

State: District: Block: Panchayat:

Work Category: Proposed Status: Expenditure Analysis: Panchayat:

Work Start Fin Yr: Work Status: Filter: Expenditure Estimates:

SNo.	District Name	Block Name	Panchayat Name	Work Start Fin Year	Work Status	Work Code	Work Name	Master Work Category Name	Work Category Name	Work Type	Agency Name	Sanction Amount(in Rs)	Total Amount paid since inception (in Rs)	Total Mandays Units	No. Of Secure Convergence	Is	Is	Work Started Date	Work Completed Date
1	NAMAKKAL MOHANUR	3 A	411	511	611	711	811	A-PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation and Water Harvesting	Const of Gabion Anticut for Community	Gram Panchayat	125000	111671	99	1	YES		NO-26-02-2019	14-05-2020
2	NAMAKKAL MOHANUR			2022-2023	Completed	2908006013/WC	Construction of Gabion Check Dam	A-PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT	Water Conservation and Water Harvesting	Const of Gabion Anticut for Community	Gram Panchayat	186000	111703	60	1	NO		NO-01-08-2022	28-11-2023

Download In Excel Report last Updated on: 13/06/2024

ISSUED UNDER RTI ACT

MOHANUR.
PIO.
13/06/24

அனுப்புநர்-

திரு.வை.சிவசுப்ரமணியன்,
பொது தகவல் அலுவலர்/
துணை வட்டார வளர்ச்சி அலுவலர்(பொது),
மோகனூர் வட்டாரம்,
நாமக்கல் மாவட்டம்

பெறுநர்

✓ திரு.கே.பாலசுப்ரமணியன்,
விவசாயமுன்னேற்றகழகம்,
19/1, ராசிகுமரிபாளையம் தெரு,
மோகனூர் அஞ்சல்,
மோகனூர் வட்டம்,
நாமக்கல் மாவட்டம்
பின்கோடு - 637015
செல்- 9443548316

ந.க.எண்.அ3/223 /2024

நாள்.20.06.2024.

அய்யா,

பொருள் -

தகவல் அறியும் உரிமைச்சட்டம் - 2005 -
விவசாயமுன்னேற்றகழகம்என்பவர் - பரளி, புதுப்பட்டி, அருர் மற்றும்
வலையப்பட்டி ஊராட்சி - நீர்நிலைகள்குறித்தவிவரங்கள் - தகவல்
வழங்குகோரியது- தொடர்பாக.

பார்வை -

திரு. கே. பாலசுப்ரமணியன், விவசாய முன்னேற்ற கழகம், 19/1,
ராசிகுமரிபாளையம் தெரு,மோகனூர் அஞ்சல், மோகனூர் வட்டம்,
நாமக்கல் மாவட்டம் பின்கோடு - 637015 என்பவரின் விண்ணப்பம்
இவ்வலுவலகத்திற்கு கிடைக்கப் பெற்ற நாள் -
24.5.2024)

பார்வையில் காணும் தகவல் பெறும் உரிமைசட்டம் 2005இன்கீழ் வரப்பெற்ற மனுவிற்கு
சட்டப்பிரிவு 2(f)இன்படி பொதுப்பிரிவிற்குட்பட்ட இனம் 3இற்கான தகவல் கீழ்க்கண்டவாறு
மனுதாரருக்கு வழங்கப்படுகிறது.

இனம் 3இற்கான தகவல்

ஊரக வளர்ச்சி துறையில் மோகனூர் ஊராட்சி ஒன்றியம், பரளி, என். புதுப்பட்டி, அருர்
மற்றும் வலையப்பட்டி ஊராட்சிகளில் உள்ள நீர்நிலைகள் குறித்த விவரங்கள் இணைத்து
தங்களுக்கு தகவலாக வழங்கப்படுகிறது.

இணைப்பு- நீர்நிலைகள்விவரங்கள்

பொது தகவல் அலுவலர்
வட்டார வளர்ச்சி அலுவலர் (பொது)
மோகனூர் வட்டாரம்

20/6/24

TRANSLATION 40 A

From

Thiru V. Sivasubramanian,
Public Information Officer/
Deputy Regional Development Officer (PWD)
Mohanur Taluk, Namakkal District.

To

Thiru. K. Balasubramanian,
Agricultural Development Corporation,
19/1, Rasikumarapalayam Street,
Mohanur Post, Mohanur Taluk,
Mohanur Post, Mohanur Taluk,
Mohanur Post, Mohanur Taluk,

Na. Ka. No.A3/223/2024 **Dated 20/06/2024**

Sir,

Sub: Right to Information Act, 2005 – Agricultural Development Corporation – Parali, Pudhupatti, Arur and Valayapatti Panchayat – details of Water sources – Details furnished – reg.

Ref: Thiru K. Balasubramanian, Agricultural Development Corporation, 19/1, Rasikumarapalayam Street, Mohanur Post, Mohanur Taluk, Namakkal District, PIN Code-637 015 – Application received in this office on 24/05/2024.

With reference to the letter cited above received under Right to Information Act, 2005 under Section 2(f), General Category Serial No.3, the following details are furnished:

Serial No.3

The details of water sources in Parali, N. Pudhupatti, Arur and Valayapatti Panchayats of Mohanur Panchayat Union in Rural Development Department are enclosed herewith.

Encl: details of water sources

Sd/- xxxxxxxxxxxx
Public Information Officer,
Regional Development Officer, (General),
Mohanur Taluk.

கிராம ஊராட்சி கட்டுப்பாட்டில் உள்ள ஏரிகள்/சிறு பாசன குளங்கள்/குட்டைகளின் விவரம்

வ.எ ண	ஊராட்சி ஒன்றியத்தின் பெயர்	கிராம ஊராட்சியின் பெயர்	நீர் நிலையின் வகை (சிறு பாசன ஏரி, ஏரி, குளம், குட்டை, ஊரணி)	சிறு பாசன ஏரி மற்றும் நீர் நிலையின் பெயர் விபரம்
1	2	3	4	5
1	மோகனூர்	அருர்	குளம்	வடிவேல் கவுண்டனூர் குட்டை
2	மோகனூர்	அருர்	குளம்	பூசாரிவளவு குட்டை
3	மோகனூர்	அருர்	குளம்	பனங்காட்டு ஏஜிஎம்டி குட்டை
4	மோகனூர்	அருர்	குளம்	தெற்கு பனங்காடு குட்டை
5	மோகனூர்	என்.புதுப்பட்டி	குட்டை	கீழ் ஏரி
6	மோகனூர்	பரளி	குட்டை	போடிநாயக்கன்குட்டை
7	மோகனூர்	பரளி	குட்டை	நல்லையம்பட்டி குட்டை

மோகனூர் ஊராட்சி ஒன்றியக் கட்டுப்பாட்டில் உள்ள ஏரிகள்/சிறு பாசன குளங்கள்/
குட்டைகளின் விவரம்

வ.எ ண	ஊராட்சி ஒன்றியத்தின் பெயர்	கிராம ஊராட்சியின் பெயர்	நீர் நிலையின் வகை (சிறு பாசன ஏரி, ஏரி, குளம், குட்டை, ஊரணி)	சிறு பாசன ஏரி மற்றும் நீர் நிலையின் பெயர் விபரம்
1	2	3	4	5
1	மோகனூர்	பரளி	குட்டை	கவுண்டர் ஏரி
2	மோகனூர்	பரளி	குட்டை	கீழ்பரளி ஏரி
3	மோகனூர்	வளையபட்டி	குட்டை	தாய்மான் ஏரி

பதிவு அஞ்சல்

நீர்வளத்துறை

அனுப்புநர்

பொறி.ப.விஜயகுமார், எம்.இ.,
பொது தகவல் அலுவலர் மற்றும்
உதவிசெயற்பொறியாளர், நீர்வளத்துறை,
சரபங்கா வடிநில உபகோட்டம்,
நாமக்கல் - 637003.

பெறுநர்

திரு.K.பாலசுப்ரமணியன்,
பொது செயலாளர்,
விவசாய முன்னேற்ற கழகம்,
19/1, இராசிகுமரிபாளையம் தெரு,
மோகனூர் (அஞ்சல்),
நாமக்கல் - 637015.

கடித எண்: 269 / கோ:106 / உ.செ.பொ(நா) / 2024 / நாள்: 07.07.2024.

அன்புடையீர்,

பொருள் : தகவல் அறியும் உரிமை சட்டம் 2005 - திரு.K.பாலசுப்ரமணியன், நாமக்கல் மாவட்டம் அவர்களின் தகவல் அறியும் உரிமை சட்டம் 2005-ன் கீழ் பெறப்பட்ட மனுவிற்கு பதில் தெரிவித்தல் - குறித்து.

பார்வை : தங்களின் மனு நாள்.31.05.2024 (இவ்வலுவலகத்தில் பெறப்பட்ட நாள்.03.06.2024)

பார்வையில் காணும் தங்களின் தகவல் அறியும் உரிமைச் சட்ட மனுவிற்கு பதில் கீழ்க்கண்டவாறு தெரிவித்துக்கொள்ளப்படுகிறது.

வினா 1-க்கான பதில் : நாமக்கல் மாவட்டத்தில் காவிரி ஆறு, திருமணிமுத்தாறு, கரைபோட்டனாறு மற்றும் அய்யாறு ஆகிய ஆறுகள் உள்ளன.

வினா 2 மற்றும் 7-க்கான பதில் : காவிரி ஆறு - பாசன பரப்பு 6538.06 ஹெக்டேர்
திருமணிமுத்தாறு - பாசன பரப்பு 5858.96 ஹெக்டேர்
கரைபோட்டனாறு - பாசன பரப்பு 3301.50 ஹெக்டேர்
அய்யாறு - பாசன பரப்பு 82.86 ஹெக்டேர்

வினா 3-க்கான பதில் : காவிரி ஆறு - ஜேடர்பாளையம் (பெரிய அணைக்கட்டு)
திருமணிமுத்தாறு - 30 அணைக்கட்டுகள் (சிறியது)
கரைபோட்டனாறு - 50 அணைக்கட்டுகள் (சிறியது)

வினா 4-க்கான பதில் : நாமக்கல் மாவட்டத்தில் கரைபோட்டனாறு உற்பத்தியாகி, திருச்சி மாவட்டம், காடுவெட்டி கிராமத்தில் காவிரி ஆற்றில் கலக்கிறது.

வினா 5-க்கான பதில் : தகவல் அறியும் உரிமை சட்டம் பிரிவு 2(f)-ல் குறிப்பிட்டுள்ளவாறு இவ்வலுவலகத்தில் உள்ள கோப்புகள் மட்டுமே தகவல்களாக வழங்க இயலும். இக்கோரிக்கை வினா வடிவில் உள்ளதால் தகவல் வழங்க இயலாத நிலை உள்ளது.

வினா 6-க்கான பதில் : நாமக்கல் மாவட்டத்தில் காவிரி ஆறு - 86 கி.மீ. நீளம்,
திருமணிமுத்தாறு - 73 கி.மீ. நீளம்,
கரைபோட்டனாறு - 54 கி.மீ. நீளம், அய்யாறு - 5 கி.மீ நீளம்

வினா 8, 9 மற்றும் 10-க்கான பதில் : இப்பொருள் குறித்த ஆவணம் இவ்வலுவலக கோப்புகளில் இல்லை.

மேல்முறையீட்டு அலுவலர் முகவரி :
செயற்பொறியாளர், நீர்வளத்துறை,
சரபங்கா வடிநில கோட்டம்,
அஸ்தம்பட்டி, சேலம் - 636 007.

பொது தகவல் அலுவலர் மற்றும்
உதவிசெயற்பொறியாளர், நீ.வ.து.,
சரபங்கா வடிநில உபகோட்டம், நாமக்கல்.

2/7/24

11/24.

Register Post
Department of water resources

From:

Er. P. Vijayakumar, M.E,
Public information officer
and Assistant executive engineer,
Department of water resources,
Sarabanga Basin Subdivision,
Namakkal - 673003.

To:

Mr. K. Balasubramanian,
General secretary,
Agricultural development corporation,
19/1, Rasikumarapalayam street,
Mohanur (po),
Namakkal - 637015.

Letter No. 269/ F: 106 / AEE(N)/ 2024/ Dated: 02.07.2024

Respected,

Subject : The Right To Information Act, 2005 - Reply to the petition given by Mr. K. Balasubramanian, Namakkal under the Right to Information Act, 2005 - Reg.

Reference : Petition given by you dated 31.05.2024 (Received in this department on 03.06.2024)

The response to your Right To Information petition is as follows:

Answer For Question No. 1: The rivers in Namakkal district are the Cauvery River, Thirumanimutharu river, Karaipottanaaru river and Ayyaru River.

Answer For Question No. 2 and Question No. 7: Cauvery River - irrigated area 6538.06 hectares, Thirumanimutharu River - irrigated area 5858.96 hectares, Karaipottanaru River - irrigated area 3301.50 hectares, Ayyaru River - irrigated area 82.86 hectares.

Answer to Question No. 3: Cauvery River - Jedarpalayam (Big Dam), Thirumanimutharu - 30 Dams (Small), Karaipottanaru - 50 Dams (Small)

Answer to Question No. 4: The Karaipottanaru River originates in Namakkal district and merges into the Cauvery River in Kaduvetti village of Trichy district.

Answer to Question No. 5: The Karaipottanaru River originates in Namakkal district and merges into the Cauvery River in Kaduvetti village of Trichy district.

Answer to Question No. 6: The Karaipottanaru River originates in Namakkal district and merges into the Cauvery River in Kaduvetti village of Trichy district.

Answer to Question No. 7 : In Namakkal district, the Cauvery River is 86 km. long, Thirumanimuthar River - 73 km. long, Karaipottanaru River - 54 km. long, Ayyar River - 5 km. long

Answer For the Question Nos. 8,9,10 : There is no document on this subject in the files of this office.

43 B

Address of the Appellate Officer:

Executive Engineer, Department of Water Resources, Sarabanga Basin SubDivision,
Asthampatti, Salem - 636 007.

-Sd-xxx

Public information officer and
Assistant executive engineer,
Department of water resources,
Sarabanga Basin Subdivision,
Namakkal.

நீர்நிலைகளின் முதல் கணக்கெடுப்பு
(குறிப்பு ஆண்டு 2017-18)
மாவட்ட வாரியாக நீர்நிலைகளின் எண்ணிக்கை

(1)	மாவட்டம்	நீர்நிலைகளின் எண்ணிக்கை		
		முன்பகல்	தொடர்ச்சி	மொத்தம்
(1)	(2)	(4)	(5)	(6)
1	அரியலூர்	1051	506	723
2	சென்னை	142	126	24
3	கோயம்புத்தூர்	615	42	37
4	கடலூர்	1902	1175	383
5	DHARMAPURI	274	410	498
6	திண்டுக்கல்	236	2050	17
7	நேரேடு	652	130	102
8	காஞ்சிபுரம்	2313	2501	1644
9	கன்னியாகுமரி	1203	1305	0
10	கரூர்	438	364	38
11	கிருஷ்ணகிரி	381	64	1189
12	மதுரை	693	914	38
13	நாகப்பட்டினம்	1623	5367	39
14	NAMAKKAL	657	87	230
15	பேரம்பலூர்	442	322	286
16	PUDUKKOTTAI	3063	3472	472
17	ராமநாதபுரம்	5237	3500	585
18	சேலம்	243	77	472
19	SIVAGANGAI	2482	4362	207
20	தஞ்சாவூர்	2021	2160	361
21	பிறை	52	91	68
22	நீலகிரி	0	2	2
23	THOOTHUKUDI	342	651	6
24	திருச்சிராப்பள்ளி	1190	1339	318
25	திருச்செங்கை	855	1790	94
26	திருப்பூர்	568	56	15
27	திருவள்ளூர்	1229	1444	684
28	திருவாரூர்	1815	1251	1775
29	திருவாரூர்	2144	4287	34
30	வேலூர்	808	905	1094
31	விழுப்புரம்	2083	2113	1917
32	VIRUDHUNAGAR	1567	974	77
	மொத்தம்	38321	43837	13629

(sd) /-L. சேறமலதா

தலைவர் இயக்குனர்

(S.S./Admin.)

// ஆர்டர் மூலம் அனுப்பப்பட்டது //


 18/12/2017

தலைவர் இயக்குனர் (RMIS)

போ.
 இயக்குனர்

FIRST CENSUS OF WATER BODIES
(Reference year 2017-18)

DISTRICT WISE NUMBER OF WATER BODIES

S.No.	District	Number of Water Bodies		
		Ponds	Tanks	Lakes
(1)	(2)	(4)	(5)	(6)
1	ARIYALUR	1051	506	723
2	CHENNAI	142	126	24
3	COIMBATORE	615	42	37
4	CUDDALORE	1902	1175	383
5	DHARMAPURI	274	410	498
6	DINDIGUL	236	2050	17
7	ERODE	652	130	102
8	KANCHEEPURAM	2313	2501	1644
9	KANYAKUMARI	1203	1305	0
10	KARUR	438	364	38
11	KRISHNAGIRI	381	64	1189
12	MADURAI	693	914	38
13	NAGAPATTINAM	1623	5367	39
14	NAMAKKAL	657	87	230
15	PERAMBALUR	442	322	286
16	PUDUKKOTTAI	3063	3472	472
17	RAMANATHAPURAM	5237	3500	585
18	SALEM	243	77	472
19	SIVAGANGAI	2482	4362	207
20	THANJAVUR	2021	2160	361
21	THENI	52	91	68
22	THE NILGIRIS	0	2	2
23	THOOTHUKUDI	342	651	6
24	TIRUCHIRAPPALLI	1190	1339	318
25	TIRUNELVELI	855	1790	94
26	TIRUPPUR	568	56	15
27	TIRUVALLUR	1229	1444	884
28	TIRUVANNAMALAI	1815	1251	1775
29	TIRUVARUR	2144	4287	34
30	VELLORE	808	905	1094
31	VILLUPPURAM	2083	2113	1917
32	VIRUDHUNAGAR	1567	974	77
	Total	38321	43837	13629

(sd.)/-L.Hemalatha
Joint Director
(S.S / Admin.)

// Forwarded By Order //

[Signature]
18/6/24
Deputy Director (RMIS)

[Signature]
18/6/24

BY RPAD (புதிதான அஞ்சல் சூப்பர் அபடைப்புடன்)



பொருளியியல் மற்றும் புள்ளியியல் துறை, சென்னை-6.

கடித எண் 10843/அ4/2024

நாள் 18.6.2024.

அனுப்புநர்
பொது தகவல் அலுவலர்/புள்ளியியல் உதவி இயக்குநர்,
பொருளியியல் மற்றும் புள்ளியியல் துறை,
சென்னை-6.

பெறுநர்
பொதுசெயலாளர்,
விவசாய முன்னேற்ற கழகம்,
19/1, ராசிசுமாரபாளையம் தெரு,
மோகனூர் போஸ்ட், நாமக்கல் - 637015.

ஐயா

பொருள்	தகவல் அறியும் உரிமை சட்டம் 2005 ன் கீழ் விவசாய முன்னேற்ற கழகம், நாமக்கல் மாவட்டம் சில தகவல்கள் கேட்டுள்ளது - குறித்து
பார்வை	விவசாய முன்னேற்ற கழகம், நாமக்கல் மாவட்டம் கடிதம் நாள்.15.5.24. (இத்துறையில் பெறப்பட்ட நாள் 21.5.2024.)

பார்வையில் காணும் கடிதத்தில் தகவல் அறியும் உரிமை சட்டம் 2005 ன் கீழ் கேட்டுள்ள விவரங்களில் வரிசை எண் 5-ல் உள்ளவற்றிற்கான (ஏரி, குளம், குட்டை விவரம்) விவரங்கள் இத்துடன் இணைக்கப்பட்டுள்ளது. இவ்விவரம் முதலாவது நீர்நிலைகள் கணக்கெடுப்பின்படி (மேற்கோள் ஆண்டு 2017-18) தமிழகத்தில் மாவட்ட வாரியாக உள்ள ஏரி, குளம் மற்றும் குட்டைகளின் எண்ணிக்கை விவரங்களாகும்.

மீதமுள்ள தகவல்களுக்கான விவரங்கள் இத்துறையில் இல்லை என தெரிவிக்கப்படுகிறது.

இணைப்பு 1

18/6/24

18/6/24
பொது தகவல் அலுவலர்/
புள்ளியியல் உதவி இயக்குநர்

Department of Economics and Statistics, Chennai-6.

Letter No. 10843/A4/2024

Date : 18.6.2024

From:

To:

Public Information Officer/
Assistant Director of Statistics,
Department of Economics and Statistics,
Chennai-6.

General Secretary,
Agricultural Development Corporation,
19/1, Rasikumarpalayam Street,
Mohanur Post,
Namakkal - 637015

Sir,

Subject:	The Agriculture Development Corporation, Namakkal District has requested certain information under the Right to Information Act 2005 - Reg.
Reference:	Letter given by the Agricultural Development Corporation, Namakkal District dated 15.5.24. (Date received in this department 21.5.2024.)

The details of the items (Lake, Pond, Puddle Details) in the letter sought under the Right to Information Act 2005 in the subject matter of the letter are attached herewith. This information is the district-wise number of lakes, ponds and puddle in Tamil Nadu as per the first water bodies census (reference year 2017-18).

It is reported that the department does not have details for the remaining information.

Annex

1

Sd.xxx

Public Information Officer/Assistant Director of Statistics.

தமிழ்நாடு - நிகரச் சாகுபடிப் பரப்பு (ஹெக்டரில்)

வ. எண்	ஆண்டு	நிகரச் சாகுபடிப் பரப்பு
1	2000-01	5303294
2	2001-02	5172492
3	2002-03	4590331
4	2003-04	4689156
5	2004-05	5097011
6	2005-06	5243839
7	2006-07	5126072
8	2007-08	5061919
9	2008-09	5042896
10	2009-10	4892142
11	2010-11	4953658
12	2011-12	4985857
13	2012-13	4544240
14	2013-14	4713862
15	2014-15	4819018
16	2015-16	4832682
17	2016-17	4347024
18	2017-18	4638561
19	2018-19	4582422
20	2019-20	4738297
21	2020-21	4833296
22	2021 -22	4908941
23	2022-23	4837799
24	2023-24	விவரங்கள் இறுதி செய்யப்படவில்லை.

(ஓம்./ஜெ.இளஞ்செழியன்)

கூடுதல் இயக்குநர்

//ஆணைப்படி அனுப்புவது//

புள்ளி இயல் உதவி இயக்குநர்

17/5/24

BY RPAD



பொருளியியல் மற்றும் புள்ளியியல் துறை, சென்னை-6.

கடித எண் 10843/அ4/2024

நாள் 8.5.2024.

அனுப்புநர்

பொது தகவல் அலுவலர்/புள்ளியியல் உதவி இயக்குநர்,
பொருளியியல் மற்றும் புள்ளியியல் துறை,
சென்னை-6.

பெறுநர்

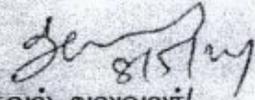
பொதுசெயலாளர்,
விவசாய முன்னேற்ற கழகம்,
19/1, ராசிசுமார்பாளையம் தெரு,
மோகனூர் போஸ்ட், நாமக்கல் - 637015.

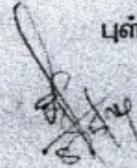
ஐயா

பொருள்	தகவல் அறியும் உரிமை சட்டம் 2005 ன் கீழ் விவசாய முன்னேற்ற கழகம், நாமக்கல் மாவட்டம் சில தகவல்கள் கேட்டுள்ளது - குறித்து
பார்வை	விவசாய முன்னேற்ற கழகம், நாமக்கல் மாவட்டம் கடிதம் நாள்.26.4.24. (இத்துறையில் பெறப்பட்ட நாள் 2.5.2024.)

பார்வையில் காணும் கடிதத்தில் தகவல் அறியும் உரிமை சட்டம் 2005 ன் கீழ் கேட்டுள்ள விவரம் ஒவ்வொரு ஆண்டும் மாவட்ட வருவாய் அலுவலரிடமிருந்து பெறப்படும் ஜி அறிக்கைகளிலிருந்து தொகுக்கப்படும் ஆண்டு வாரியான தமிழ்நாட்டின் நிகரச் சாகுபடிப்பரப்பு விவரங்கள் 2000 முதல் 2023 வரையிலான ஆண்டுகளுக்கு இத்துடன் இணைக்கப்பட்டுள்ளது என தெரிவிக்கப்படுகிறது.

இணைப்பு 1


பொது தகவல் அலுவலர்/
புள்ளியியல் உதவி இயக்குநர்



TRANSLATION 48 A

BY RPAD

Letter No. 10843/A4/2024

Dated 8.5.2024.

From:
Public Information Officer/Assistant Director of Statistics,
Department of Economics and Statistics,
Chennai-6.

To :
General Secretary,
Agriculture Development Corporation,
19/1, Rasikumaripalayam Street,
Mogalur Post,
Namakkal 637015.

Sir,

Subject:	The Agriculture Development Corporation, Namakkal District has requested certain information under the Right to Information Act 2005 - Reg.
Reference:	: Letter given by Agricultural Development Corporation, Namakkal District dated 26.4.24. (Received in this department on 2.5.2024.)

The letter in question states that the information sought under the Right to Information Act, 2005, is attached herewith, along with the year-wise net cultivated area data of Tamil Nadu for the years 2000 to 2023, compiled from the G-reports received from the District Revenue Officers every year.

Annex

1

Sd.xxx
Public Information Officer/Assistant Director of Statistics.

பதிவஞ்சல் ஒப்புதல் அட்டையுடன்//

வேளாண்மைத்துறை

அனுப்புநர்
திரு.செ.கோவிந்தசாமி,பி.எஸ்.ஸி(விவ),
பொது தகவல் அலுவலர்,
வேளாண்மை துணை இயக்குநர்(ம.தி)(பொ)
வேளாண்மை இணை இயக்குநர் அலுவலகம்,
நாமக்கல்.

பெறுநர்
திரு.பாலசுப்ரமணியன்,
விவசாய முன்னேற்ற கழகம்,
19-1 ராசிசுமாரபாளையம் தெரு,
மோகனூர் (அஞ்சல்) (வட்டம்),
நாமக்கல் மாவட்டம்.

த.அ.உ.ச.மனு எண்.ஈ3/7468/2024 நாள் 25.07.2024

ஐயா,

பொருள் : தகவல் அறியும் உரிமைச் சட்டம் 2005 -
தகவல் அறியும் உரிமைச் சட்டத்தின் கீழ் மனு
அளித்து தகவல் கோரியது - தகவல்
அளித்தல் - தொடர்பாக.

பார்வை : 1) மோகனூர், வேளாண்மை உதவி இயக்குநர்
அவர்களின் கடித எண் 10/2024-25 நாள்
01.07.2024
2) மோகனூர், வேளாண்மை உதவி இயக்குநர்
அவர்களின் கடித எண் 10/2024-25 நாள்
22.07.2024

பார்வை(1)ன்படி பெறப்பட்ட தங்களது மனுவில் கேட்கப்பட்ட
கேள்விகளுக்கு பார்வை (2)-ல் காணும் கடிதத்தின்படி பெறப்பட்ட விவரங்களின்
அடிப்படையில் கீழ்க்காணும் விவரம் அளிக்கப்படுகிறது.

கேள்வி எண்-1-க்கான விவரம்

வளையப்பட்டி, என்.புதுப்பட்டி கிராமத்தில் வேளாண்மைத்துறைச் சார்ந்த
பயிர்களான நெல், சோளம்(இ), சோளம்(மா), மக்காச்சோளம்(இ), ஆமணக்கு (இ),
ஆமணக்கு (மா), பருத்தி(மா) போன்ற பயிர்கள் சாகுபடி செய்யப்பட்டு வருகின்றது
என்ற விவரம் இதன் மூலம் தெரிவித்துக் கொள்ளப்படுகிறது.

கேள்வி எண்-2-க்கான விவரம்

மொத்த சாகுபடி பரப்பு விவரம் கீழ்க்காணும் விவரப்படி அளிக்கப்படுகிறது.

கிராமம்	வருடம்				
	2019-20	2020-21	2021-22	2022-2023	2023-2024
வளையப்பட்டி	305.40	497	359	447	486
எக்டர்	எக்டர்	எக்டர்	எக்டர்	எக்டர்	எக்டர்
என்.புதுப்பட்டி	904	472.88	427.26	415	357
எக்டர்	எக்டர்	எக்டர்	எக்டர்	எக்டர்	எக்டர்

கேள்வி எண்-3-க்கான விவரம்

சர்வே எண் வாரியாக பயிர்சாகுபடி செய்த விவசாயிகளின் பெயர், முகவரி
வேளாண்மைத்துறையில் பராமரிக்கப்படுவதில்லை என்ற விவரம் இதன் மூலம்
தெரிவித்துக் கொள்ளப்படுகிறது.

TRANSLATION 50 A

BY RPAD
Department of Agriculture

From:
Mr. S. Govindaswamy, B.Sc. (Agri),
Public Information Officer,
Deputy Director of Agriculture (M.D.)(P.O.),
Office of the Joint Director of Agriculture,
Namakkal.

To:
Mr. Balasubramanian,
Agricultural Development Corporation,
19-1, Rasikumarapalayam Street,
Mohanur (Post Office),
Namakkal District.

RTI petition No. E3/7468/ 2024 dated 25.07.2024

Sir,

Subject : Right to Information Act 2005 - Request for information by filing a petition under the Right to Information Act - Providing information - Regarding.

Reference : 1. Mohanur, Assistant Director of Agriculture's letter No. 10/2024-25 dated 01.07.2024.

2. Mohanur, Assistant Director of Agriculture's letter No. 10/2024-25 dated 22.07.2024

The following information is provided based on the information received in the letter found in view (2) in response to the questions raised in your petition received as per view (1).

Details for Question No. 1:

This is to inform you that agricultural crops such as paddy, corn (E), corn (Ma), maize (E), castor (E), castor (Ma), and cotton (Ma) are being cultivated in the village of Valaiyapatti, N.Pudupatti.

Details for Question No. 2:

The total cultivated area is given as follows:

TABLE 1

Village	2019-2020	2020 - 2021	2021 - 2022	2022 -23	2023 -2024
Valaiyampatti	305.40 Hecter	497 Hecter	359 Hecter	447 Hecter	486 Hecter
N. Pudupatti	904 Hecter	472.88 Hecter	427.26 Hecter	415 Hecter	357 Hecter

Details for Question No. 3:

It is hereby informed that the name and address of the farmers who have cultivated crops as per survey number are not maintained in the Department of Agriculture.

Details for Question No. 4:

It is stated that every month the crop cultivation area is synchronized by the Department of Agriculture, Department of Revenue and Statistics officers in the villages of Valaiyapatti and

N. Pudupatti.

Details for Question No. 5:

It is noted that food production is calculated annually based on the average yield of each crop in a year or the harvest test yield obtained for that village and the area under crop cultivation.

Details for Question No. 6:

The cultivation of crops grown in the villages of valaiyapatti and N. Pudupatti is synchronized every month and district level synchronization is sent to the office of the Joint Director of Agriculture.

Details for Question No. 7:

The Rainfall is not calculated separately for the villages of Valaiyapatti and N.Pudupatti. The rainfall at the district level is calculated every year.

Further, if there is any appeal against this petition, you are kindly requested to submit your appeal to the Appellate Officer/Joint Director of Agriculture, Namakkal within 30 days of receipt of this letter.

Sd.xxx
Public Information Officer,
Deputy Director of Agriculture (M.D.)(P.O.),
Office of the Joint Director of Agriculture,
Namakkal.

தோட்டக்கலை - மலைப்பயிர்கள் துறை

அனுப்புநர்

ஜோ.அ. பால் ஜாஸ்மின், M.Phil., Ph.D.,
தோட்டக்கலை உதவி இயக்குநர்,
மோகனூர் வட்டாரம்.

பெறுநர்

K. பாலசுப்பிரமணியன்,
விவசாய முன்னேற்ற கழகம்,
பொது செயலாளர்.

கடித எண்.8/ 2024-25 நாள் : 30.07.2024

அய்யா,

பொருள்: தகவல் பெறும் உரிமைச் சட்டத்தின் கீழ் கேட்கப்பட்ட கேள்விகளுக்கு பதில் அனுப்புதல் தொடர்பாக.

பார்வை : பொது செயலாளர், விவசாய முன்னேற்ற கழகம் அவர்களின் தகவல் கோரும் கடிதம் நாள் : 01.07.2024

பார்வையின்படி பெறப்பட்ட திரு.மு.பாலசுப்பிரமணியன், இராசிகுமாரபாளையம் தெரு, மோகனூர் (அஞ்சல்), மோகனூர் தாலுக்கா,நாமக்கல் மாவட்டம் அவர்களின் மனுவிற்கு பதில் கீழ்க்கண்டவாறு சமர்ப்பிக்கப்படுகிறது.

1.வளையப்பட்டி, என்புதுப்பட்டி, கிராமத்தில் தோட்டக்கலை துறைச் சார்ந்த பயிர்களான மா, வாழை, கொய்யா, தர்பூசணி, மரவள்ளி, சின்ன வெங்காயம், கத்திரி, வெண்டை. தக்காளி, வெள்ளரி, கொடி வகை காய்கறிகள் மற்றும் மஞ்சள் போன்ற பயிர்கள் சாகுபடி செய்யப்பட்டு வருகின்றது என்ற விபரம் தெரிவித்துக்கொள்ளப்படுகிறது.

2.மொத்த சாகுபடி பரப்பு கடந்த 4 ஆண்டுகளுக்கு ஆண்டுவாரியாக பின்வருமாறு

கிராமம்	2020-21	2021-22	2022-23	2023-24
வளையப்பட்டி	96.69 ஏக்கர்	101.36 ஏக்கர்	96.26ஏக்கர்	141.96 ஏக்கர்
என்.புதுப்பட்டி	74.70 ஏக்கர்	65.90 ஏக்கர்	69.84ஏக்கர்	78.41 ஏக்கர்

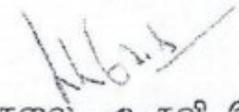
3.சர்வே எண் வாரியாக பயிர்சாகுபடி செய்த விவசாயிகளின் பெயர்,முகவரி எங்கள் துறையில் பராமரிக்கப்படுவதில்லை என்ற விபரம் தெரிவித்துக்கொள்ளப்படுகிறது.

4.ஒவ்வொரு மாதமும் பயிர் சாகுபடி பரப்பு வளையப்பட்டி,என்.புதுப்பட்டி கிராமங்களில் தோட்டக்கலைதுறை, வருவாய்த்துறை, புள்ளியல்துறை அலுவலர்களால் ஒத்திசைவு செய்யப்படுகிறது என்ற விபரம் தெரிவித்துக்கொள்ளப்படுகிறது.

5.உணவு உற்பத்தி வருடாவருடம் ஒவ்வொருபயிரின் சராசரி மகசூல் அல்லது அந்த கிராமத்திற்கு பெறப்படும் பயிர்அறுவடை பரிசோதனை மகசூல் மற்றும் பயிர் சாகுபடி பரப்பை வைத்துகணக்கிட படுகிறது என தெரிவித்துக்கொள்ளப்படுகிறது.

6. வளையப்பட்டி,என்.புதுப்பட்டி கிராமங்களில் ஒவ்வொரு மாதமும் பயிரிடப்படும் பயிர் சாகுபடி ஒத்திசைவு செய்யப்பட்டு தோட்டக்கலை துணை இயக்குநர் அலுவலகத்திற்கு மாவட்ட அளவிலான ஒத்திசைவிற்கு அனுப்பப்படுகின்றது.

7. வளையப்பட்டி,என்.புதுப்பட்டி கிராமங்களில் தனியாக மழைஅளவு கணக்கிடுவதில்லை. வட்டார அளவிலான மழைஅளவு ஒவ்வொரு ஆண்டும் கணக்கிடப்படுகின்றது.


தோட்டக்கலை உதவி இயக்குநர்,
மோகனூர்

நகல்

தோட்டக்கலை துணை இயக்குநர் நாமக்கல் அவர்களுக்கு தகவலுக்காக அனுப்பி வைக்கப்படுகிறது.

Department of Horticulture - Upland Crops

From:
Jo.A. Paul Jasmine, M.Phil., Ph.D.,
Assistant Director of Horticulture,
Mohanur District.

To:
K. Balasubramanian,
General Secretary,
Agricultural Development Corporation.

Letter No. 8/2024-25 dated 30.07.2024

Sir,

Subject : Sending replies to queries under the Right to Information Act - Reg.

Reference : Letter requesting information from the General Secretary, Agricultural Development Corporation Date: 01.07.2024.

The following is submitted in response to the petition of Mr. M. Balasubramanian, Rasikumarapalayam Street, Mohanur (Postal), Mohanur Taluk, Namakkal District, received as per the view.

1. It is reported that horticultural crops such as mango, banana, guava, watermelon, cassava, small onion, brinjal, okra, tomato, cucumber, vine vegetables and turmeric are being cultivated in the village of Valaiyapatti, N. Pudupatti.
2. The total cultivated area for the last 4 years is as follows, year-wise:

Village	2020 - 2021	2021 - 2022	2022 -23	2023 -2024
Valaiyampatti	96.69 Hecter	101.36 Hecter	96.26 Hecter	141.96 Hecter
N. Pudupatti	74.70 Hecter	65.90 Hecter	69.84 Hecter	78.41 Hecter

3. It is informed that the name and address of the farmers who have done the cultivation according to the survey number are not maintained in our department.
4. It is informed that every month crop cultivation area is synchronized by Department of Horticulture, Department of Revenue and Department of Statistics officers in Valaiyapatti and N. Puthupatti villages.
5. It is hereby informed that the food production is calculated annually based on the average yield of each crop or the harvest test yield obtained for that village and the crop cultivation area.

6. Cultivation of crops grown in the villages of Krangpatti, N. Budhupatti is synchronized every month and sent to the office of the Deputy Director of Horticulture for district level synchronisation.
7. The rainfall in Valaiyapatti and N. Pudupatti villages is not calculated separately. The rainfall at the block level is calculated every year.

Sd.xxx
Assistant Director of Horticulture,
Mohanur.

Copy:

Sent to Deputy Director of Horticulture, Namakkal for information.

அனுப்புநர்-

திரு.மு. சக்திவேல்,
பொதுதகவல் அலுவலர் /
துணைவட்டாரவளர்ச்சி அலுவலர்
(ஊராட்சிகள்),
மோகனூர் வட்டாரம்.

ந.க.எண். தி5/2195/2024

பெறுநர்-

திரு. K. பாலசுப்ரமணியன்,
19-1, ராசிசுமாரிப்பாளையம் தெரு,
மோகனூர் அஞ்சல் மற்றும் வட்டம்,
நாமக்கல் - 637015

நாள். 12.8.2024

அய்யா,

- பொருள் - தகவல் அறியும் உரிமைச்சட்டம் - 2005 -பாலசுப்ரமணியன் (திரு).கு என்பவர் - மோகனூர் ஊராட்சி ஒன்றியம் மற்றும் கிராம ஊராட்சிகளின் குளம்,குட்டை மற்றும் ஏரிகளின் விவரங்கள் கோரியது - தொடர்பாக
- பார்வை - 1. பொது தகவல் அலுவலர்/கண்காணிப்பாளர் ஊரக வளர்ச்சி உதவி இயக்குநர்(ஊராட்சிகள்) அலுவலகம், நாமக்கல் அவர்களின் கடித ந.க.எண். ஊநி1/1190/2024 நாள். 25.07.2024
2. திரு. K. பாலசுப்ரமணியன், 19-1, ராசிசுமாரிப்பாளையம் தெரு, மோகனூர் அஞ்சல் மற்றும் வட்டம், நாமக்கல் - 637015 என்பவரின் மனு நாள். 24.5.2023

பார்வை 1இல் காணும் கடிதத்தின்வழி வரப்பெற்ற பார்வை 2இல் காணும் தகவல் பெறும் உரிமை சட்டம் 2005இன்கீழ் வரப்பெற்ற மனுவிற்கு சட்டப்பிரிவு 2(f) கீழ்க்கண்டவாறு மனுதாரருக்கு தகவல் வழங்கப்படுகிறது.

இனம் 1இற்கான தகவல்

மோகனூர் ஊராட்சி ஒன்றியம் மற்றும் கிராம ஊராட்சிகளின் குளம்,குட்டை மற்றும் ஏரிகள் குறித்த நில உடைமை ஆவணங்கள் அனைத்தும் வருவாய்துறையால் பராமரிக்கப்பட்டு வருகிறது. கோப்புகள் மற்றும் ஆவணங்களில் பதிவுகளாக உள்ள தகவல்களின் அடிப்படையில் குளம், குட்டை மற்றும் ஏரிகளின் விவரங்கள் இணைப்பில் காணும் விவரப்படி தங்களுக்கு வழங்கப்பட்டுள்ளது.

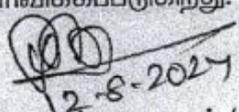
இனம் 2இற்கான தகவல்

மோகனூர் ஊராட்சி ஒன்றியம் மற்றும் கிராம ஊராட்சிகளின் குளம்,குட்டை மற்றும் ஏரிகளில் மழை பெய்யும் காலங்களில், மழை பெய்யும் அளவைபொறுத்து 25% முதல் 50% வரை நீர் நிரம்புகிறது. கனமழை பெய்யும் காலங்களில் 100%வரை நீர் நிரம்புகிறது என மனுதாரருக்கு தெரிவிக்கப்படுகிறது.

இனம் 3இற்கான தகவல்

மோகனூர் ஊராட்சி ஒன்றியம் மற்றும் கிராம ஊராட்சிகளின் குளம், குட்டை மற்றும் ஏரிகளில் ஆக்கிரமிப்புகள் ஏதும் இல்லை என மனுதாரருக்கு தெரிவிக்கப்படுகிறது.

இணைப்பு- குளம்,குட்டை மற்றும் ஏரிகளின் விவரங்கள்


12-8-2024
பொது தகவல் அலுவலர் /
துணை வட்டார வளர்ச்சி அலுவலர் (ஊராட்சிகள்)
மோகனூர் வட்டாரம்.

நகல்- பொது தகவல் அலுவலர்/கண்காணிப்பாளர் ஊரக வளர்ச்சி உதவி இயக்குநர்(ஊராட்சிகள்) அலுவலகம், நாமக்கல் அவர்களுக்கு தகவலுக்காக பணிநிறுத்தப்படுகிறது.

From:
Mr. M. Sakthivel,
Public Information Officer/
Deputy District Development Officer (Villages),
Mohanur.

To:
Mr. K. Balasubramanian,
19-1, Rasikumaripalayam Street,
Mohanur Post Office,
Namakkal -637015

N.A. No. T5/2195/2024

dated 12.8.2024

Sir,

Subject: The Right to Information Act 2005 - (Mr.G. Balasubramanian - Requested details of ponds, puddles and lakes of Moganur Panchayat Union and Village Panchayats - regarding.

Reference: 1. Public Information Officer/Monitoring Assistant Director of Rural Development (Villages) Office, Namakkal, Letter No. PB1/1190/2024 dated 25.07.2024

2. Petition of Mr. K. Balasubramanian, 19-1, Rasikumaripalayam Street, Mohanur Postal and Circle, Namakkal - 637015 dated 24.5.2023

Reference 1 is through the letter in Reference 2, the petition received under the Right to Information Act 2005 Section 2(f) of the Act provides information to the petitioner as follows:

Information for Category 1:

All the land ownership documents regarding the ponds, puddles and lakes of the Mohanur Panchayat Union and the village panchayats are maintained by the Department of Revenue. Based on the information recorded in the files and documents, the details of the ponds, puddles and lakes have been provided to you as per the details given in the attachment.

Information for Category 2:

During the rainy season, the ponds, puddles and lakes of the Mohanur Panchayat Union and the village panchayats are filled with water by 25% to 50% depending on the amount of rainfall. The petitioner is informed that during heavy rains, they are filled with water up to 100%.

Information for Category 3:

The petitioner is informed that there are no encroachments on the ponds, puddles and lakes of Mohanur Panchayat Union and Village Panchayats.

Annexure - Details of ponds, puddles and lakes

Sd.xxx

Public Information Officer/Deputy District Development Officer (Villages),
Mohanur.

Copy to:

The Public Information Officer/Supervisor, Office of the Assistant Director of Rural Development (Villages), Namakkal for information.

ISSUED UNDER RTI ACT

MA
 VL - 8 - 24 - 27
 PIO.

MOHANUR.

மோகனூர் ஊராட்சி ஒன்றியக் கட்டுப்பாட்டில் உள்ள ஏரிகள்/சிறு பாசன குளங்கள்/குட்டைகளின் விவரம்

வ.எண்	ஊராட்சி ஒன்றியத்தின் பெயர்	கிராம ஊராட்சியின் பெயர்	நீர் நிலையின் வகை (சிறு பாசன ஏரி, ஏரி, குளம், குட்டை, ஊரணி)	சிறு பாசன ஏரி மற்றும் நீர் நிலையின் பெயர் விவரம்	சர்வே எண்	பரப்பளவு (ஏக்கரில்)
1	2	3	4	5	6	7
1	மோகனூர்	அணியாபுரம்	குட்டை	அணியாபுரம் வனக்குட்டை	5	2.62
2	மோகனூர்	அரசநத்தம்	குட்டை	செவந்தாம்பாளையம் குட்டை	63	10.75
3	மோகனூர்	கொமரிபாளையம்	குட்டை	செவிட்டுரங்கன்பட்டி குட்டை	96	2.15
4	மோகனூர்	கொமரிபாளையம்	குட்டை	ஓடப்பாளையம் குட்டை	96/1	2.15
5	மோகனூர்	கொமரிபாளையம்	குட்டை	கங்காநாயக்கன்பட்டி குட்டை	353	2.02
6	மோகனூர்	கொமரிபாளையம்	குட்டை	சின்னதம்பிபாளையம் குட்டை	202	4.02
7	மோகனூர்	பரளி	குட்டை	கவுண்டர் ஏரி	226	20.28
8	மோகனூர்	பரளி	குட்டை	சீழ்பாளி ஏரி	314/2, 321/1B3	2.43
9	மோகனூர்	வளையபட்டி	குட்டை	தாம்பலான் ஏரி	128	12.26

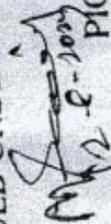
கிராம ஊராட்சி கட்டுப்பாட்டில் உள்ள ஏரிகள்/சிறு பாசன குளங்கள்/குட்டைகளின் விவரம்

வ.எண்	ஊராட்சி ஒன்றியத்தின் பெயர்	கிராம ஊராட்சியின் பெயர்	நீர்நிலையின் வகை (சிறு பாசன ஏரி, ஏரி, குளம், குட்டை, ஊரணி)	சிறு பாசன ஏரி மற்றும் நீர் நிலையின் பெயர் விபரம்	சர்வே எண்	பரப்பளவு (ஏக்கரில்)
1	2	3	4	5	6	7
1	மோகனூர்	ஆண்டாபுரம்	குளம்	ஆண்டாபுரம் ஏஜிஎம்டி குட்டை	211/10	0.74
2	மோகனூர்	அணிபாபுரம்	குளம்	ஏடி குட்டை	128/5	1.0
3	மோகனூர்	அணிபாபுரம்	குளம்	அணிபாபுரம் ஏஜிஎம்டி குட்டை	264/4	3.11
4	மோகனூர்	அரூர்	குளம்	வடவேல் கவுண்டனூர் குட்டை	624	17.57
5	மோகனூர்	அரூர்	குளம்	பூசாரிவளவு குட்டை	475	3.51
6	மோகனூர்	அரூர்	குளம்	பணங்காட்டுர் ஏஜிஎம்டி குட்டை	463/2A	4.2
7	மோகனூர்	அரூர்	குளம்	தெற்கு பணங்காடு குட்டை	56/1	3.9
8	மோகனூர்	ஆரியூர்	குளம்	நெய்காரன்பட்டி தெற்கு குட்டை	376	4.02
9	மோகனூர்	ஆரியூர்	குளம்	சிங்கக்கவுண்டனூர் குட்டை	334	1.475
10	மோகனூர்	ஆரியூர்	குளம்	நெய்காரன்பட்டி குட்டை கிழக்கு மெயின்ரோடு	376	5.36

ISSUED UNDER RTI ACT

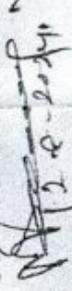
PIO,
MOHANUR..

வ.எ ண்	ஊராட்சி ஒன்றியத்தின் பெயர்	கிராம ஊராட்சியின் பெயர்	நீர் நிலையின் வகை (சிறு பாசன ஏரி, ஏரி, குளம், குட்டை, ஊரணி)	சிறு பாசன ஏரி மற்றும் நீர் நிலையின் பெயர் விபரம்	சர்வே எண்	பரப்பளவு (ஏக்கரில்)
11	மோகனூர்	ஆரியூர்	குளம்	எலந்த குட்டை	45/1	21.12
12	மோகனூர்	அரசாத்தம்	குளம்	அரசாத்தம் ஊரணி குட்டை	20/1	1.48
13	மோகனூர்	அரசாத்தம்	குட்டை	மல்லம்பாளையம் குட்டை	63	1.69
14	மோகனூர்	சின்னப்பெத்தாம்பட்டி	குளம்	குளக்குப்பாளையம் குட்டை	292	17.2
15	மோகனூர்	காளிபாளையம்	குளம்	விராணி குட்டை	143	33
16	மோகனூர்	காளிபாளையம்	குளம்	காளிபாளையம் குட்டை	180	9.57
17	மோகனூர்	கேபுதுப்பாளையம்	குளம்	பெருமாள் கோவில் குட்டை	632	3.85
18	மோகனூர்	கேபுதுப்பாளையம்	குளம்	வள்ளியப்பம்பட்டி குட்டை	209/1	2.84
19	மோகனூர்	கொம்பிபாளையம்	குட்டை	பூண்டிபாளையம் குட்டை	118/1	3.95
20	மோகனூர்	மடகாசம்பட்டி	குளம்	வளக்குட்டை	135/4	2.59
21	மோகனூர்	மடகாசம்பட்டி	குளம்	அரியாநூற்று குட்டை	52	4.77
22	மோகனூர்	லத்துவாடி	குளம்	அப்பன்குட்டை	543/1	1.51
23	மோகனூர்	லத்துவாடி	குளம்	லத்துவாடி ஏலிளம்படி குட்டை	512/1	0.3
24	மோகனூர்	லத்துவாடி	குளம்	பாதயன்காட்டுர் குட்டை	513/2	8
25	மோகனூர்	லத்துவாடி	குட்டை	செங்குட்டை	135	0.6
26	மோகனூர்	என்புதுப்பட்டி	குட்டை	கீழ் ஏரி	349	18.22

ISSUED UNDER RTI ACT

 MOHANUR
 PIO

வ.எ ண	ஊராட்சி ஒன்றியத்தின் பெயர்	கிராம ஊராட்சியின் பெயர்	நர் நிலையின் வகை (சிறு பாசன ஏரி, ஏரி, குளம், குட்டை, ஊரணி)	சிறு பாசன ஏரி மற்றும் நர் நிலையின் பெயர் விபரம்	சர்வே எண்	பரப்பளவு (ஏக்கரில்)
27	மோகனூர்	பாளி	குட்டை	மோடிநாயக்கன்குட்டை	87/2, 126/3	2.02
28	மோகனூர்	பாளி	குட்டை	நல்லையம்பட்டி குட்டை	43	0.4
29	மோகனூர்	மணப்பள்ளி	குளம்	மணப்பள்ளி ஏஜிஎம்டி குட்டை	26	0.08
30	மோகனூர்	பேட்டபாளையம்	குளம்	பேட்டபாளையம் ஏஜிஎம்டி செங்குட்டை	145/1	0.74
31	மோகனூர்	ஒருவந்தூர்	குளம்	ஒருவந்தூர் ஏஜிஎம்டி செங்குட்டை	238	1.28
32	மோகனூர்	இராசிபாளையம்	குளம்	குன்னத்தூர் குட்டை	71/1	5.26
33	மோகனூர்	தோளூர்	குளம்	கவுண்டர் குட்டை	167	2.35
34	மோகனூர்	தோளூர்	குளம்	ஆட்டுகாரன் குட்டை	77/4	2.59
35	மோகனூர்	தோளூர்	குளம்	தோளூர் அப்பர் குட்டை	218/2	2.03
36	மோகனூர்	செங்கப்பள்ளி	குளம்	செங்கப்பள்ளி பெரியகரசபாளையம் குட்டை	231/1	0.62
37	மோகனூர்	செங்கப்பள்ளி	குளம்	செங்கப்பள்ளி ஏஜிஎம்டி செங்குட்டை	231/2	1.1
38	மோகனூர்	எஸ்வாழ்வர்த்தி	குட்டை	ஏஜிஎம்டி குட்டை	154	102.25

ISSUED UNDER RTI ACT



 PIO.
 MOHANUR.

TRANSLATION 57 A

Details of Eri/sheru pasna kullam/ kuttaikal in mohanur panchayat

S.No.	Name of the Panchayat union	Name of village panchayat	Types of water bodies	Name details of minor lake and water level	Survey No.	Area (in Acres)
1	2	3	4	5	6	7
1	Mohanur	Anyapuram	Kuttai	Anyapuram vankuttam	5	2.62
2	Mohanur	Arasathapuram	Kuttai	Sevanthampalayam kuttai	63	10.75
3	Mohanur	Komaripalayam	Kuttai	Sevitranganpatti kuttai	96	2.15
4	Mohanur	Komaripalayam	Kuttai	Odapalayam kuttai	96/1	2.15
5	Mohanur	Komaripalayam	Kuttai	Ganganayakanpatti kuttai	353	2.02
6	Mohanur	Komaripalayam	Kuttai	Chinnathambipalayam kuttai	202	4.02
7	Mohanur	Prali	Kuttai	Counter eri	226	20.28
8	Mohanur	Prali	Kuttai	Kilbarali eri	314/2,321/183	2.43
9	Mohanur	Valyapatti	Kuttai	Thaiman eri	128	12.26

Details of the Lakes/Small Irrigation Ponds/Puddles under the control of Gram Panchayat

S.No.	Name of the Panchayat union	Name of village panchayat	Types of water bodies	Name details of minor lake and water level	Survey No.	Area (in Acres)
1	2	3	4	5	6	7
1	Mohanur	Aandapuram	Pond	Aandapuram AGMD puddle	211/10	0.74
2	Mohanur	Aniyapuram	Pond	AD puddle	128/5	1.0
3	Mohanur	Aniyapuram	Pond	Aniyapuram AGMD Puddle	264/4	3.11
4	Mohanur	Arur	Pond	Vadivel Goundanur Puddle	624	17.57
5	Mohanur	Arur	Pond	Poosari Valaivu puddle	475	3.51
6	Mohanur	Arur	Pond	Panankattur AGMT Puddle	463/2A	4.2
7	Mohanur	Arur	Pond	South Pangaadu Puddle	56/1	3.9
8	Mohanur	Aariyur	Pond	Neikaaranpatti South Puddle	376	4.02
9	Mohanur	Aariyur	Pond	Singounder Puddle	334	1.475
10	Mohanur	Aariyur	Pond	Neikaaranpatti South Puddle East Main Road	376	5.36
11	Mohanur	Aariyur	Pond	Elantha kuttai	45/1	21.12

12	Mohanur	Arasanattham	Pond	Arasanattham oorani kuttai	20/1	1.48
13	Mohanur	Arasanatham	Pond	Mallampalaiyam kuttai	63	1.69
14	Mohanur	Chinnapetthampatti	Pond	Kulathupalaiyam Kuttai	292	17.2
15	Mohanur	Kaalipalaiyam	Pond	Veerani Kuttai	143	33
16	Mohanur	Kaalipalaiyam	Pond	Kaalialaiyam Kuttai	180	9.57
17	Mohanur	K. Pudhuppalaiyam	Pond	Perumal Koil Kuttai	632	3.85
18	Mohanur	K. Pudhuppalaiyam	Pond	Valliyappampatti kuttai	209/1	2.84
19	Mohanur	Komaripalaiyam	Puddle	Poondipalaiyam kuttai	118/1	3.95
20	Mohanur	Madakasampatti	Pond	Vanakkuttai	135/4	2.59
21	Mohanur	Madakasampatti	Pond	Ariyanoothu Kuttai	52	4.77
22	Mohanur	Latthuvaadi	Pond	Ayyang kuttai	543/1	1.51
23	Mohanur	Latthuvaadi	Pond	Latthuvaadi AGMD Kuttai	512/1	0.3
24	Mohanur	Latthuvaadi	Pond	Parathayankattur Kuttai	513/1	8
25	Mohanur	Latthuvaadi	Puddle	Senguttai	135	0.6
26	Mohanur	N. Pudhupatti	Puddle	Keezh Lake	349	18.22
27	Mohanur	Parali	Puddle	Podinayakkan kuttai	87/2, 126/3	2.02
28	Mohanur	Parali	Puddle	Nallaiyampatti kuttai	43	0.4
29	Mohanur	Manappalli	Pond	Manappalli AGMD kuttai	26	0.08
30	Mohanur	Pettapalaiyam	Pond	Pettapalaiyam AGMD Kuttai	145/1	0.74
31	Mohanur	Oruvanthoor	Pond	Oruvanthur AGMD Senguttai	238	1.28
32	Mohanur	Raasipalaiyam	Pond	Kunnatthur kuttai	71/1	5.26

57 D

33	Mohanur	Tholur	Pond	Gounder Kuttai	167	2.35
34	Mohanur	Tholur	Pond	Aattukaran Kuttai	77/44	2.59
35	Mohanur	Tholur	Pond	Tholur Ayyar Kuttai	218/2	2.03
36	Mohanur	Segappalli	Pond	Sengappalli Periyakarasapalaiyam kuttai	231/1	0.62
37	Mohanur	Segappalli	Pond	Sengappalli AGMD Senguttai	231/2	1.1
38	Mohanur	S. Vaazhavanthi	Puddle	AGMD Kuttai	154	102.25

வருவாய் கோட்டாட்சியர் அலுவலகம்
நாமக்கல்.

ந.க.எண்.3806/2022/அ7

நாள்:25.07.2024.

குறிப்பாணை

பொருள்: சிப்காட்-நாமக்கல் மாவட்டம் -மோகனூர் வட்டம் -
விவசாய முன்னேற்ற கழகம் பொது செயலாளர்
திரு. பாலசுப்ரமணியன் என்பவர் வளையப்பட்டி
கிராமம்- என்பதுபட்டி அருள் ஆசிய கிராமங்களில்
சிப்காட் தனியார் நிரோடைகள் 45 மற்றும் அரசு
நிரோடைகள் 24 ம் காணவில்லை என்றும் இந்த
இடங்களை கண்டுபிடித்து அளவிடு செய்து பழைய
நிரோடையை உருவாக்குவதற்கு வழிவகை செய்ய
கோரியது- தொடர்பாக.

பார்வை: திரு.பாலசுப்ரமணியன் என்பவரது விவசாயிகள்
குறைத்தீர்க்கும் நாள் மனு எண். 8269623,
நாள்: 28.06.2024

நாமக்கல் மாவட்டம் மோகனூர் வட்டம் வளையப்பட்டி கிராமம் என்பதுபட்டி .
அருள் ஆசிய கிராமங்களில் சிப்காட் தனியார் நிரோடைகள் 45 மற்றும் அரசு நிரோடைகள்
24 ம் காணவில்லை என்றும் இந்த இடங்களை கண்டுபிடித்து அளவிடு செய்து பழைய
நிரோடையை உருவாக்குவதற்கு வழிவகை செய்ய கோரி திரு.பாலசுப்ரமணியன் என்பவர்
விவசாயிகள் குறைத்தீர்க்கும் கூட்டத்தில் மனு அளித்துள்ளார். மனுவானது இத்துடன்
இணைத்து அனுப்பப்படுகிறது. மேற்படி பொருள் தொடர்பாக விசாரணை செய்தும் தலத்தணிக்கை
மேற்கொண்டும் வினாவில் அறிக்கை அனுப்பி வைக்குமாறு மோகனூர் வட்டாட்சியர்
கேட்டுக்கொள்ளப்படுகிறார்..

//உத்தரவுபட்டி//

ஓம்/-ரா.பார்த்திபன்,
வருவாய் கோட்டாட்சியர்
நாமக்கல்.

R. Srinivasan
நேர்முக உதவியாளர்

25/7/24.

பெறுநர்
வட்டாட்சியர்
மோகனூர்
நகல்:
திரு.கே.பாலசுப்ரமணியன்
பொது செயலாளர்
விவசாய முன்னேற்ற கழகம்
19-1 ராஜிகுமரிபாளையம் தெரு
மோகனூர் அஞ்சல்
மோகனூர் வட்டம்
நாமக்கல் மாவட்டம்

Office of the Revenue Divisional Commissioner,

Namakkal.

C.A. No. 3806/2022/A7 Dated 25.07.2024.

Memorandum

Subject : Sipcot - Namakkal District - Mohanur Circle, General Secretary of Agriculture Development Corporation, Mr. Balasubramanian requested that Sipcot private streams 45 and government streams 24 are missing in the villages of valaiyapatti village, N. Puduppatti Aroor and requested to locate and measure these places and make way for making the old stream-regarding.

Reference : Mr. Balasubramanian's Farmers' Grievance Redressal Petition No. 8269623, dated 28.06.2024

Mr. Balasubramanian has filed a petition in the Farmers' Grievance Redressal Meeting demanding that 45 Sipkot private water streams and 24 government water streams are missing in the villages of valaiyapatti, N.Puduppatti and Aroor, Mohanur Taluk, Namakkal District and that these places be located, measured and the old water stream be created. The petition is being sent herewith. The Mohanur Tahsildar is requested to conduct an investigation and conduct a site inspection regarding the above matter and submit a report as soon as possible.

Om/-Ra.Parthiban,
Revenue Divisional Officer,
Namakkal.

Sd.xxxx
Personal Assistant.

To:
The Tahsildar,
Mohanur

Copy:
Mr. K. Balasubramanian,
General Secretary,
Agriculture Development Corporation,
19-1 Rasikumaripalayam Street,
Mohanur Post Office,
Namakkal District.

Office of the Tasildar,
Mohanur.
U.M.F.G.R.P. 01/2025/A5
Dated. .02.2025

Memorandum

Subject : Farmers' Grievance Redressal Day Petition - Land acquisition for setting up a Chipkot Industrial Park in Vangapatti and N.Pudupatti villages of Mohanur taluk, Namakkal district -- Request to measure and mark 25 streams and 45 private streams within the Chipkot area and demand for stones – Reg,

Reference : 1. Petition filed by Mr. Sakthivel S/O Shanmugam and 23 other persons on the Farmers' Grievance Redressal Day held under the leadership of the Namakkal District Collector. Date: 31.01.2025 Petition Nos. : 10892159, 10892369, 10891329, 10892060, 10891908, 10892332, 10891795, 10891596, 10891554, 10892798, 10892747, 10891785, 10892106, 10892282, 10892384, 10892423, 10892413, 10896104, 10896024, 10895958.

2. Namakkal SIPCOT Separate District Revenue Officer's C.A.No.8/2024/SIPCOT(N.A)
Date:04.02.2025

In the letter seen in the view, the petitioner has been informed that the 25 streams and 45 private streams within the Sipcot area in the Vangapatti circle of Mohanur taluk of Namakkal district have been surveyed and a draft letter has been submitted to the Assistant Director of Survey, Namakkal District, requesting them to provide survey stones as there are currently no survey stones in Mohanur taluk. Therefore, the petitioner is informed that the survey will be conducted and the stones will be planted once the survey stones are available from the Assistant Director's office.

True copy

(Om.R.Mathiyazhagan)

Tahsildar, Mohanur.

Sd.xxx

For collector.

சர்வே எண் 649 ஸ்ரீ கஸ்தூரி ரங்கநாதர் மலை முதல் சர்வே எண் 128
தாய்மான் ஏரி வரை உள்ள நீரோடை பகுதிகள்

வ. எண்	புல எண்	உட்பிரிவு எண்	பரப்பளவு	நில வகை	நீளம் (மீட்டர்)	தற்காலிக நிலை
1.	649	-	42.32.0	மேய்ச்சல் தரை	-	மேய்ச்சல் தரை
2.	759	1	03.02.0	கரடு	30	நீரோடை
3.	759	2A	01.21.5	பட்டா	80	நீரோடை
4.	761	-	04.47.0	கரடு	400	நீரோடை
5.	762	1	01.51.0	மேய்ச்சல் தரை	400	நீரோடை
6.	714	-	02.49.5	கள்ளாங்குத்து	174	நீரோடை
7.	158	1	01.19.0	ஓடை	441	நீரோடை
8.	126	1	00.43.5	ஓடை	219	நீரோடை
9.	157	7	00.72.0	ஓடை	135	நீரோடை
10.	128	-	12.26.0	ஏரி	-	தாய்மான் ஏரி

TRANSLATION 60 A

Stream areas form S.No. 649 Sri Kasturi Ranganathar Hill to S.No. 128 Tharamani Lake

S.No.	S.No.	Sub division S.No.	Area	Land Type	Length in meters	Temporary Status
1.	649	-	42.32.0	Grass land	-	Grass land
2.	759	1	03.02.0	Karadu	30	Neru odai
3.	759	2A	01.21.5	Patta	80	Neru odai
4.	761	-	04.47.0	Karadu	400	Neru odai
5.	762	1	01.51.0	Grass land	400	Neru odai
6.	714	-	02.49.5	kallakuthu	174	Neru odai
7.	158	1	01.19.0	Odai	441	Neru odai
8.	126	1	00.43.5	Odai	219	Neru odai
9.	157	7	00.72.0	Odai	135	Neru odai
10.	128-	-	12.26.0	Odai	-	Thaiman Eri

மாவட்டம் : நாமக்கல்

வட்டம் : லோகனூர்

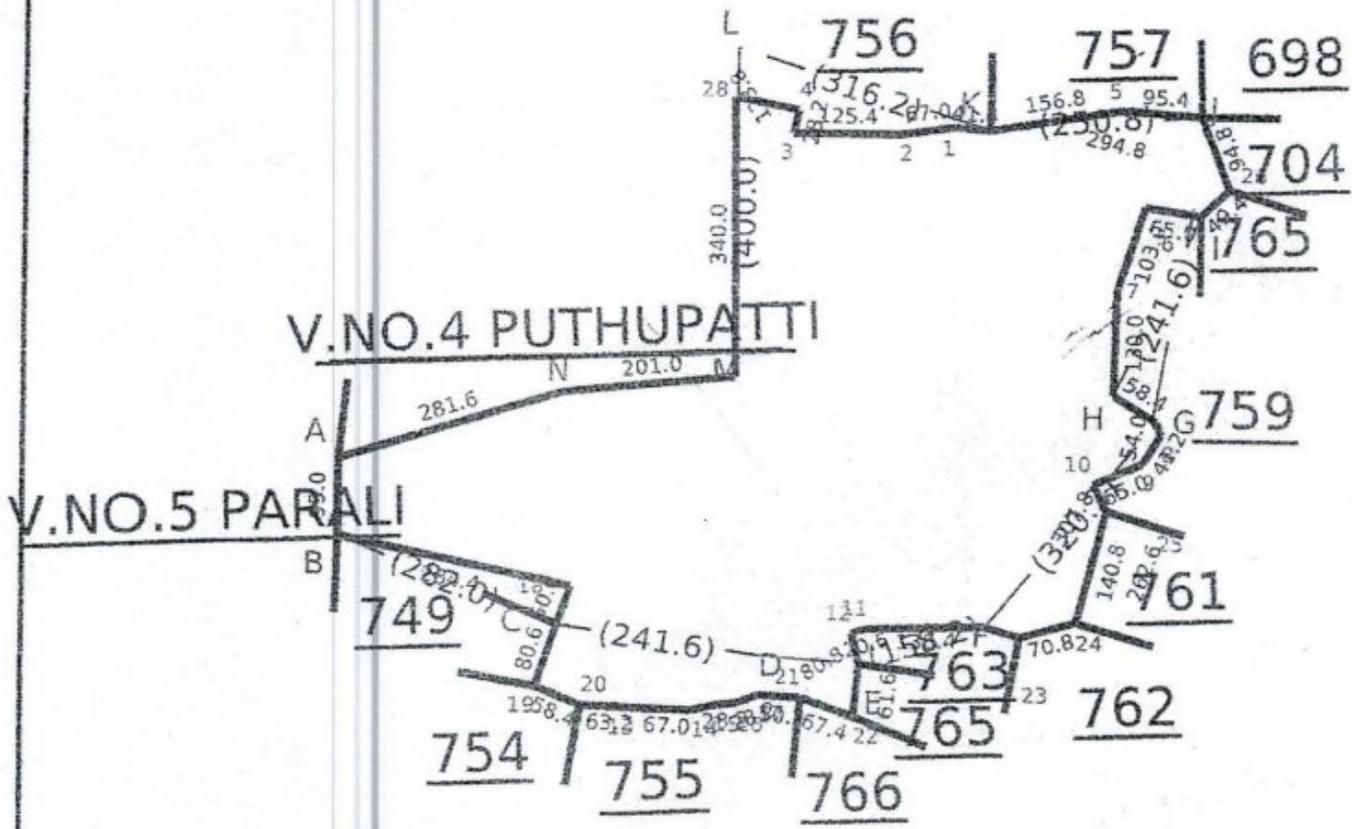
கிராமம் : வளையபட்டி [16]



புல எண் : 649

பரப்பளவு : எக்டர் 42 ஏர் 92.72

அளவு : 1 : 8995



Date of Issue: 20-06-2024 09:26:53

Signed By Tahsildar

Name of approver : thr_n

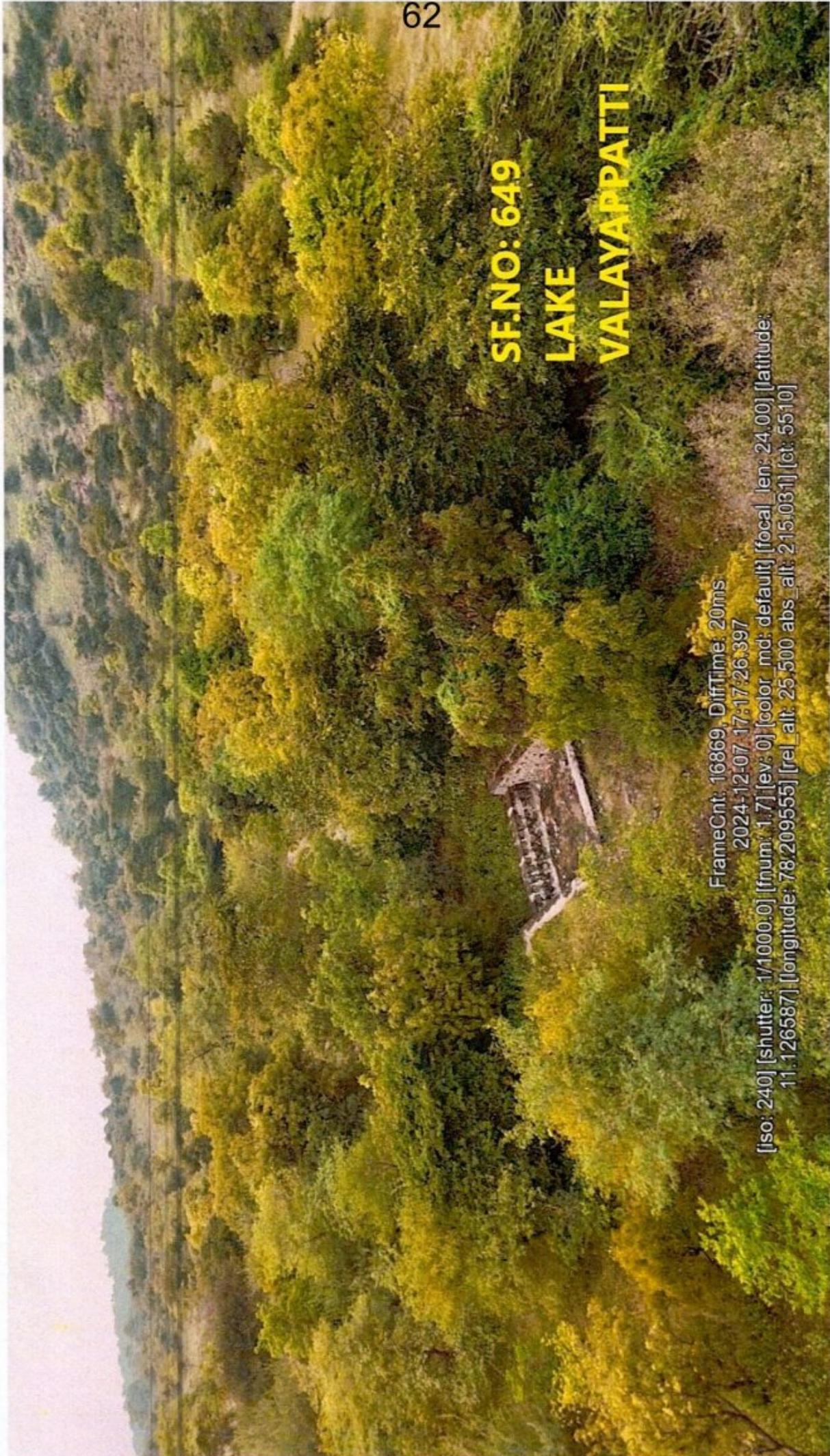
Date of Approval : 10-07-2018

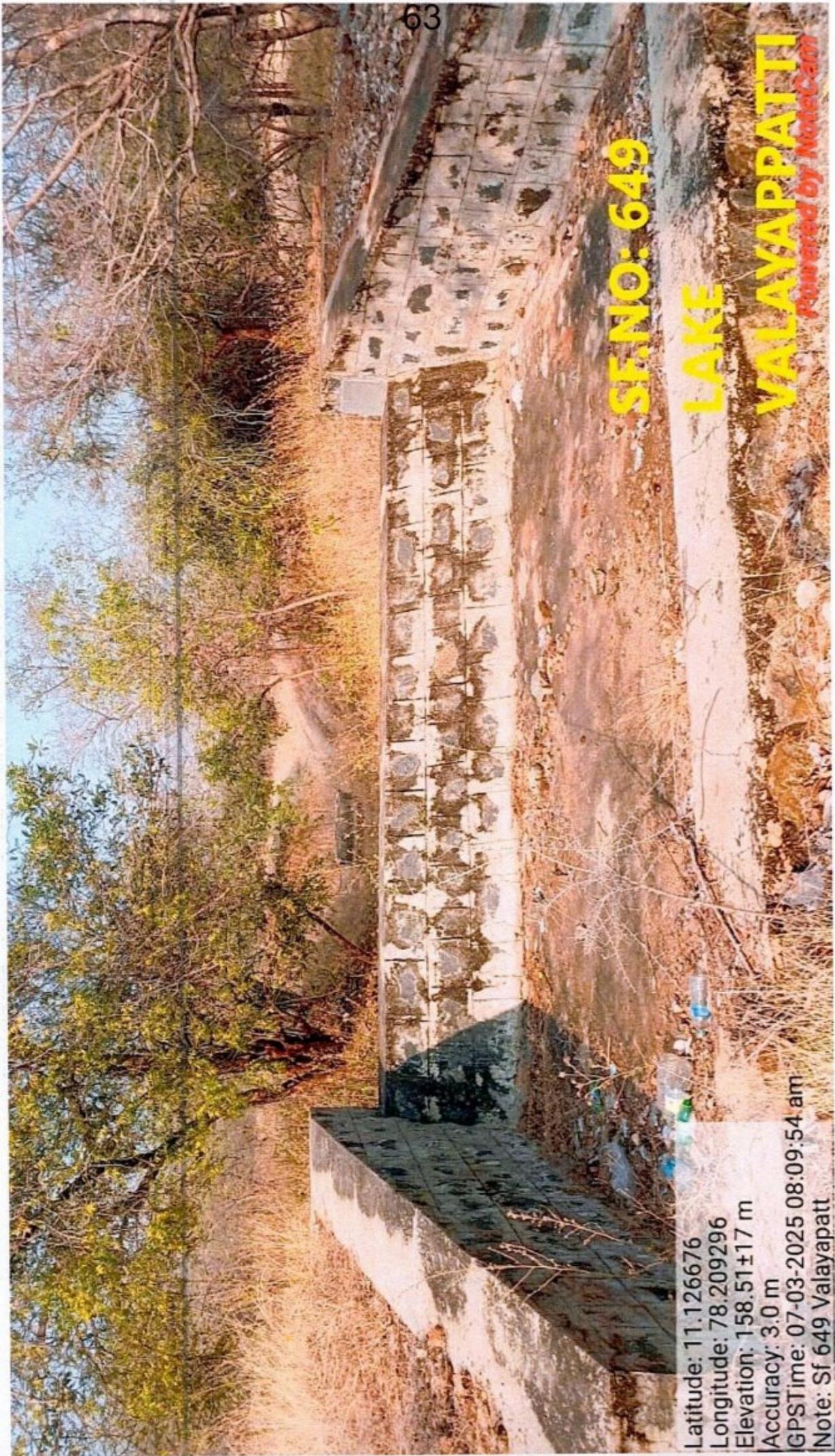


**SF.NO: 649
LAKE
VALAYAPPATTI**

FrameCnt: 16869, DiffTime: 20ms
2024-12-07 17:17:26.397

[iso: 240] [shutter: 1/1000:0] [fnum: 1.7] [ev: 0] [color_md: default] [focal_len: 24.00] [latitude: 11.126587] [longitude: 78.209555] [rel_alt: 25.500] [abs_alt: 215.031] [ct: 5510]





63

SF.NO: 649

LAKE

VALAYAPPATTI

Powered by Mapcam

Latitude: 11.126676
Longitude: 78.209296
Elevation: 158.51±17 m
Accuracy: 3.0 m
GPSTime: 07-03-2025 08:09:54 am
Note: Sf 649 Valayapatt

மாவட்டம் : நாமக்கல்

வட்டம் : மோகனூர்

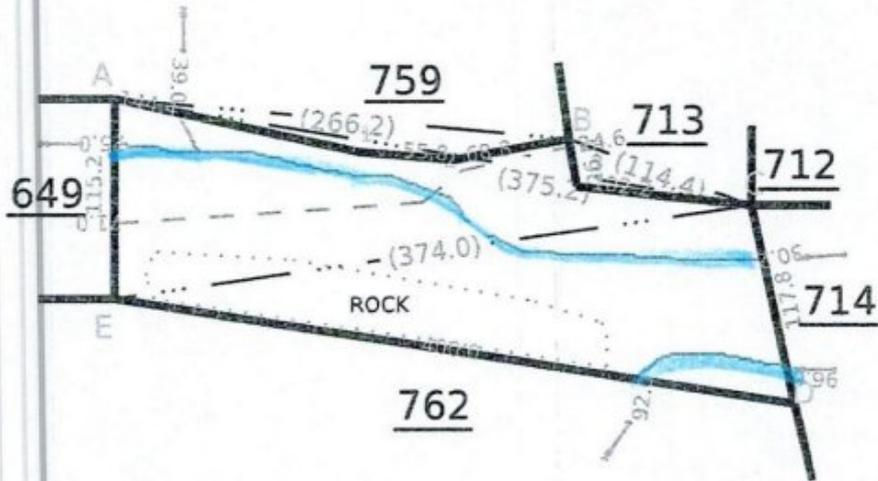
கிராமம் : வளையபட்டி [16]



புல எண் : 761

பரப்பளவு : எக்டர் 04 ஏர் 47.00

அளவு : 1 : 4343



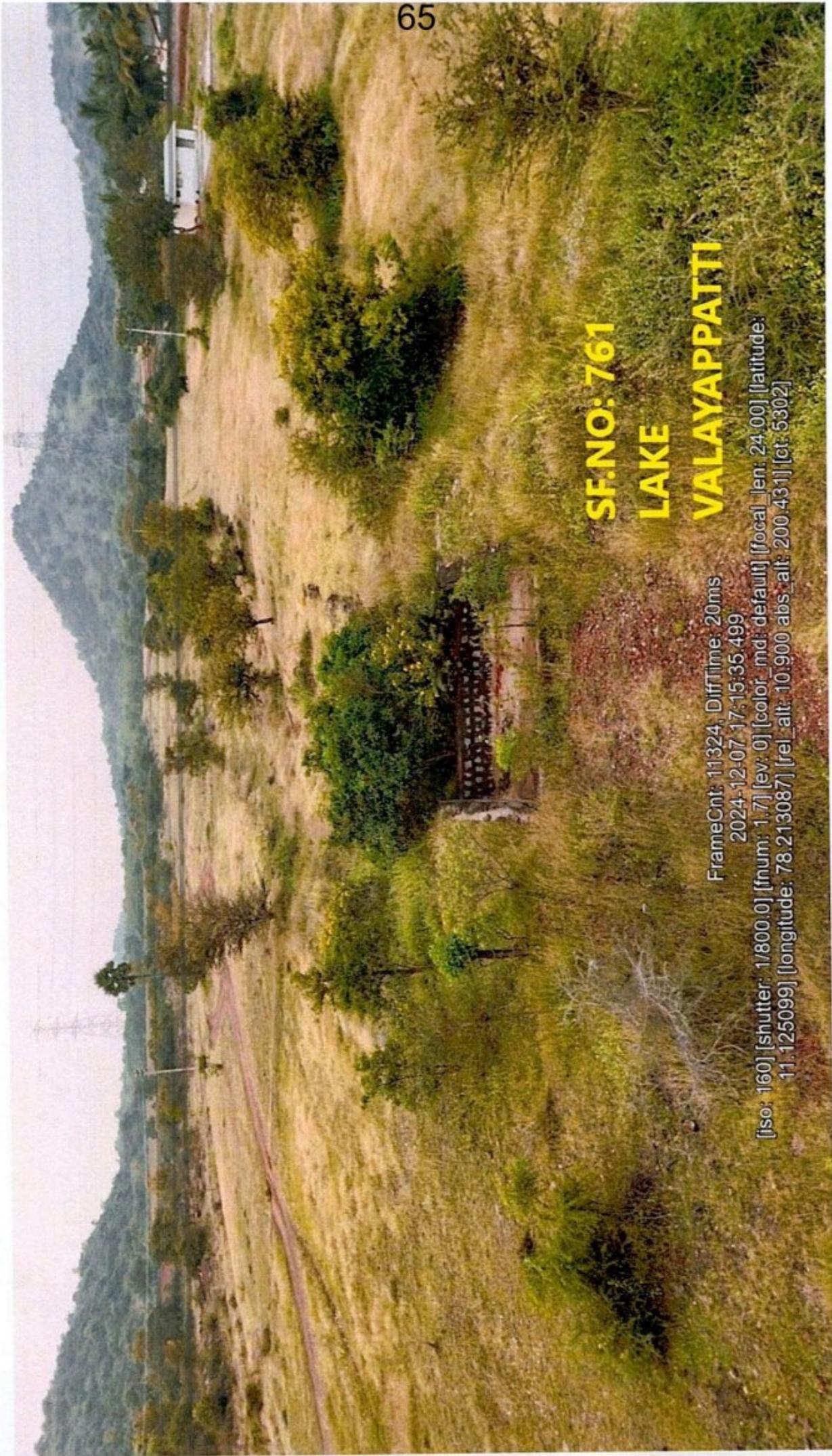
Date of Issue: 20-06-2024 09:00:49

Signed By Tahsildar

Name of approver : rago

Date of Approval : 29-08-2017

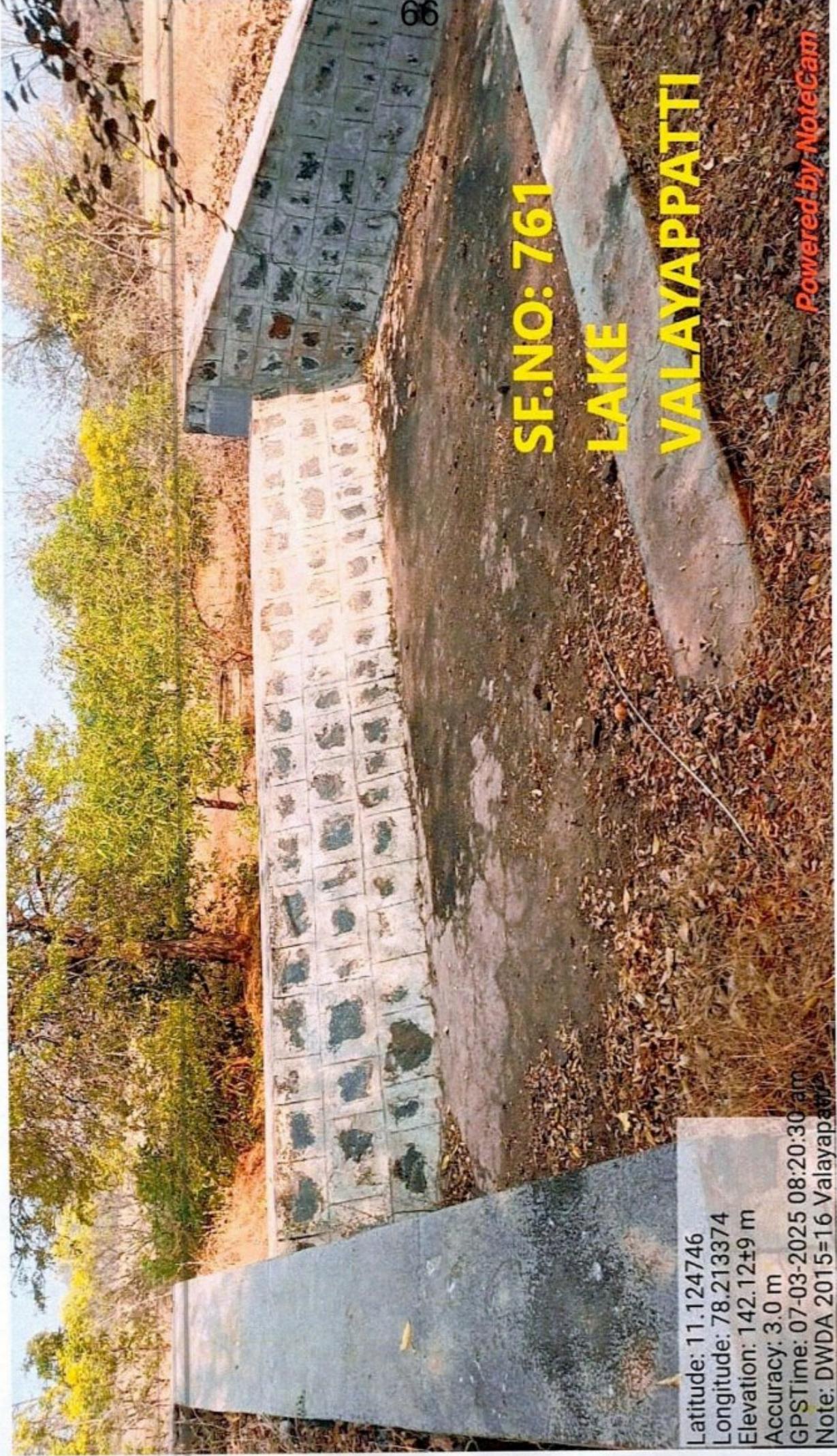




**SF.NO: 761
LAKE
VALAYAPPATTI**

FrameCnt: 11324, DiffTime: 20ms
2024-12-07 17:15:35.499

[iso: 160] [shutter: 1/800.0] [fnum: 1.7] [ev: 0] [color_md: default] [focal_len: 24.00] [latitude:
11.125099] [longitude: 78.213087] [rel_alt: 10.900 abs_alt: 200.431] [ct: 5302]



86

SF.NO: 761
LAKE
VALAYAPPATTI

Latitude: 11.124746
Longitude: 78.213374
Elevation: 142.12±9 m
Accuracy: 3.0 m
GPSTime: 07-03-2025 08:20:30 am
Note: DWDA 2015=16 Valayappa

Powered by NoteCam

**SF.NO: 761
LAKE
VALAYAPPATTI**

Powered by www.dwda.com

Latitude: 11.124551
Longitude: 78.213301
Elevation: 124.22±14 m
Accuracy: 3.5 m
GPSTime: 07-03-2025 08:17:20 am
Note: DWDA 2015=16 Valayapatt

மாவட்டம் : நாமக்கல்

வட்டம் : மோகனூர்

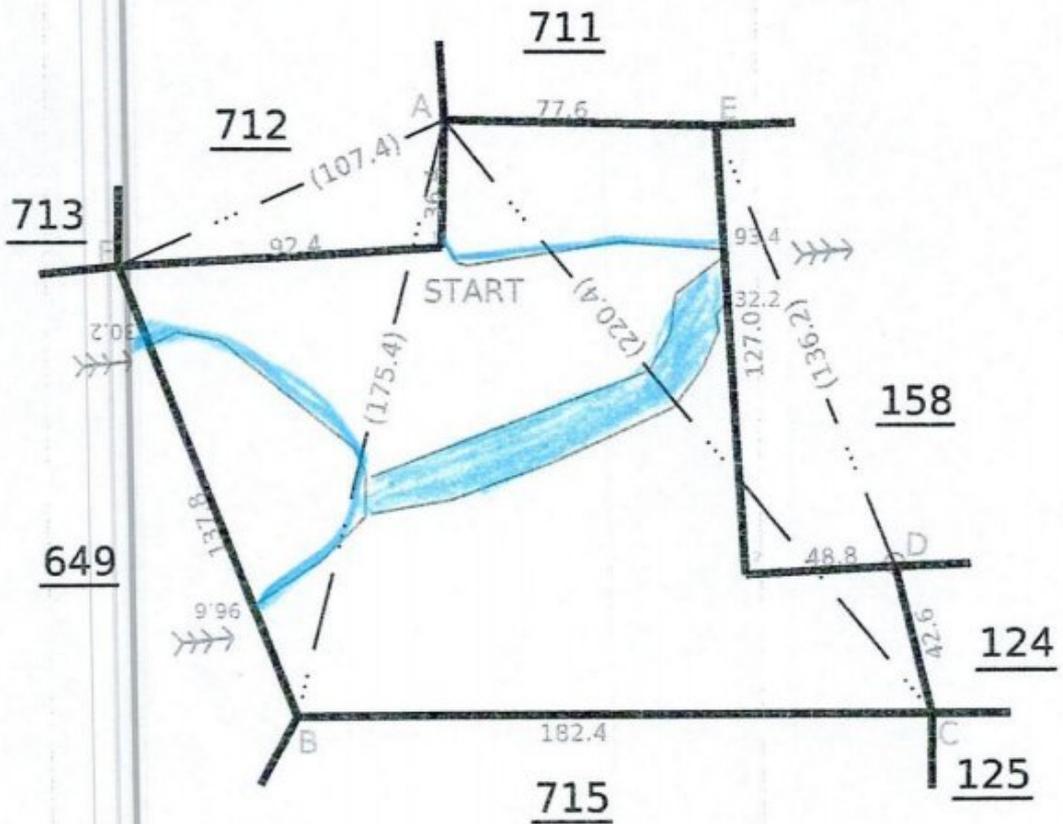
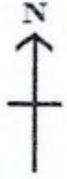
கிராமம் : வளையபட்டி [16]



புல எண் : 714

பரப்பளவு : எக்டர் 02 ஏர் 49.50

அளவு : 1 : 2137



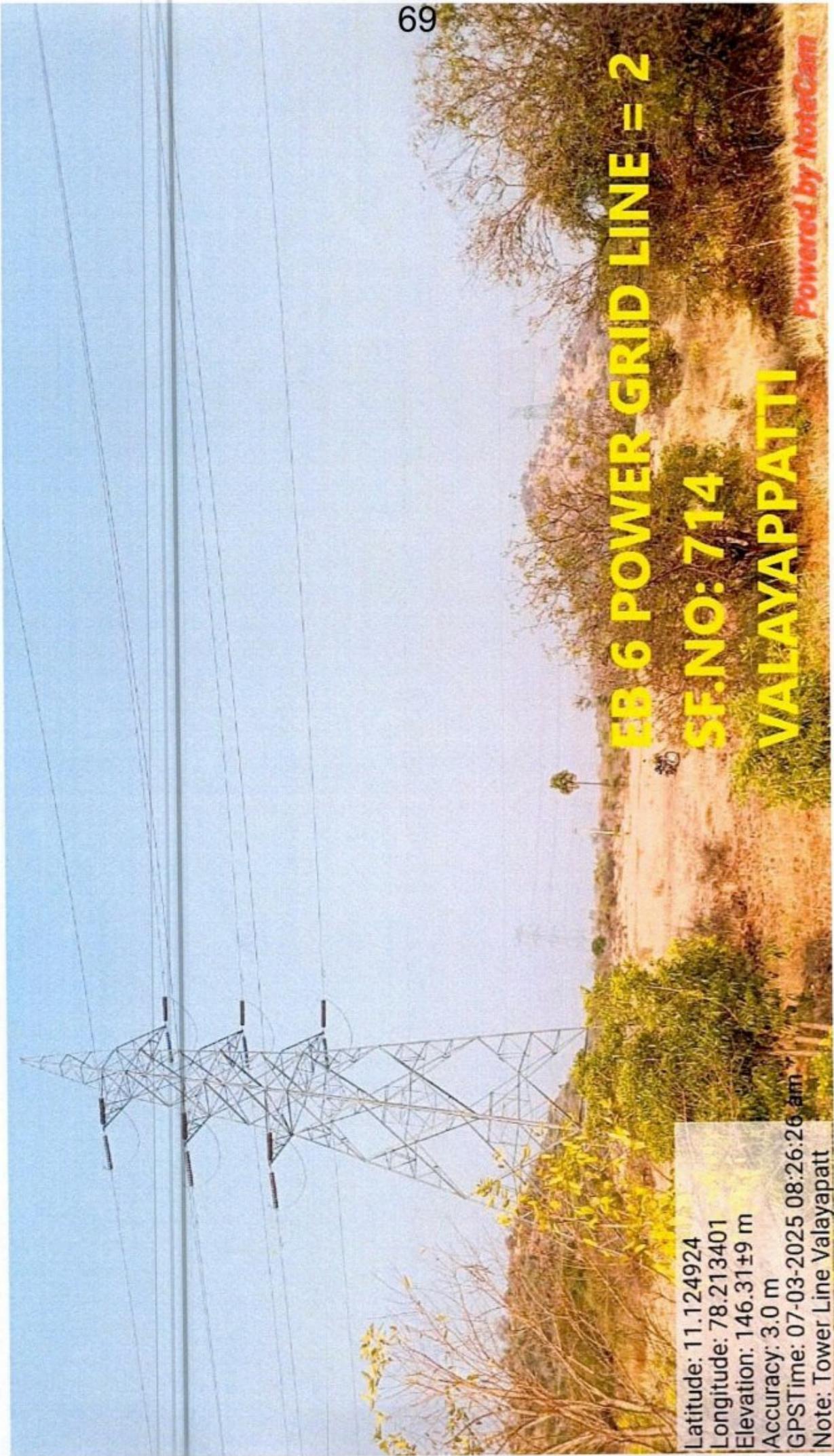
Signed By Tahsildar

Name of approver : rago

Date of Approval : 28-08-2017



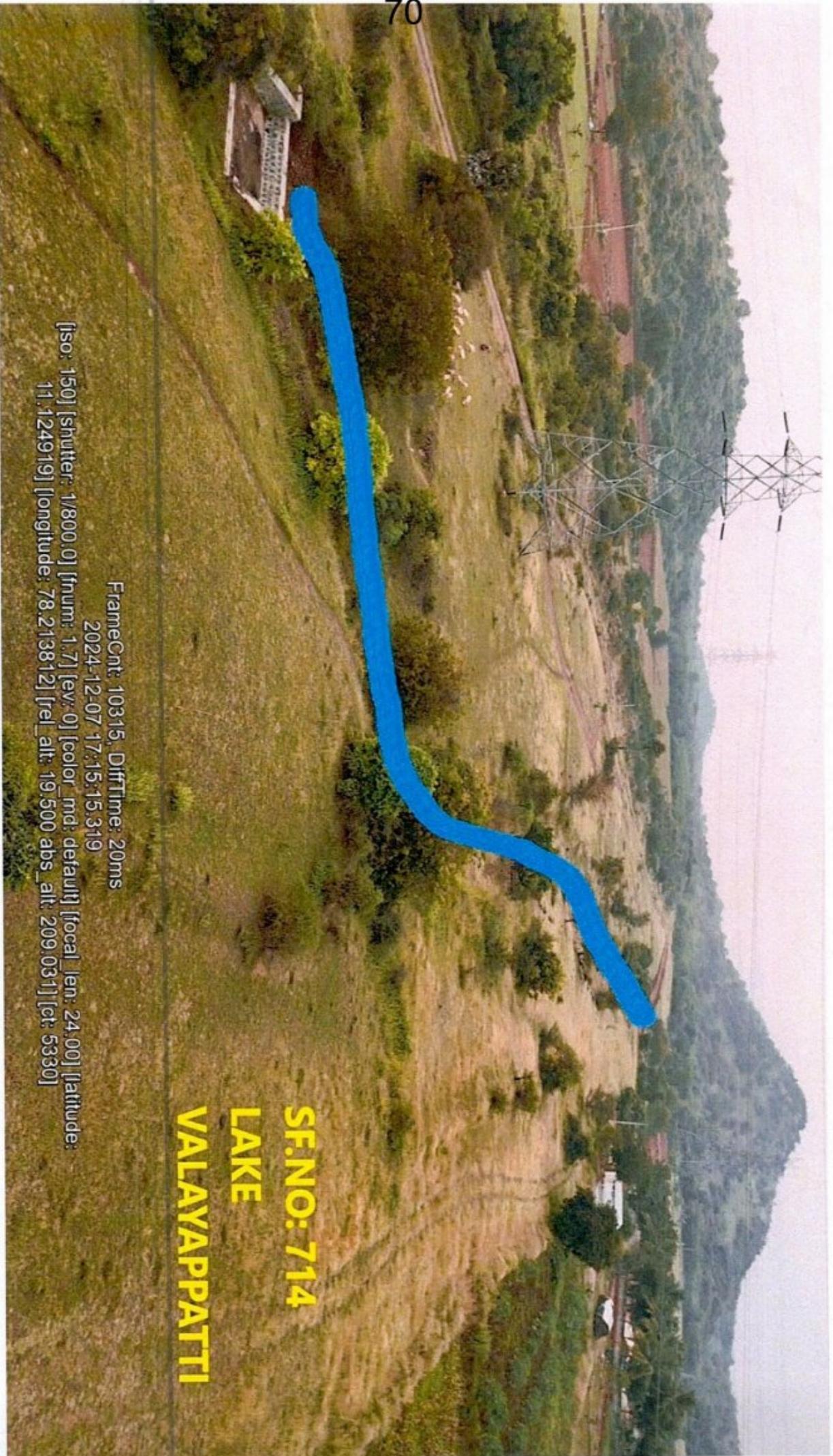
Date of Issue: 20-06-2024 09:01:58



Latitude: 11.124924
Longitude: 78.213401
Elevation: 146.31±9 m
Accuracy: 3.0 m
GPSTime: 07-03-2025 08:26:26 am
Note: Tower Line Valayapatt

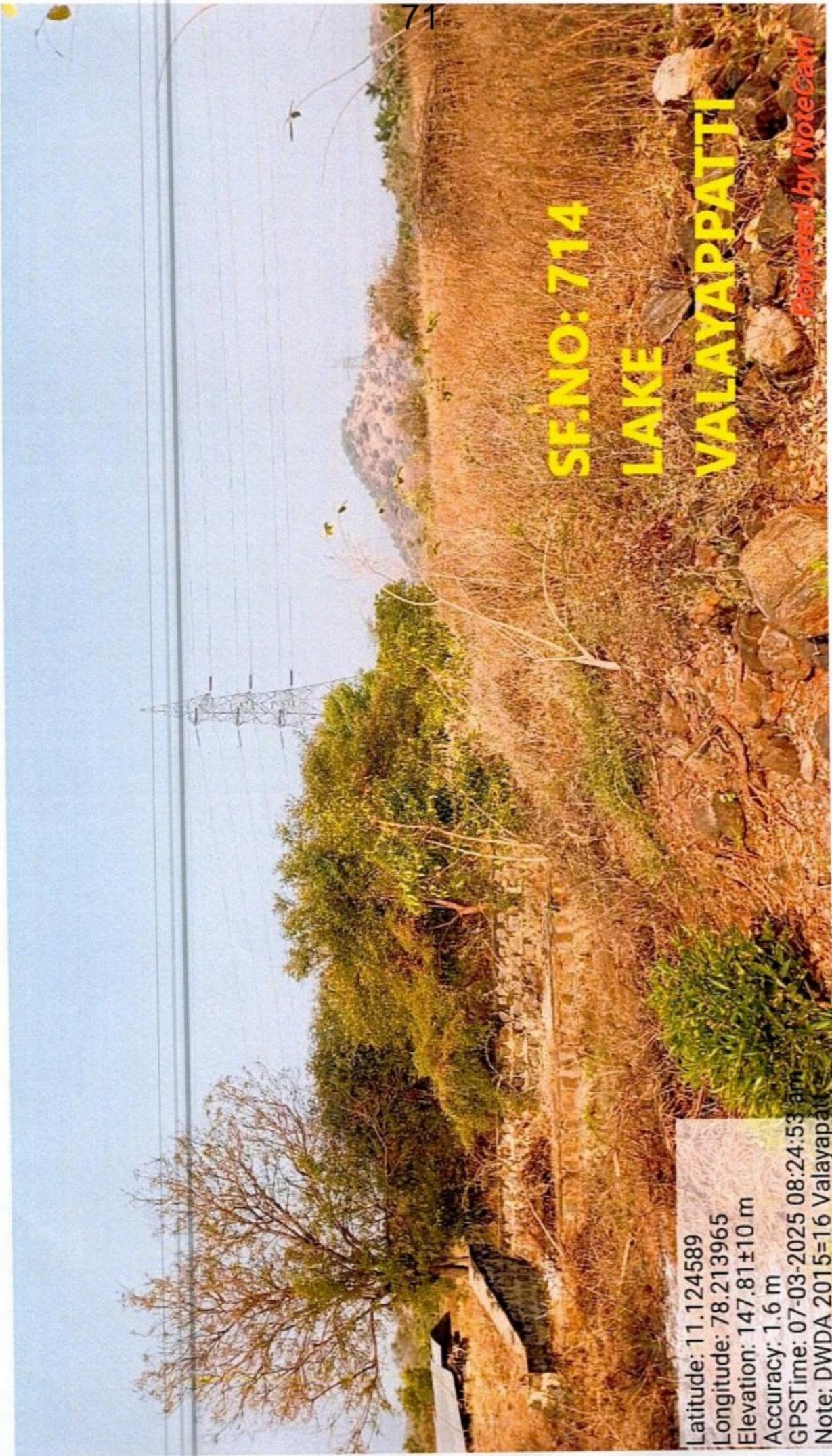
EB 6 POWER GRID LINE = 2
SF.NO: 714
VALAYAPPATTI

Powered by NoteCam



FrameCnt: 10315, DiffTime: 20ms
2024-12-07 17:15:15.319
[iso: 150] [shutter: 1/800,0] [fnum: 1.7] [ev: 0] [color_md: default] [focal_len: 24.00] [latitude:
11.124919] [longitude: 78.213812] [rel_alt: 19.500 abs_alt: 209.031] [cr: 5330]

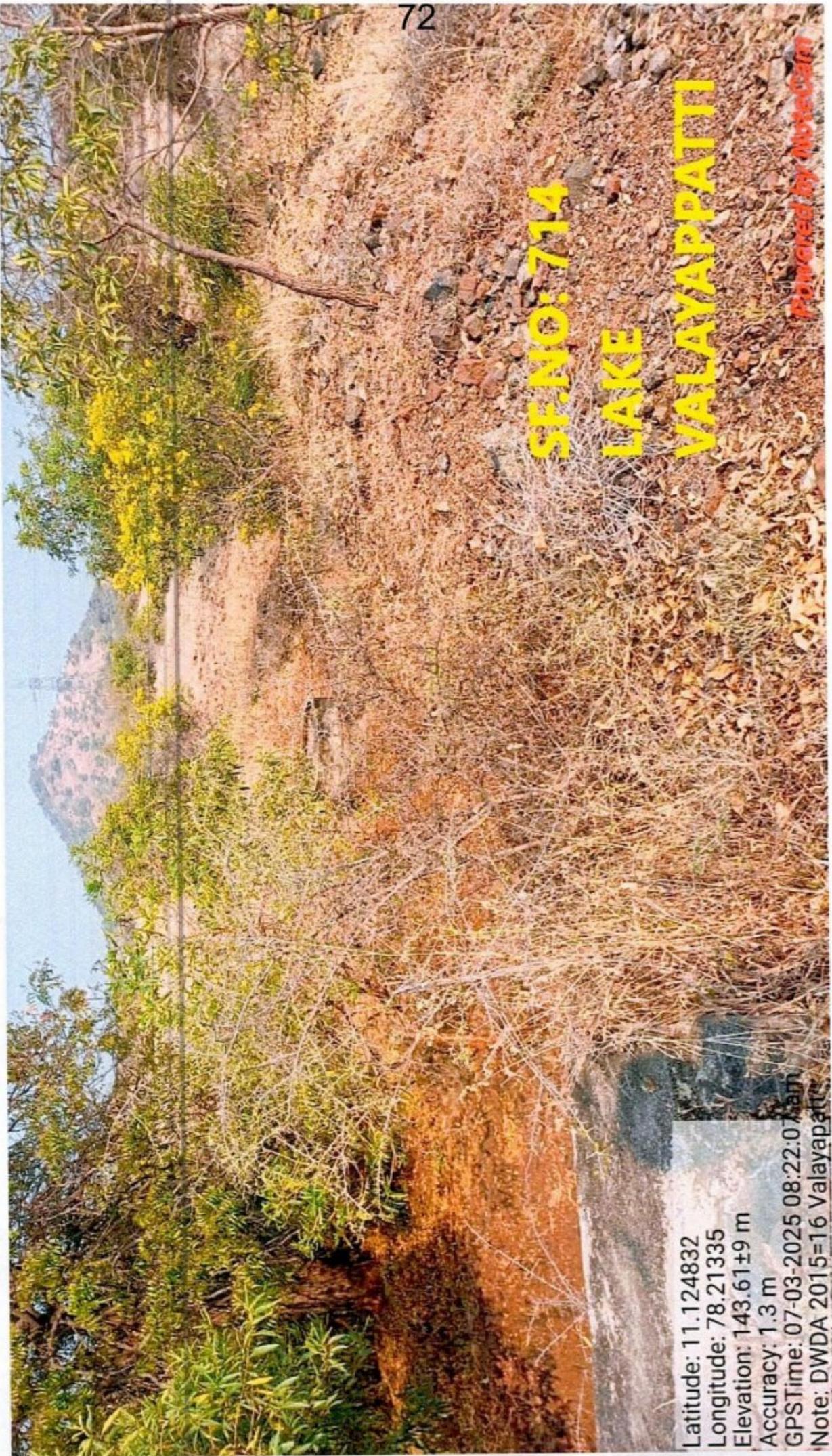
SF.NO: 714
LAKE
VALAYAPPATTI



**SF.NO: 714
LAKE
VALAYAPPATTI**

Latitude: 11.124589
Longitude: 78.213965
Elevation: 147.81±10 m
Accuracy: 1.6 m
GPSTime: 07-03-2025 08:24:53 am
Note: DWDA 2015=16 Valayappatti

Powered by NoteCam



**SF.NO: 714
LAKE
VALAYAPPATTI**

Powered by **mySocall**

Latitude: 11.124832
Longitude: 78.21335
Elevation: 143.61±9 m
Accuracy: 1.3 m
GPSTime: 07-03-2025 08:22:07 am
Note: DWDA 2015=16 Valayappatti

District : Namakkal

Taluk : Mohanur

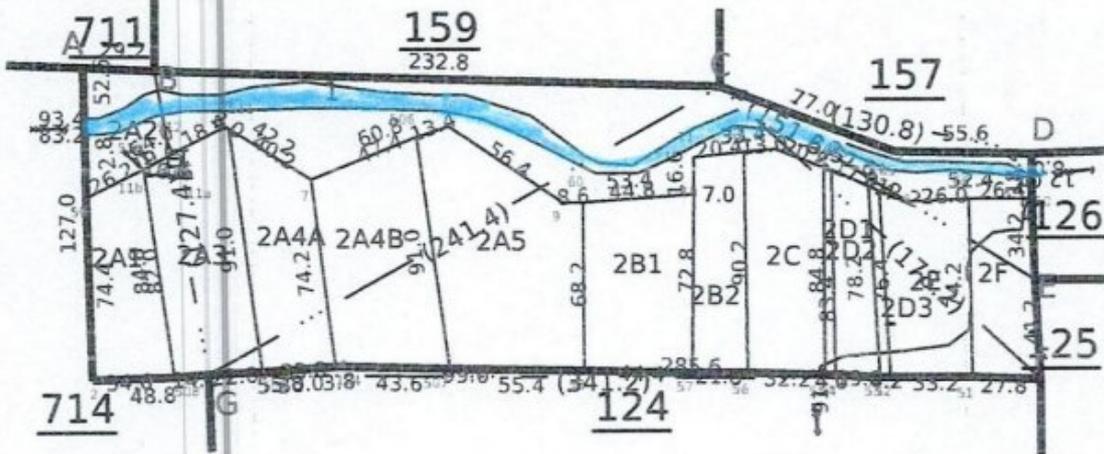
Village : Valayapatti [16]



Survey No : 158

Area : Hect 04 Ares 41.22

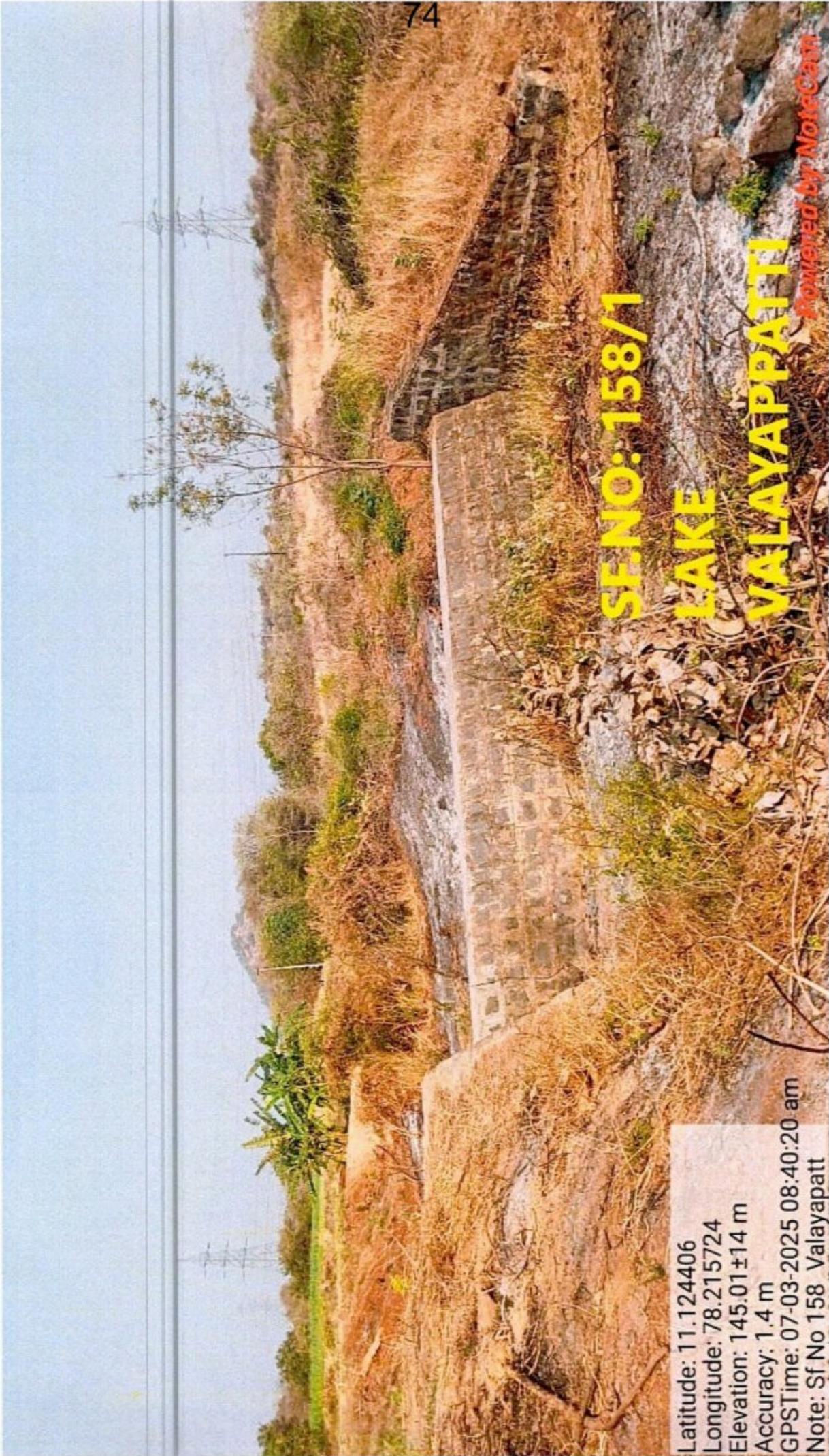
Scale : 1 : 3073



Date of Issue: 07-03-2025 17:37:53

Signed By Tahsildar
Name of approver : thr_r
Date of Approval : 14-08-2021

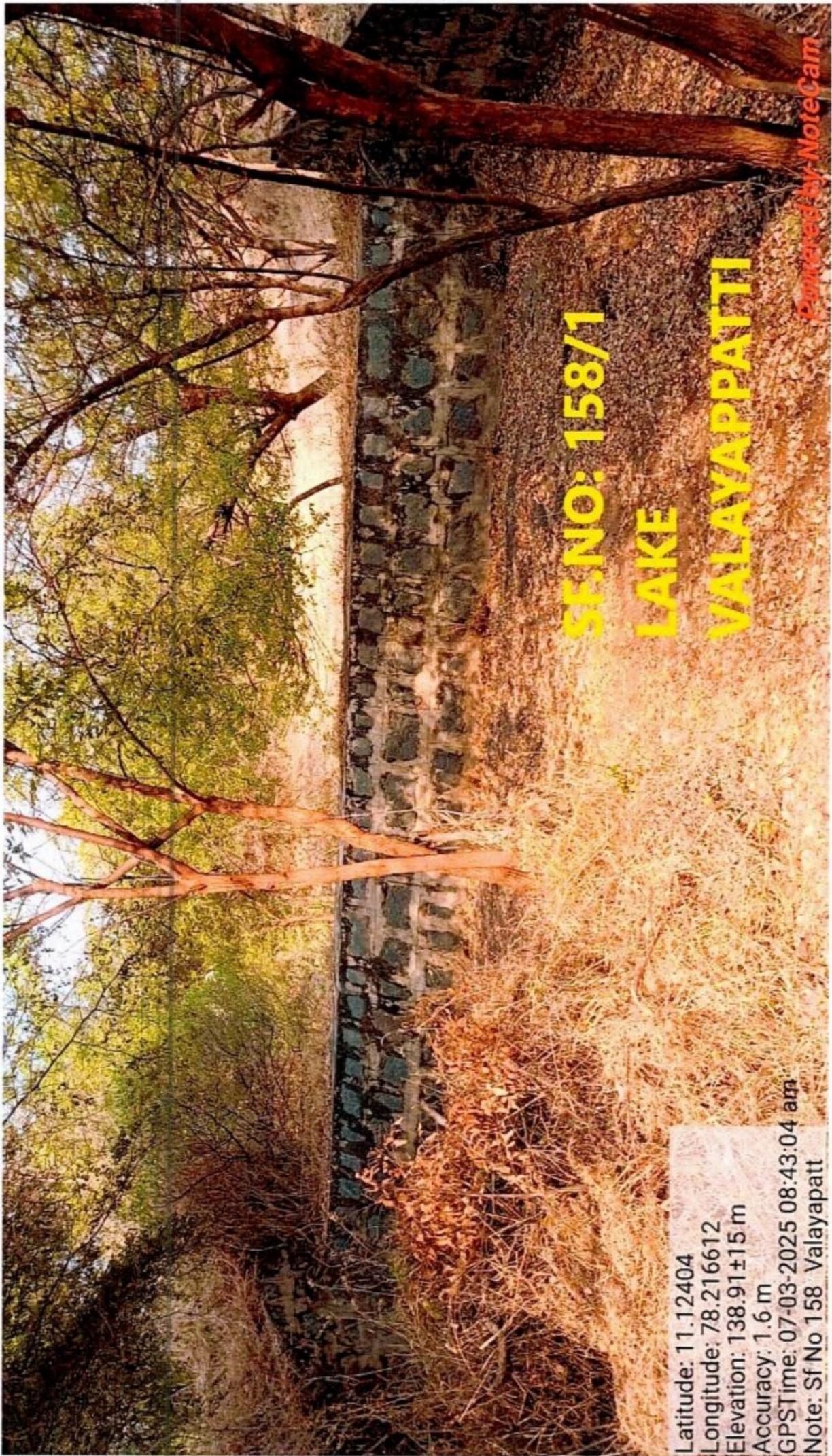




**SF.NO: 158/1
LAKE
VALAYAPPATTI**

Powered by NotCam

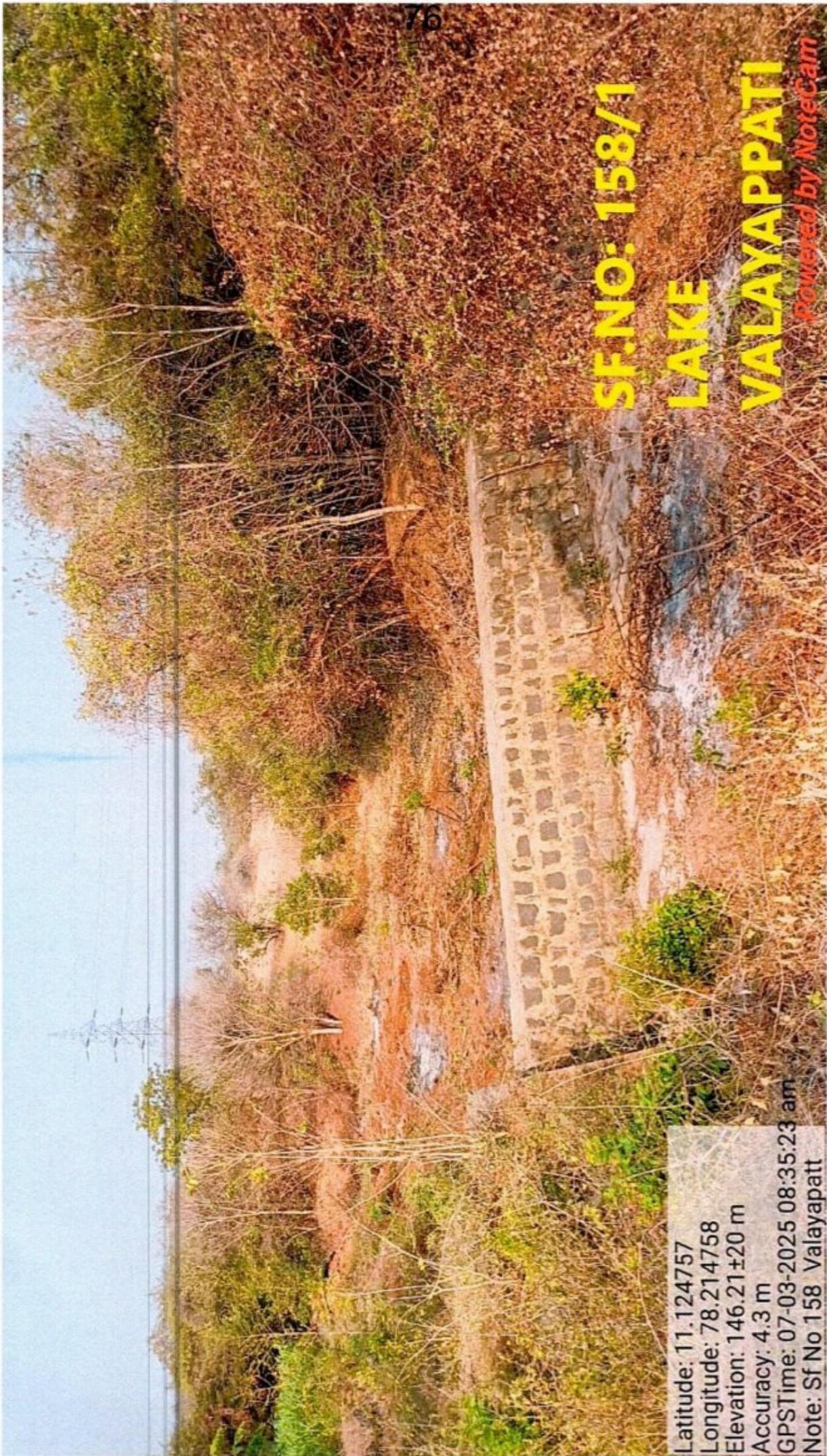
Latitude: 11.124406
Longitude: 78.215724
Elevation: 145.01±14 m
Accuracy: 1.4 m
GPSTime: 07-03-2025 08:40:20 am
Note: Sf No 158 Valayapatt



**SF.NO: 158/1
LAKE
VALAYAPPATTI**

Latitude: 11.12404
Longitude: 78.216612
Elevation: 138.91±15 m
Accuracy: 1.6 m
GPSTime: 07-03-2025 08:43:04 am
Note: Sf No 158 Valayapatt

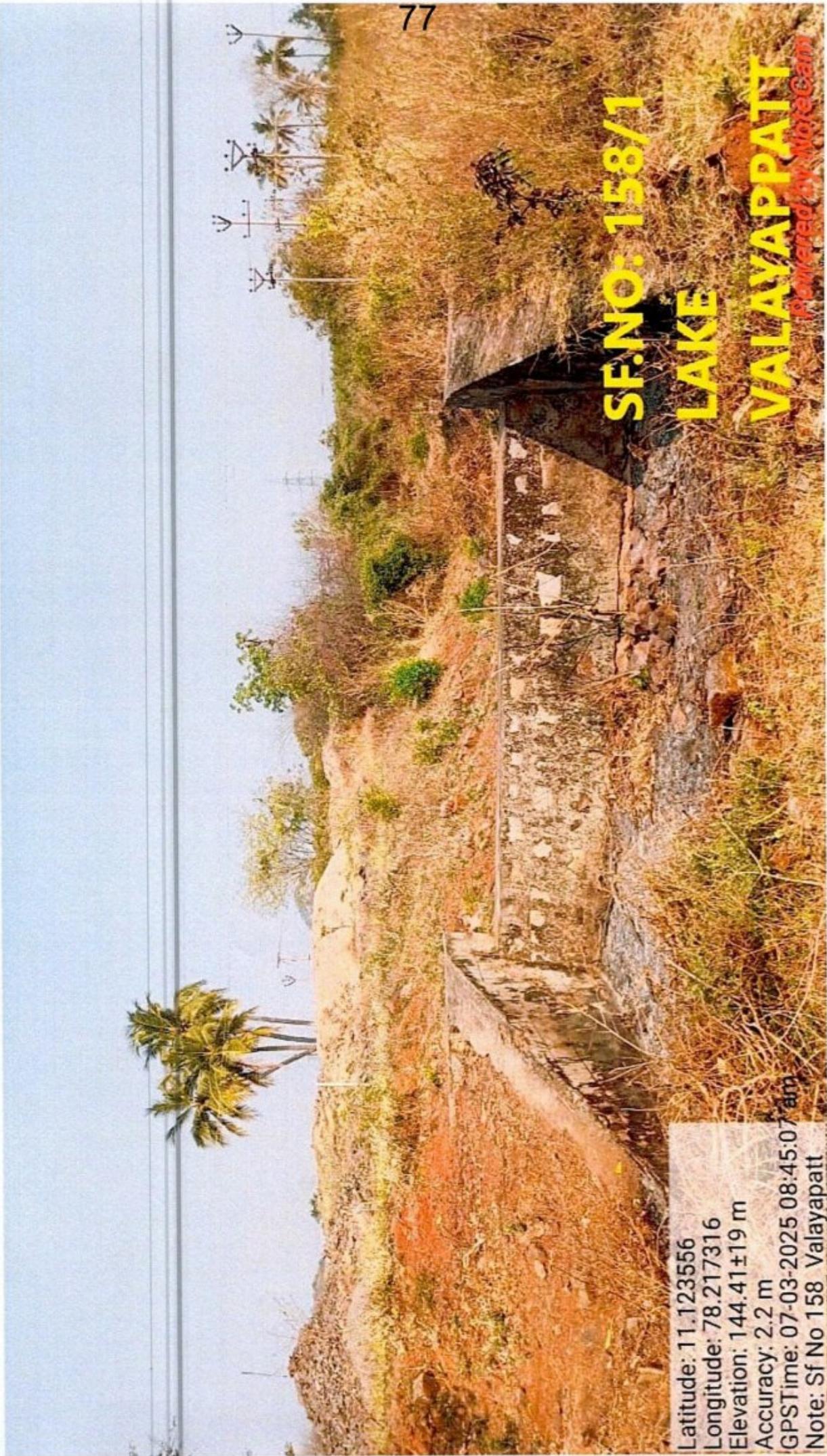
Powered by NoreCam



**SF.NO: 158/1
LAKE
VALAYAPPATI**

Powered by NoteCam

Latitude: 11.124757
Longitude: 78.214758
Elevation: 146.21 ±20 m
Accuracy: 4.3 m
GPSTime: 07-03-2025 08:35:23 am
Note: Sf No 158 Valayapatt



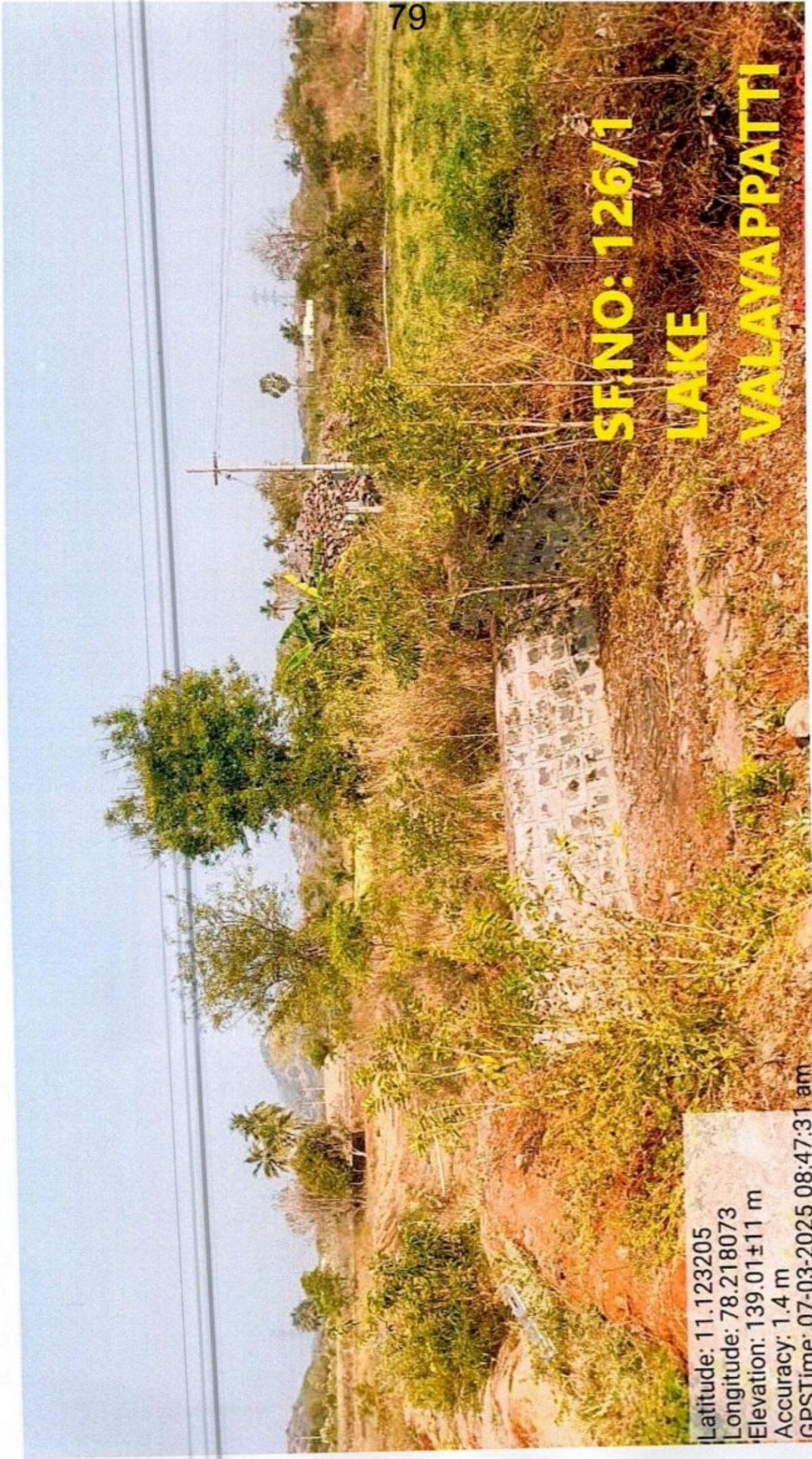
**SF.NO: 158/1
LAKE
VALAYAPPATT**

Powered by iWaterCam

Latitude: 11.123556
Longitude: 78.217316
Elevation: 144.41±19 m
Accuracy: 2.2 m
GPSTime: 07-03-2025 08:45:07 am
Note: Sf No 158 Valayapatt

**SF.NO: 126/1
LAKE
VALAYAPPATTI**

Latitude: 11.123205
Longitude: 78.218073
Elevation: 139.01±11 m
Accuracy: 1.4 m
GPSTime: 07-03-2025 08:47:31 am



மாவட்டம் : நாமக்கல்

வட்டம் : கோகனூர்

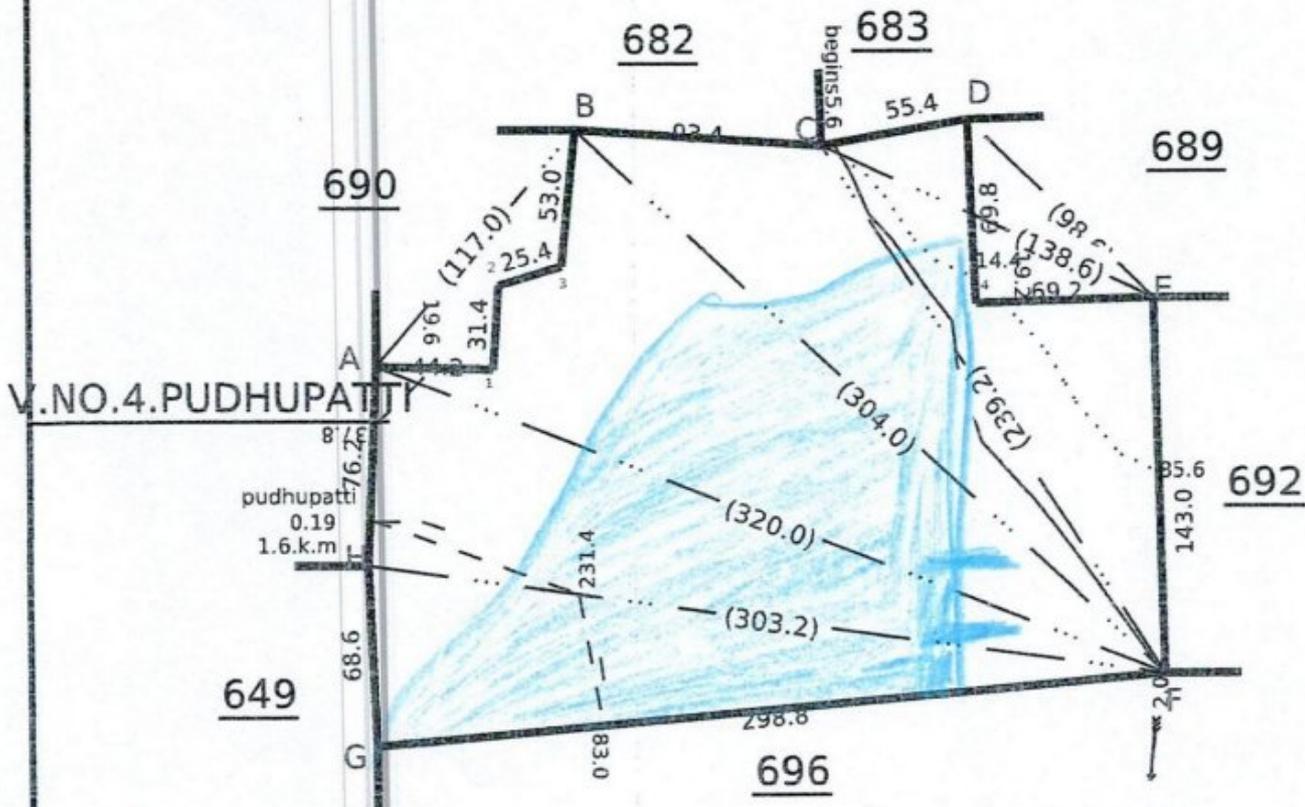
கிராமம் : வளையபட்டி [16]



புல எண் : 691

பரப்பளவு : எக்டர் 05 ஏர் 49.00

அளவு : 1 : 2820



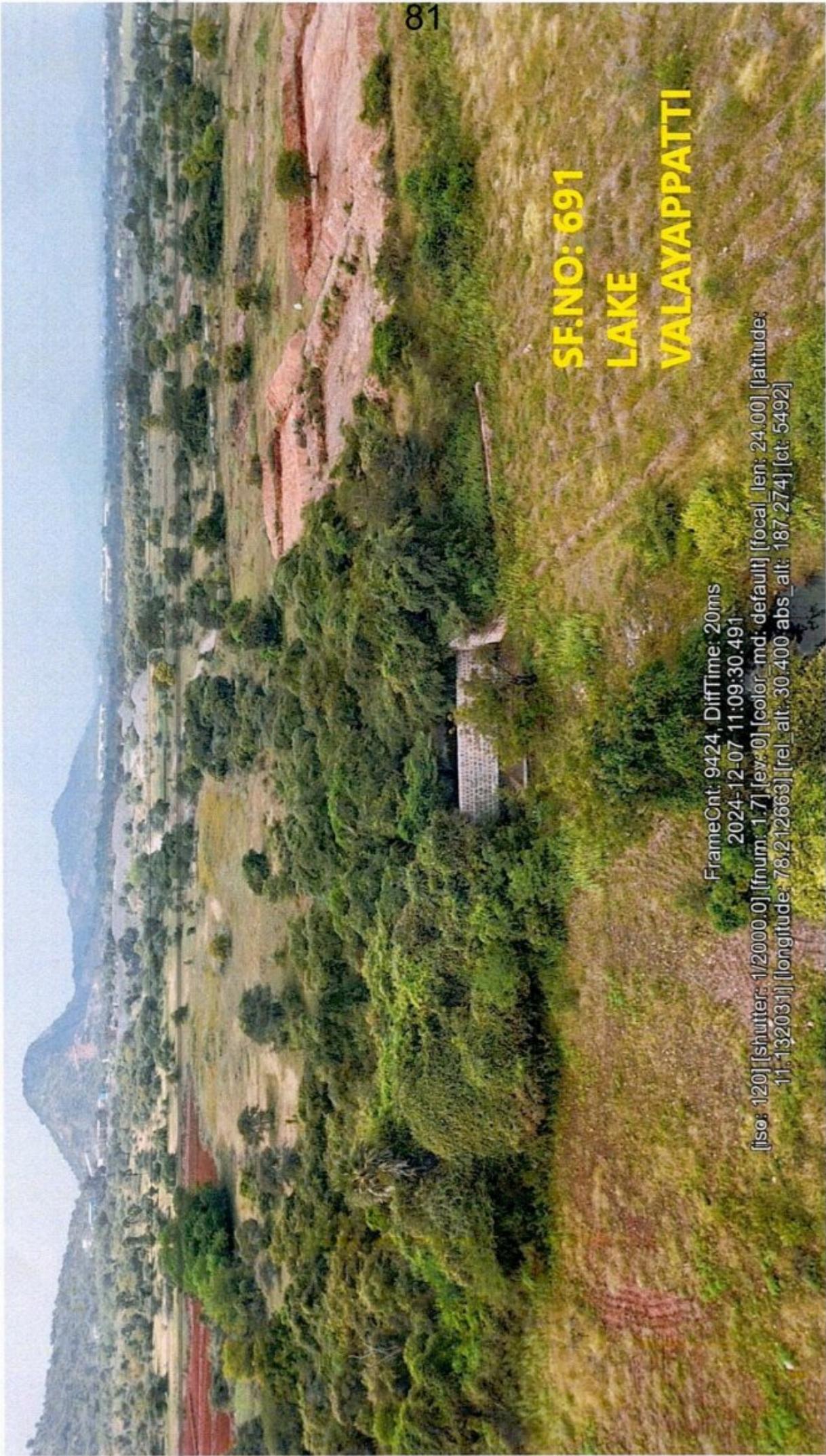
Date of Issue: 20-06-2024 09:23:09

Signed By Tahsildar

Name of approver : rago

Date of Approval : 28-08-2017





**SF.NO: 691
LAKE
VALAYAPPATTI**

FrameCnt: 9424, DiffTime: 20ms
2024-12-07 11:09:30.491
[iso: 120] [shutter: 1/2000.0] [fnum: 1.7] [ev: 0] [color_md: default] [focal_len: 24.00] [latitude:
11.132031] [longitude: 78.212663] [rel_alt: 30.400] [abs_alt: 187.274] [ct: 5492]

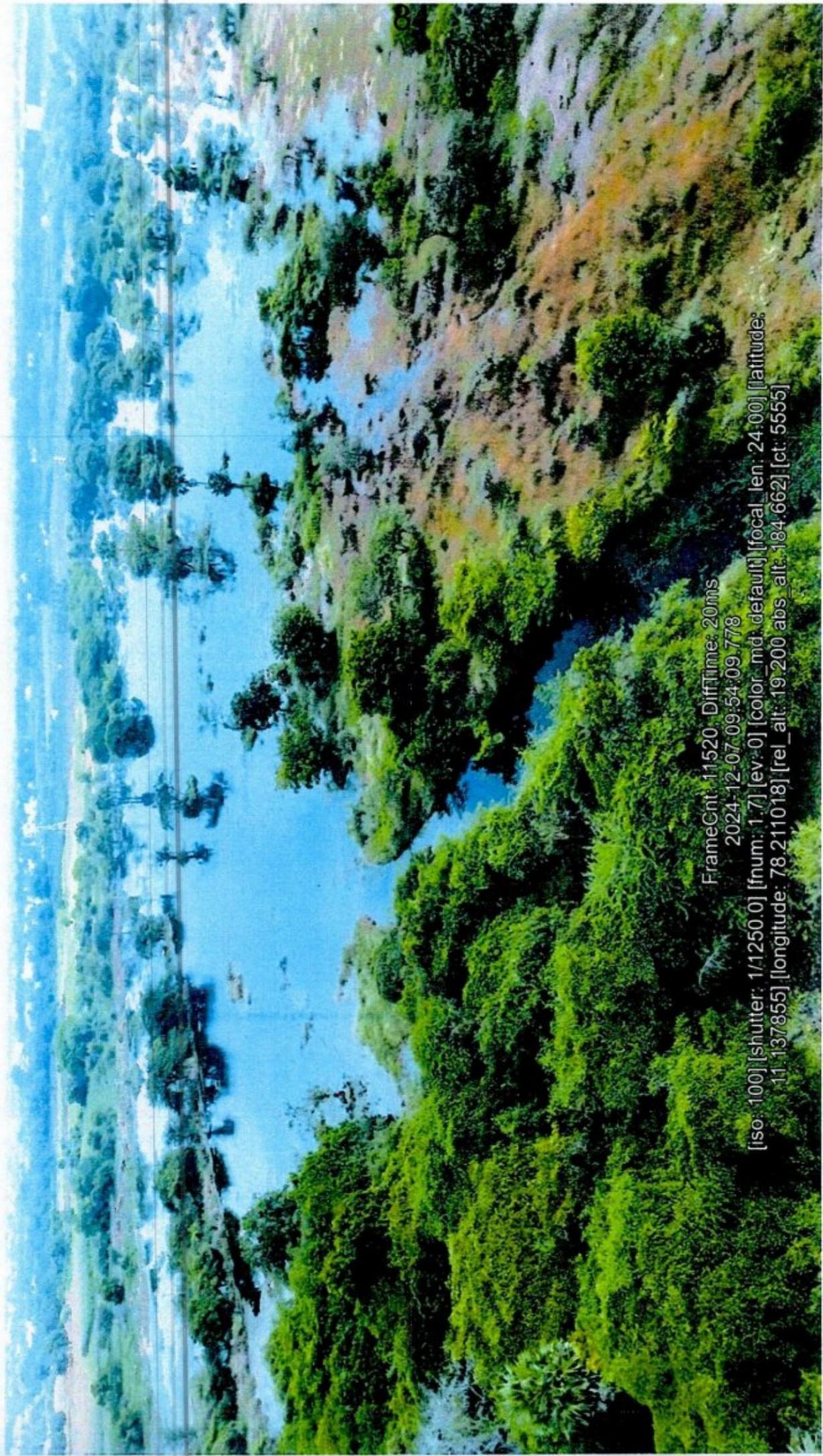
சிப்காட் தொழிற்பூங்காவிற்கான
கூட்டு வரைபடம்



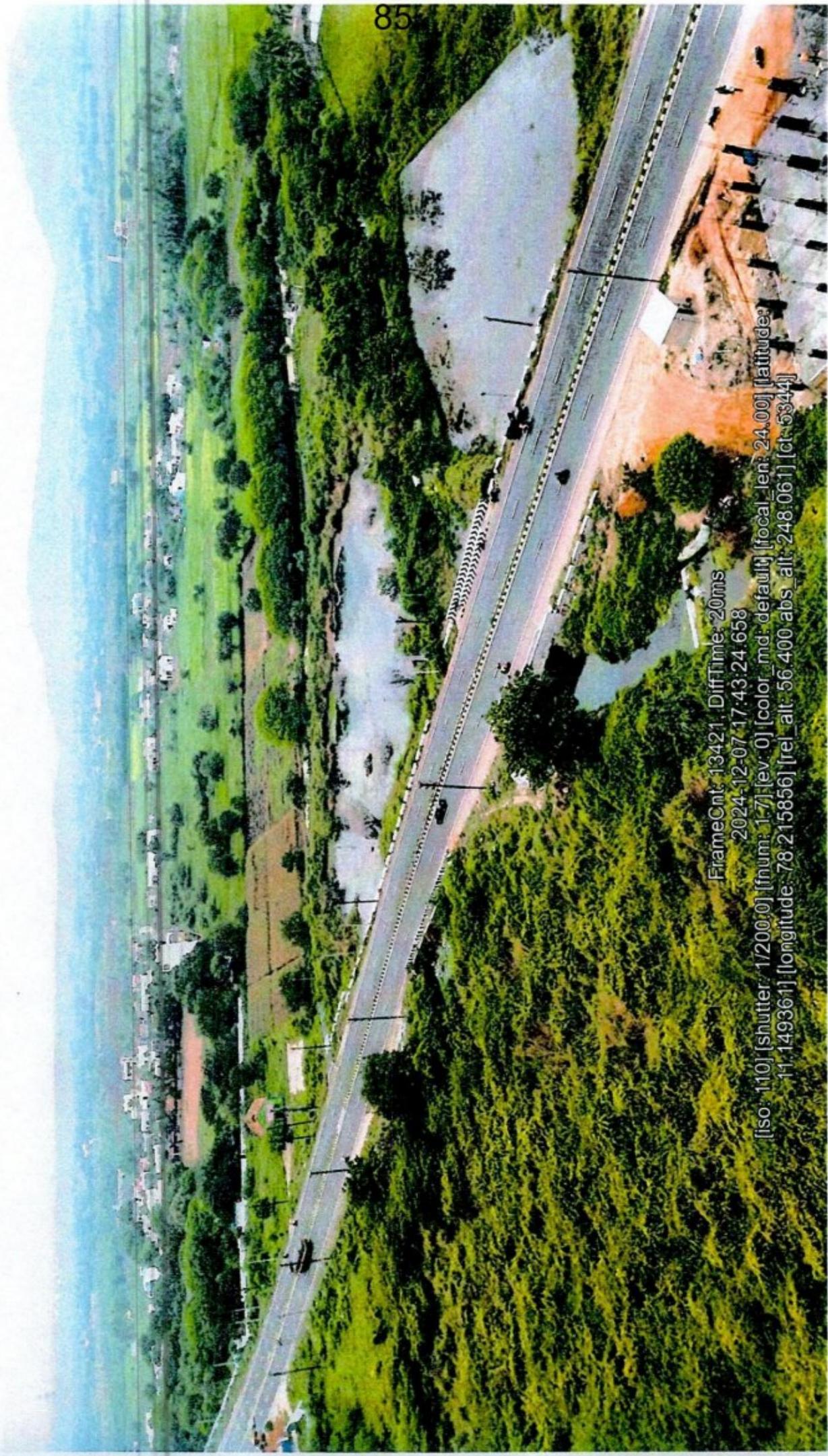
കേരള ഭൂമി സൂചിപ്പിക്കൽ
കമ്മീഷൻ

കേരള ഭൂമി സൂചിപ്പിക്കൽ കമ്മീഷൻ, തൃശ്ശൂർ
പട്ടണത്തിൽ, കേരളം

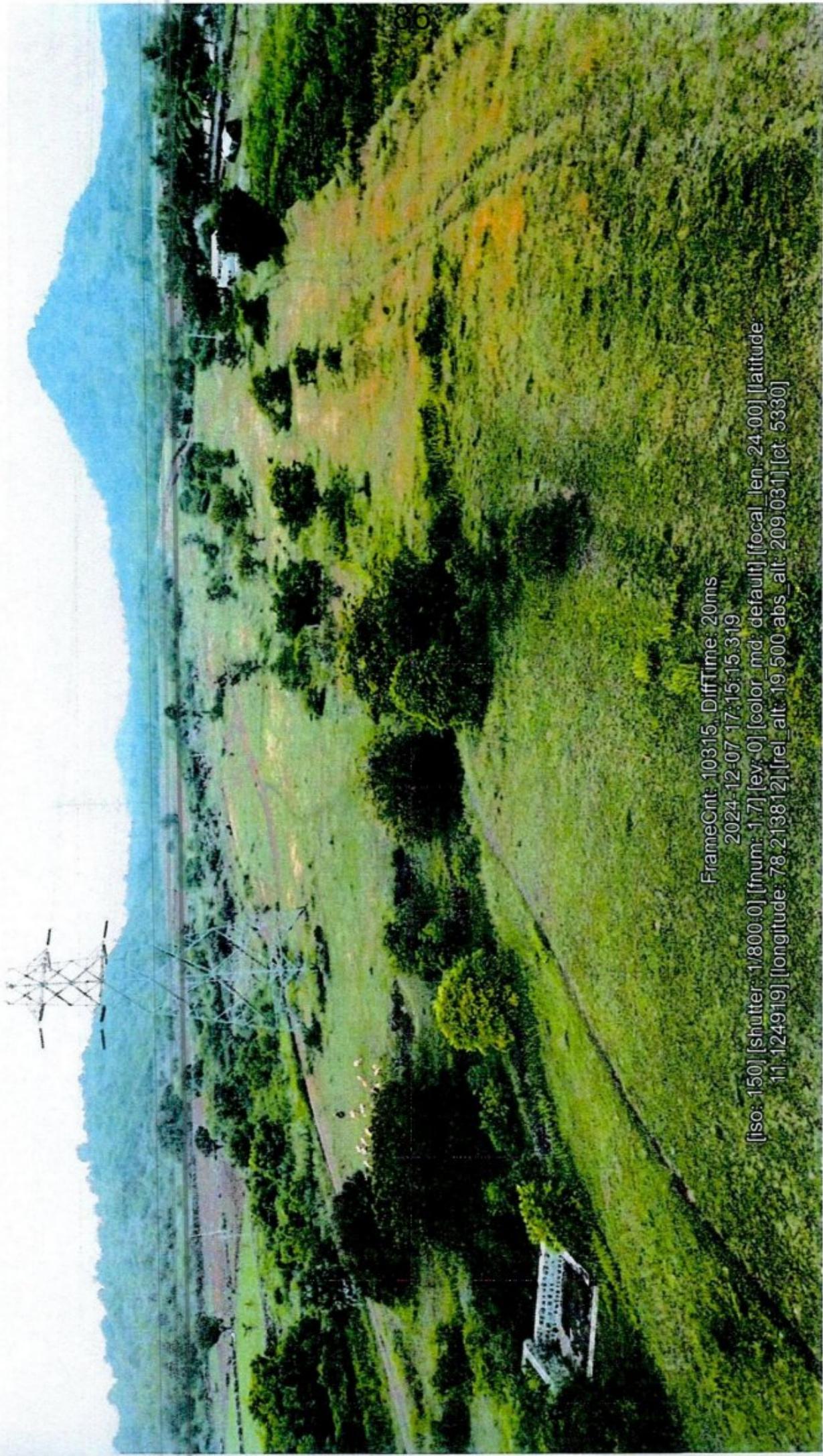




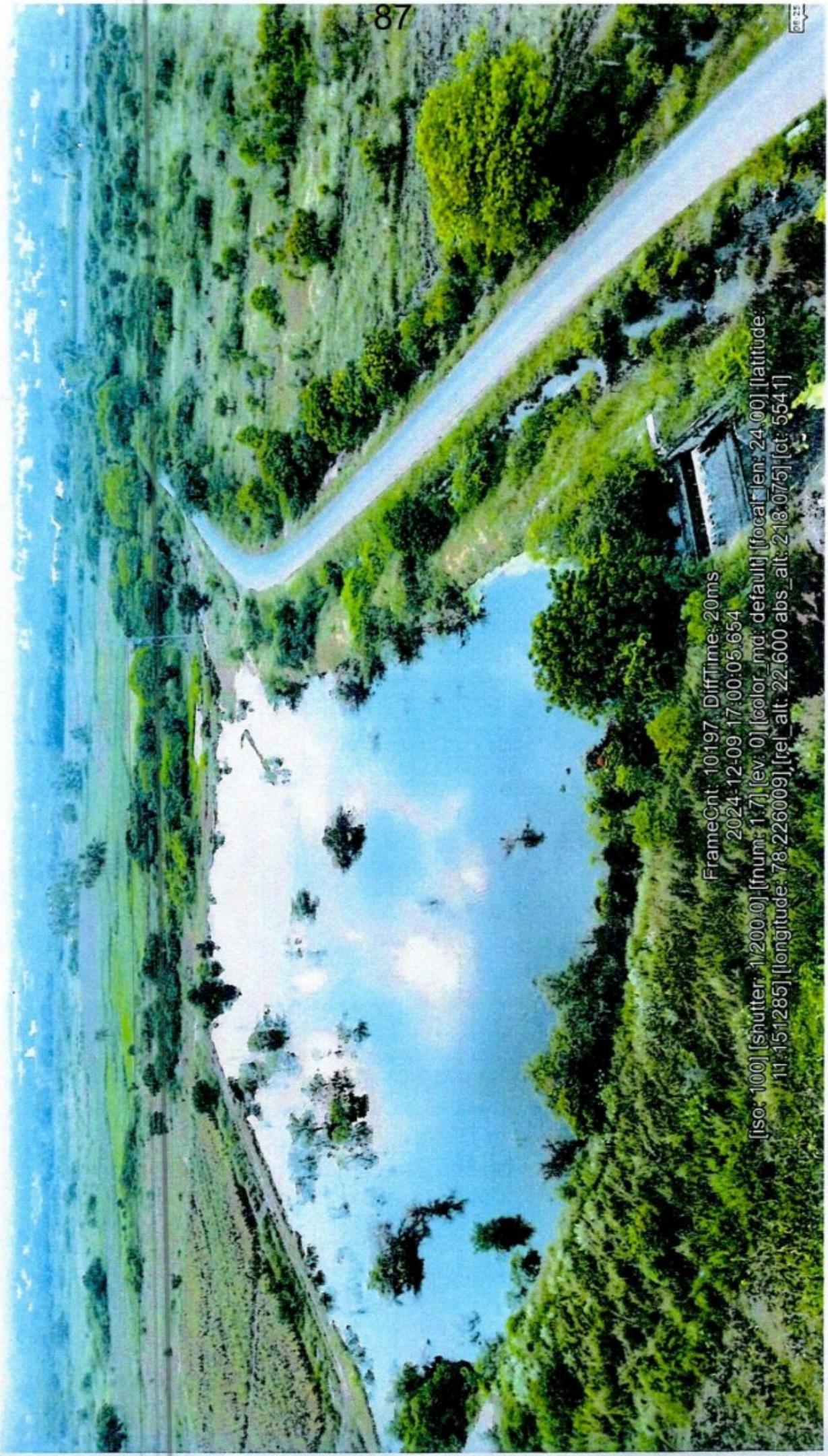
FrameCnt: 11520, DiffTime: 20ms
2024-12-07 09:54:09.778
[iso: 100][shutter: 1/1250.0] [fnum: 1.7][ev: 0] [color_md: default][focal_len: 24.00] [latitude:
11.137855] [longitude: 78.211018][rel_alt: 19.200 abs_alt: 184.662] [ct: 5555]



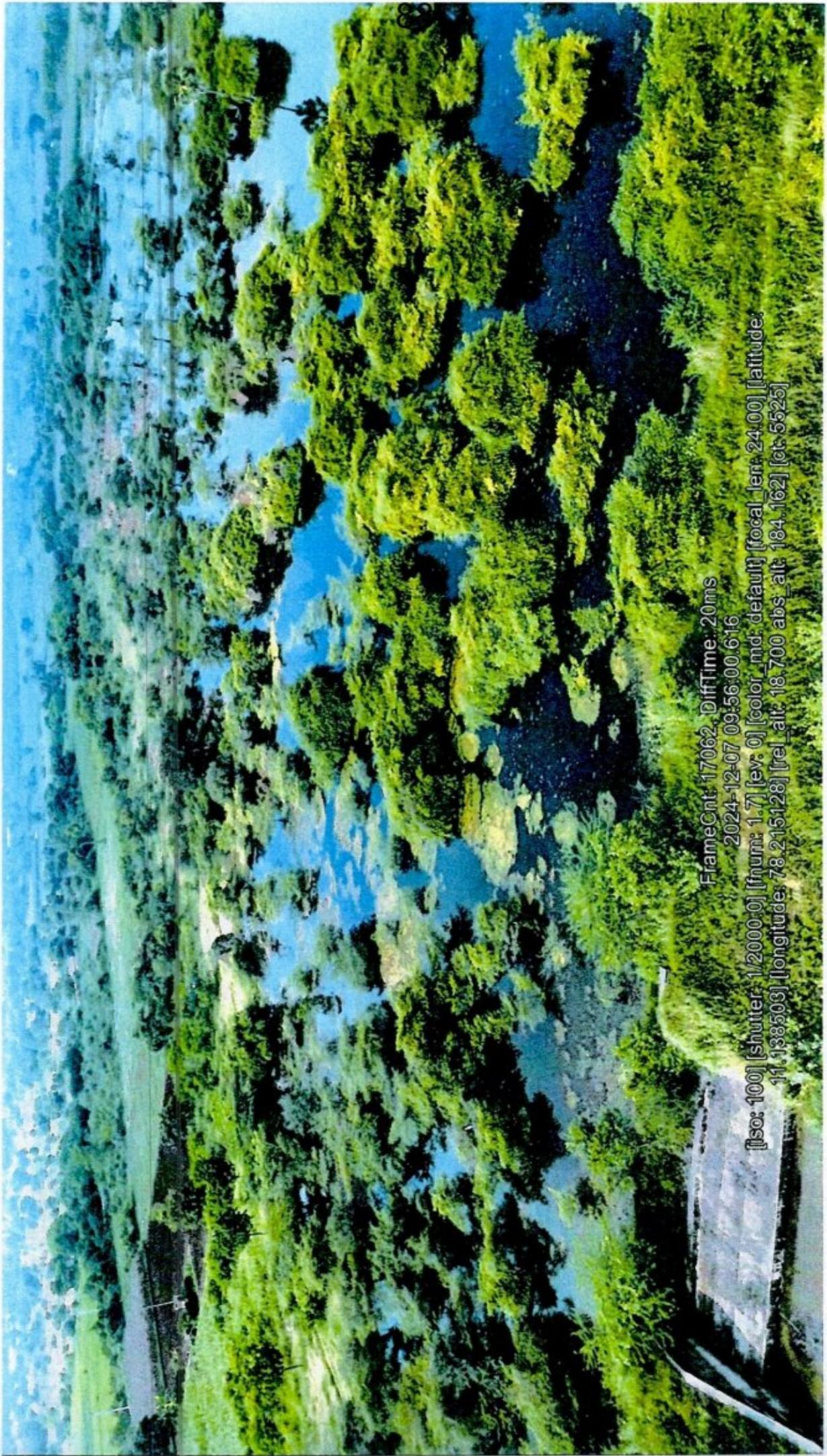
FrameCnt: 13421, DiffTime: 20ms
2024-12-07 17:43:24.658
[iso: 110] [shutter: 1/2000] [fnum: 1-7] [ev: 0] [color_md: default] [focal_len: 24.00] [latitude: 11.149361] [longitude: 78.215856] [rel_alt: 56.400] [abs_alt: 248.061] [ct: 5344]



FrameCnt: 10315, DiffTime: 20ms
2024-12-07 17:15:15.319
[iso: 150] [shutter: 1/800.0] [fnum: 1.7] [ev: 0] [color_md: default] [focal_len: 24.00] [latitude:
11.124919] [longitude: 78.213812] [rel_alt: 19.500 abs_alt: 209.031] [ct: 5330]



FrameCnt: 10197 DiffTime: 20ms
 2024-12-09 17:00:05.654
 [iso: 100] [shutter: 1/200.0] [fnum: 1.7] [ev: 0] [color_mq: default] [focal_len: 24.00] [latitude: 11.151285] [longitude: 78.226009] [rel_alt: 22.600] [abs_alt: 218.075] [ct: 5541]



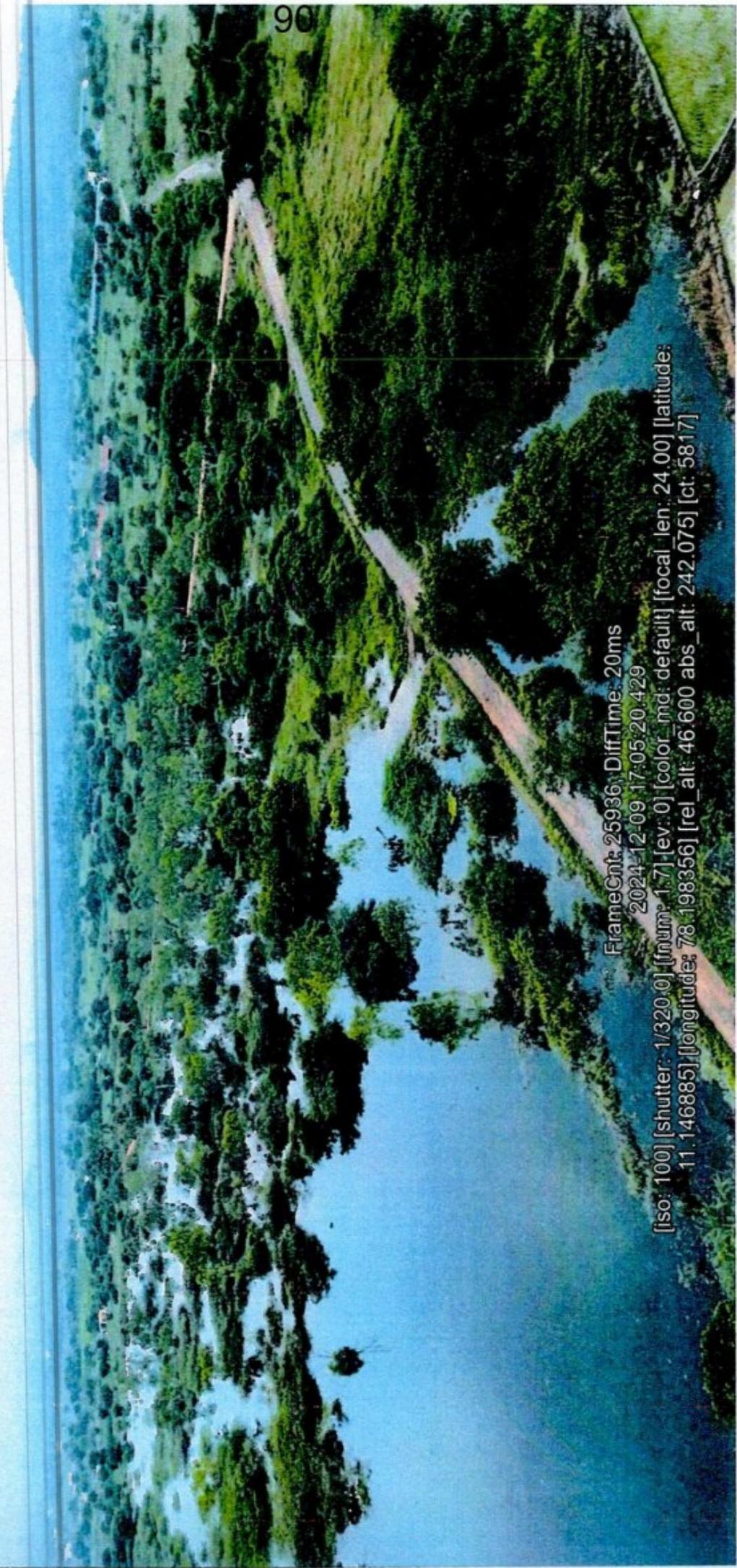
FrameCnt: 17062, DiffTime: 20ms

2024-12-07 09:56:00.616

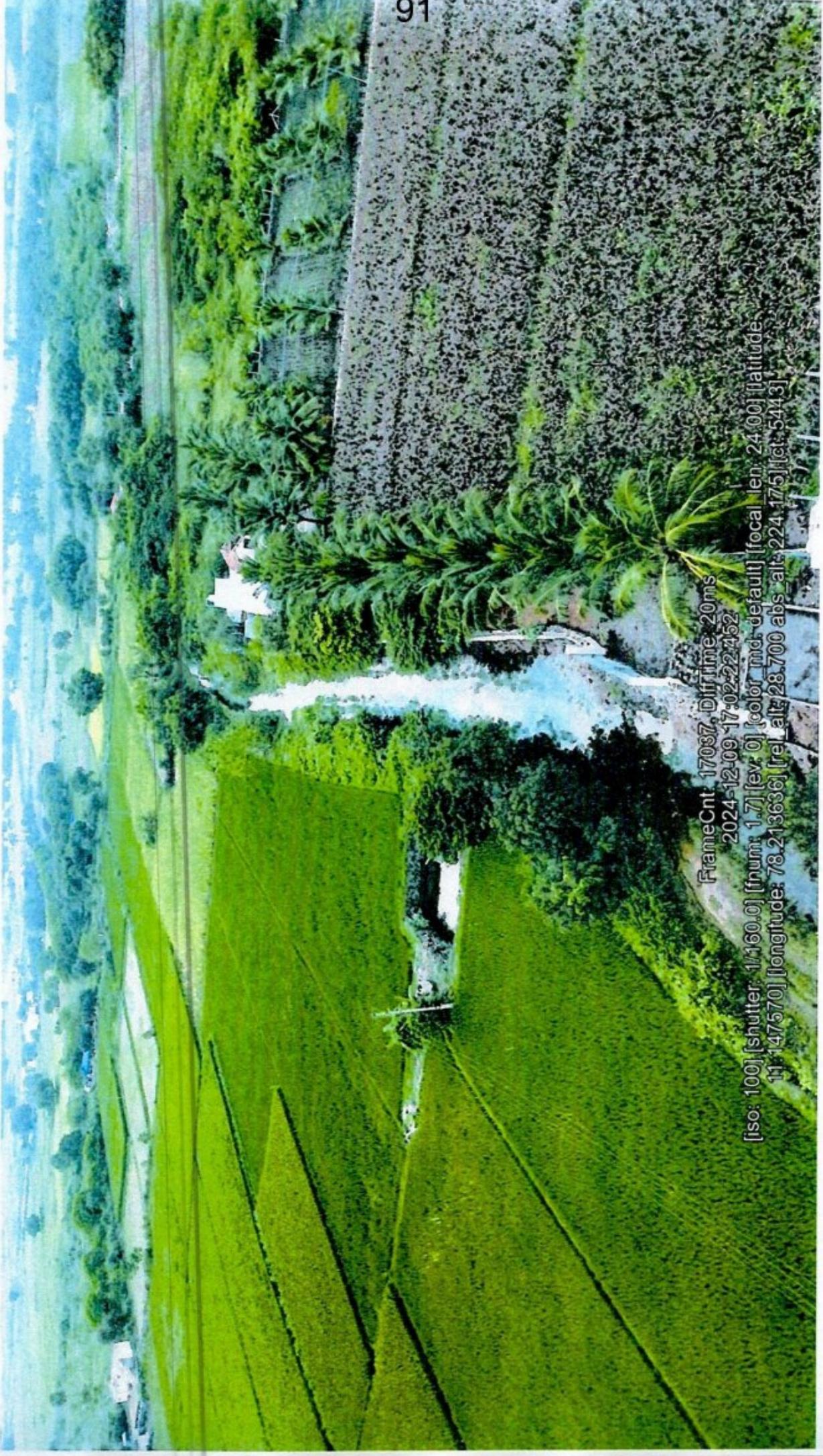
[iso: 100] [shutter: 1/2000.0] [fnum: 1.7] [ev: 0] [color_md: default] [focal_len: 24.00] [altitude: 11.138503] [longitude: 78.215128] [rel_alt: 18.700 abs_alt: 184.162] [ot: 5525]



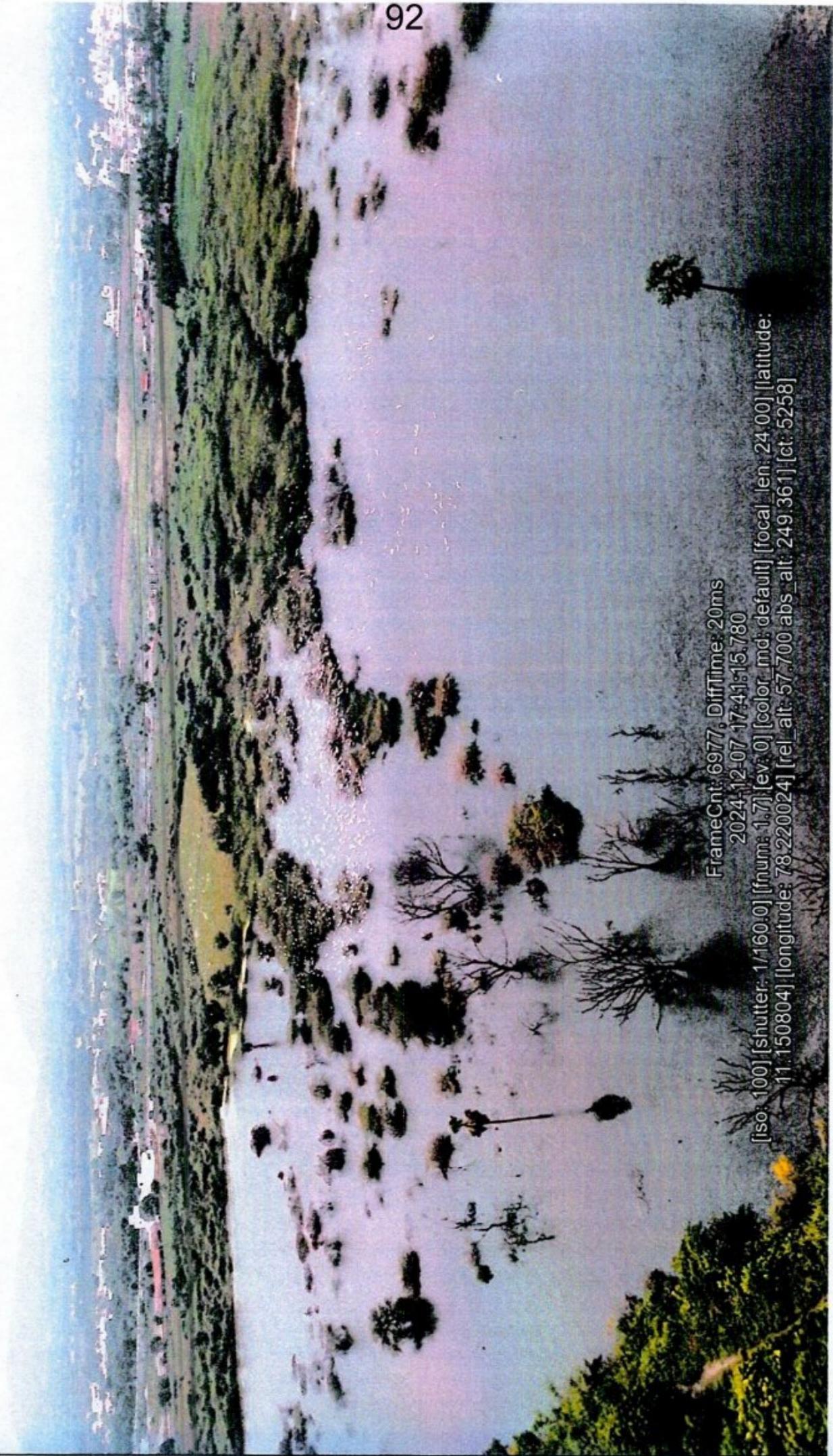
FrameCnt: 11324; DiffTime: 20ms
2024-12-07 17:15:35.499
[iso: 160] [shutter: 1/800.0] [fnum: 1.7] [ev: 0] [color_md: default] [focal_len: 24.00] [latitude:
11.125099] [longitude: 78.213087] [rel_alt: 10.900] [abs_alt: 200.431] [ct: 5302]



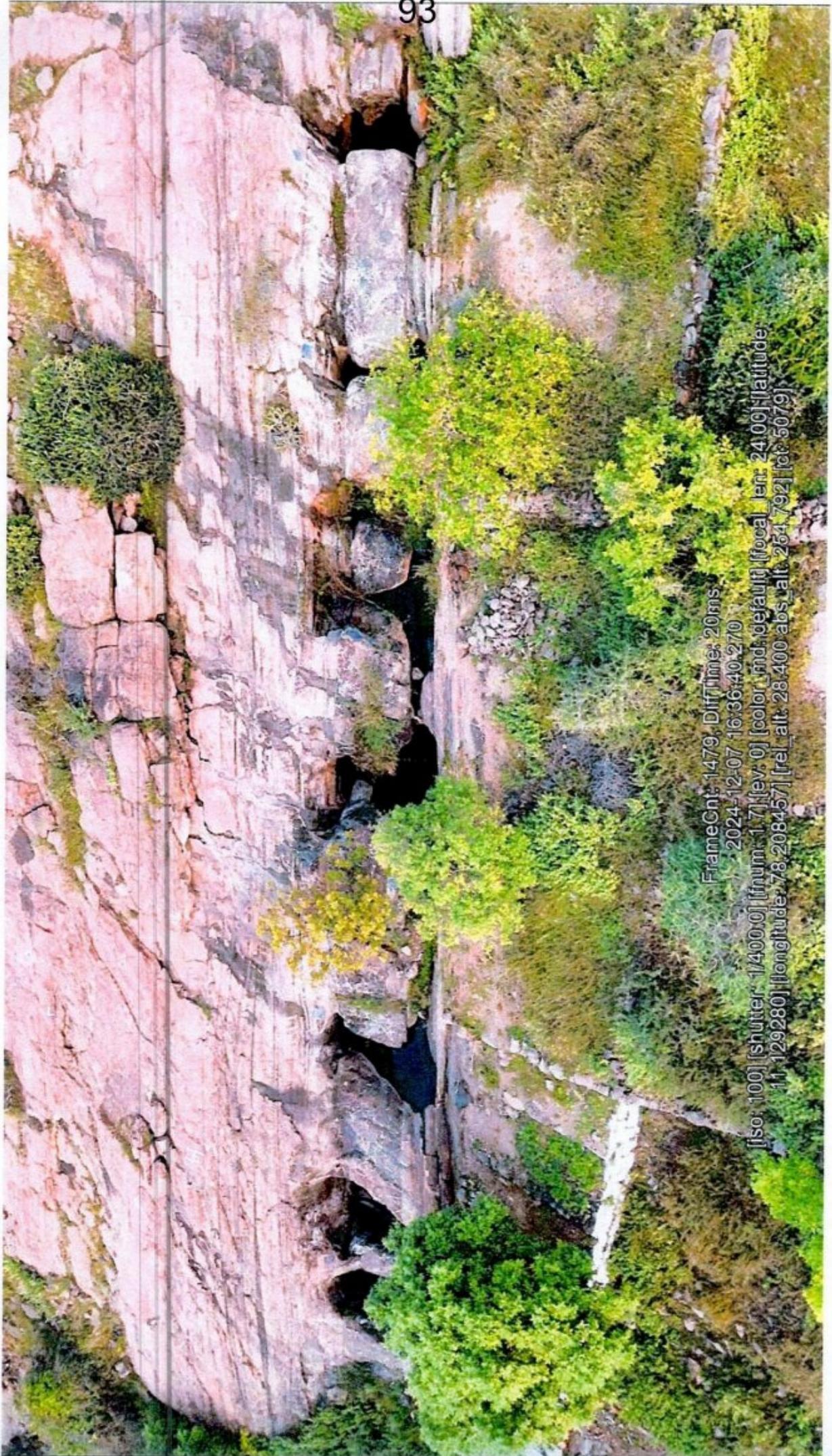
FrameCnt: 25936; DiffTime: 20ms
2024-12-09 17:05:20.429
[iso: 100] [shutter: 1/320.0] [fnum: 1.7] [ev: 0] [color_md: default] [focal_len: 24.00] [latitude:
11.146885] [longitude: 78.198356] [rel_alt: 46.600] [abs_alt: 242.075] [ct: 5817]



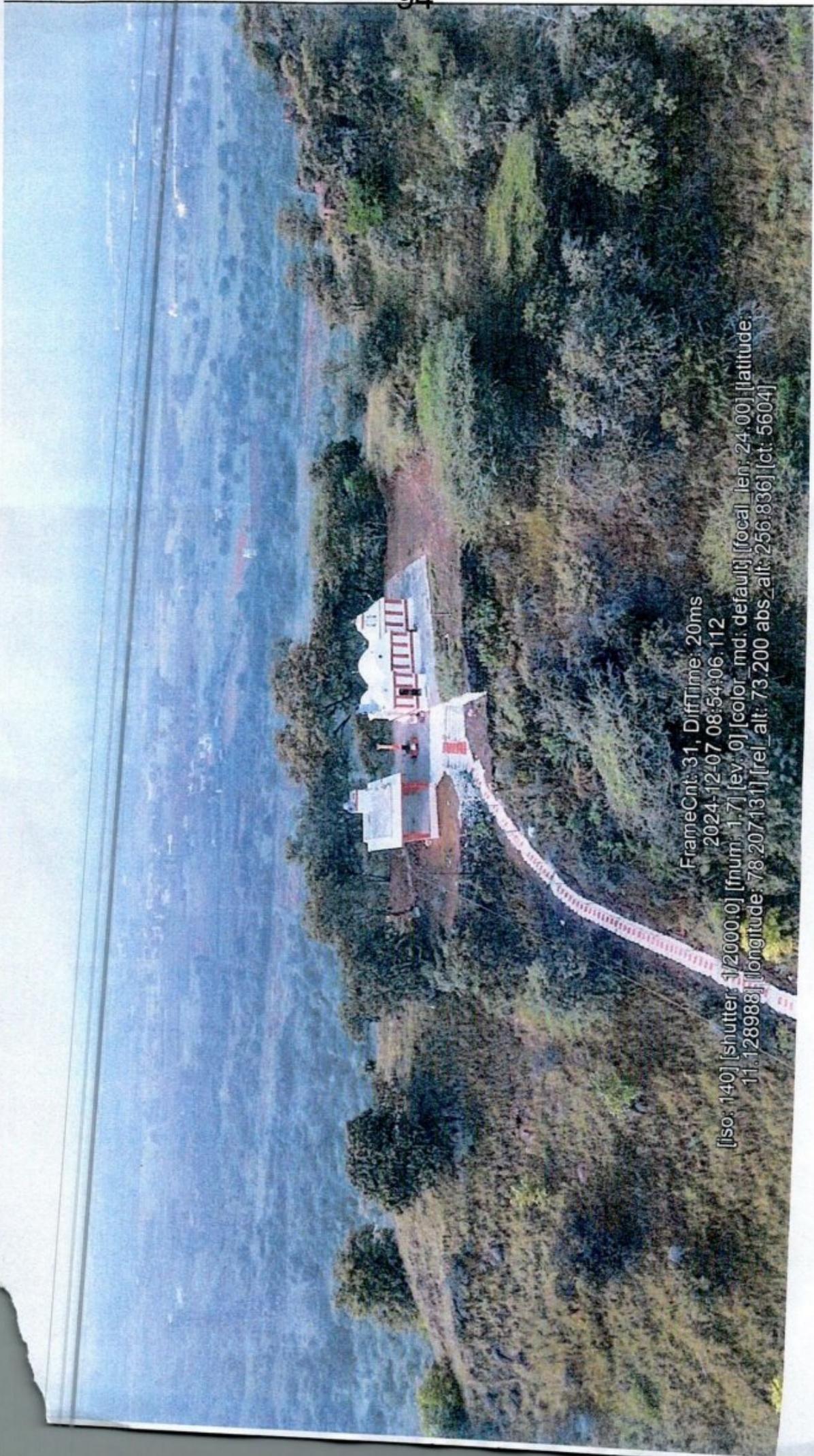
FrameCnt: 17037, DfrrTime: 20ms
2024-12-09 17:02:22.452
[iso: 100] [shutter: 1/160.0] [fnum: 1.7] [ev: 0] [color_md: default] [focal_len: 24.00] [latitude:
11: 147.570] [longitude: 78.213636] [rel_alt: 28.700 abs_alt: 224.175] [ct: 5443]



FrameCnt: 6977, DiffTime: 20ms
2024-12-07 17:41:15.780
[iso: 100][shutter: 1/160.0][fnum: 1.7][ev: 0][color_md: default][focal_len: 24.00][latitude:
11.150804][longitude: 78.220024][rel_alt: 57.700 abs_alt: 249.361][ct: 5258]



FrameCnt: 1479, DiffTime: 20ms
2024-12-07 16:36:40.270
[iso: 100] [shutter: 1/400.0] [fnum: 1.7] [ev: 0] [color_md: default] [focal_len: 24.00] [latitude:
11.129280] [longitude: 78.208457] [rel_alt: 28.400 abs_alt: 254.792] [cr: 5079]



FrameCnt: 31, DiffTime: 20ms
2024-12-07 08:54:06.112
[iso: 140] [shutter: 1/2000;0] [fnum: 1.7] [ev: 0] [color_md: default] [focal_len: 24.00] [latitude: 11.128988] [longitude: 78.207131] [rel_alt: 73.200 abs_alt: 256.836] [ct: 5604]

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
SOUTHERN ZONE BENCH, AT
CHENNAI
OA NO. 303 OF 2024 (S.Z.)**

IN THE MATTER OF:

- 1. K. Balasubramanian,**
S/o. Mr. Kaliannan
 - 2. Ramkumar Krishnan,**
S/o. Krishnan **...Applicants**
- VS**

- 1. The Govt. of Tamil Nadu,**
Rep by its Secretary, Chennai and 4
Ors. **... Respondents**

**ADDITIONAL TYPED SET OF
PAPERS FILED BY THE APPLICANT**

COUNSEL FOR APPLICANTS
M/s. T.N.Rajagopalan
(E.No.506/1986),
A.Devanarendran (E.No.3447/2011)
&
G.Arumugaraja (E.No. 473/2012)
adv.tn.rajagopalan@gmail.com
9884459893